

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**ORIGINAL APPLICATION NO. 703/2019**  
**(I.A. No. 493/2019)**

**IN THE MATTER OF:**

Society for Protection of Culture,  
Heritage, Environment, Traditions  
& Promotion of National Awareness

...**Petitioner(s)**

Versus

Government of NCT of Delhi & Ors.

...**Respondent(s)**

**INDEX**

S.No	Particulars	Pg. No.
1.	STATUS REPORT OF SH. ISHWAR SINGH, PCCF, GNCTD:	1-10
2.	<b>Annexure I (Colly)</b> The maps of the four (4) locations for compensatory plantation	11-49
3.	<b>Annexure-II (Colly).</b> The maps of seven locations along with geo-coordinates submitted by the project proponent and being recommended by the Government of NCT of Delhi	50-56
4.	<b>Annexure-III (Colly)</b> Copy of the two Gazette notifications for removal of 2675 number of trees (694 no. of trees for felling and 1981 no. of trees for transplantation) vide order number F.No.158/WFD/COT/17-18/2204-12, dated 13.03.2019 and for removal of 6360 number of trees (2624 no. of trees for felling and 3736 no. of trees for transplantation) vide order number F.No.158/WFD/COT/17-18/5538-46, dated 12.07.2019	57-70
5.	<b>Annexure-IV(Colly)</b> The copies of the final permissions issued	71-74
6.	<b>Annexure-V (Colly)</b> The photographs of the trees undergoing pre-transplantation treatment	75-81
7.	<b>Annexure-VI(Colly)</b> Photographs of the trees undergoing post transplantation treatment	82-91
8.	<b>Annexure -VII</b> NHAI has entrusted the work of construction of Dwarka Expressway from Road under Bridge (RUB) near Sector-21 Dwarka to Delhi Haryana Border (Km 5.300 to km 9.500)- Package II in Delhi on EPC mode	92-172

  
**ISHWAR SINGH, IFS**  
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Department of Forests & Wildlife  
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Vikas Bhawan, I.P. Estate, New Delhi-110002

	or part thereof to M/s J.Kumar Infraprojects Ltd.	
9.	<p align="center"><b>Annexure -VIII</b></p> <p>Certificates of the job of tree transplantation by M/s  Rohit Nursery, E-70, Shyama Prasad Mukherjee  Enclave, Palam -Dabri Road, New Delhi-110054.</p>	173- 190

**Pr. Chief Conservator of Forests/HOD**

  
**(Ishwar Singh)**  
Ishwar Singh, IFS  
Pr. Chief Conservator of Forests & HOD  
Govt. of NCT of Delhi  
Vikas Bhawan, I.P. Estate, New Delhi-110002

Date:  
Place:

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**STATUS REPORT OF SH. ISHWAR SINGH, PCCF, GNCTD:**

1. This instant status report is being filed in compliance of the directions of this Hon'ble Tribunal in the order passed on 29.08.2019 with regards to the issues raised by the petitioner(s) in the instant matter which states as ***"...Before we consider the matter, we find it necessary to enquire a factual report in the matter from the PCCF, Delhi which may be furnished within one month by email at judicial-ngt@gov.in..."***

**BRIEF BACKGROUND OF THE DWARKA EXPRESSWAY PROJECT, PACKAGE-2:**

2. It is humbly submitted that a proposal for expansion of Dwarka Expressway was received in Forest office of GNCTD from Mr. Udeep Kumar Singhal Project Manager PIU Dwarka, National Highway Authority of India (**hereinafter referred to as the "NHAI"**), on 08/03/2018 for removal of trees from Road under Bridge near sec-21 Dwarka to Delhi Haryana border (Km 5.300 to Km 9.500) Package-2 in the state of Delhi. The total number of trees proposed for removal as per above mentioned application was 7503.
3. NHAI had submitted a proposal for additional 1932 nos. of trees felling in the alignment of Dwarka Expressway in Package-2 on 26/10/2018. Thus, the proposal for felling of trees in Package-2 became 9435 trees (7503+1932).

  
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4. The application in mandatory Form-B as per the provisions of section 9 of the Delhi Preservation of Trees Act, 1994(**hereinafter referred to as "DPTA 1994"**)was scrutinized and examined at the Office of the Tree Officer (West), who is also the concerned Deputy Conservator of Forest. The enumeration list, giving details of the trees standing in the alignment of the project and the details of land bank for carrying out compensatory plantation at the rate of ten times the number of trees proposed to be removed was submitted by the applicant as a part of the mandatory Form-B.
5. It is further submitted that out of the total 9435 number of trees submitted for removal as per the enumeration list, 400 trees were found missing after an inspection was carried out by the Forest Staff. Notices were issued to the NHAI, their contractors and other agencies who were working adjacent to the site where the trees were found missing and buried under construction debris. After giving sufficient opportunities to all parties concerned, the Tree Officer disposed off the matter by compounding the matter with a direction to NHAI to pay compounding fee of Rs. 2,40,00,000/- (Rs. Two Crore Forty Lakhs only) for the missing 400 trees.
6. The requirement of land bank for compensatory plantation of 90350 saplings in lieu of the removal of 9035 trees was submitted by the project proponent at four (4) different locations and found to be 90.35 Ha. as per verification by field inspection of the field officials of the Division. The details of land bank proposed for carrying out compensatory plantations of 90350 numbers of saplings in lieu of removal (3318 no. of trees for felling and 5717 no. of trees for transplantation) of 9035 number of trees at the project site are tabulated below:

  
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**Table 1:**

<b>Sr. No.</b>	<b>Location</b>	<b>Area proposed by NHAI (Ha.)</b>	<b>Area availability as considered by Forest (Ha.)</b>
1	Aravali Biodiversity Park	47.75	6.23
2	Tughlakabad Biodiversity Park	19	5.52
3	Yamuna Flood Plains, Near Police Grass Farm, Shashtri Park, Metro Station, Delhi	15	15
4	DDA Green belt	63.60	63.60
<b>Total</b>			<b>90.35</b>

7. It is further submitted that the land bank proposed for compensatory plantation by project proponent for Tughlakabad Biodiversity Park and Aravali Biodiversity Park were thoroughly examined by physical inspection of the Tree Officer and only 6.23 Ha was found suitable out of the proposed 47.75 Ha for Aravali Biodiversity Parks and only 5.52 Ha was found suitable out of 19 Ha proposed in Tughlakabad Biodiversity Park by the project proponent. The land bank proposed for carrying out compensatory plantation at the four different locations were examined and accordingly 90.35 Ha land of Delhi Development Authority land was accepted. This much area of land bank submitted by NHAI is found suitable and is sufficient to accommodate 90350 saplings, fulfilling the criteria as mandated in the DPTA, 1994. The maps of the four (4) locations for compensatory plantation is annexed herewith and marked as **Annexure-I (Colly)**.

  
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**DRAFT TRANSPLANTATION POLICY OF THE GOVERNMENT OF NCT OF DELHI.**

8. It is humbly submitted that the draft transplantation policy was prepared by the Department of Forest & Wildlife, GNCT of Delhi. As per the draft transplantation policy, for every proposal for removal of trees under the provision of DPTA, 1994, at least 80 % of the trees that are effected by developmental activities and cannot be preserved on site shall be required to be transplanted and it should be ensured that at least 80% of the transplanted trees survive after one year. This policy was initiated in view of the problems of severe air pollution in Delhi with the aim to save the grown up trees by transplanting these somewhere in the vicinity. This is expected to make up the loss of carbon sink in lieu of the trees which would otherwise to be cut.
9. It is further submitted that the transplantation policy is in addition to the already existing conditions to be fulfilled by the project proponent by way of depositing security amounts for compensatory plantation of ten (10) times the number of trees proposed to be felled as per the provision of DPTA 1994.
10. After the transplantation policy has been put up on the website in public domain for comments, all tree felling proposals received in the Department were examined in line with the draft policy. In the instant proposal for Dwarka expressway, package 2, the trees coming in the alignment of the project were examined by carrying out field verification. All the native tree species were examined for their viability and vitality to withstand the transplantation action and 5717 numbers of native tree species out of the 9035 number of trees were recommended for transplantation.
11. That the NHAI was asked to submit sufficient land bank for transplantation of 5717 number of trees with a spacing of at least 4X4m<sup>2</sup>.The following seven (7)locations were recommended for transplantation of native trees species:

Table 2:

  
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Sr. No.	Location	Nos. of trees to be transplanted
1	Green Belt, Sec-19, Dwarka, Delhi	1700
2	District Park, Sec-23, Dwarka, Delhi	1757
3	MP Green Park, Sec-11, Dwarka, (Behind Petrol Pump)	650
4	Near Crimination Ground Sec-24, Dwarka, Delhi	520
5	M/O Park, Sec-05, Dwarka, (Near Palam Drain)	591
6	MP Green Park, Sec-11, Dwarka, (Behind Sports complex)	164
7	MP Green Area, Sec-11, Dwarka, (Behind LBS Institute)	335
<b>Total</b>		<b>5717</b>

The maps of seven locations along with geo-coordinates submitted by the project proponent and being recommended by the Government of NCT of Delhi are annexed herewith and marked as **Annexure-II (Colly)**.

12. That the proposal was examined and processed as per the provisions of DPTA, 1994. The final permission for removal (3318 no. of trees for felling and 5717 no. of trees for transplantation) of 9035 number of trees was issued after the approval of the Government of NCT of Delhi as per the Gazette notification as per section 29 of the DPTA 1994. Copy of the two Gazette notifications for removal of 2675 number of trees (694 no. of trees for felling and 1981 no. of trees for transplantation) vide order number F.No.158/WFD/COT/17-18/2204-12, dated 13.03.2019 and for removal of 6360 number of trees (2624 no. of trees for felling and 3736 no. of trees for transplantation) vide order number F.No.158/WFD/COT/17-18/5538-46, dated 12.07.2019 are annexed herewith and marked as **Annexure-III (Colly)**.

  
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13. After the approval of competent authority, and submission of security amount, permission has been issued

for removal of 2675 no. trees vide letter no. F.(158)/WFD/COT/17-18/Package-II/4510-16 dated :19/08/2019. This permission includes felling of 694 Nos. trees and transplantation of 1981 Nos. trees.

14. Subsequently, permission has been issued for removal of 6360 no. trees vide letter no. F. (158)/WFD/COT/17-18/Package-II (Part-B)/4503-09 dated: 19/08/2019. This permission includes felling of 2624 Nos. trees and transplantation of 3736 Nos. trees. The copies of the final permissions issued are annexed herewith and marked as **Annexure-IV(Colly)**.

15. It is further submitted that all procedures given under the provision of the DPTA 1994 were scrupulously followed while examining and processing the proposal.

16. The compensatory plantation will be carried out by the Delhi Development Authority in the earmarked locations and the tree transplantations as per the permission will be carried out by the NHAI at their own cost in the earmarked locations.

**STATUS OF FELLING AND TRANSPLANTATION BY NHAI:**

17. The field verification of the process of transplantation being carried out on ground, was conducted by the PCCF on 21.09.2019 comprising a team of the Conservator of Forest and field staffs of West Forest Division and the Tree Officer. The inspection was carried out in the presence of the team of NHAI led by the Project Director. The inspection was carried out to ascertain whether the transplantation process was done in accordance with the permission given to NHAI and also to examine whether due diligence and care is being undertaken by the NHAI while transplanting the trees. In order to verify this, the site where trees are to be removed and the site where the trees are to be transplanted were visited.

a) **Inspection of the site of trees undergoing pre-**

**transplantation treatment:** The site from where the trees are being removed for transplantation was visited in order to examine the pre-transplantation treatment given to the trees. The process of transplantation was started by removing trees from Old Toll Plaza area. During the



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course of inspection, trees to be removed were observed and were found properly being treated and covered with green nets wherein the roots of the trees are properly packed and treated. The manual being followed by the Agency carrying out the transplantation work was also examined which explained the detail procedure followed in the process of transplantation. At the site of removal of trees, it was observed that all necessary prescriptions for pre-transplantation treatment like preliminary root treatment, health diagnosis and treatment of the infected and unhealthy trees were taken care of. The photographs of the trees undergoing pre-transplantation treatment are annexed herewith and marked as **Annexure-V (Colly)**.

b) **Inspection of the site of trees undergoing post transplantation treatment:**

The trees being removed from the Old Toll Plaza area are found transplanted at the site earmarked in M.P Green Park, Behind BharatPetroleum, Sector-11, Dwarka. On the date of inspection, it was found that 294 trees have already been transplanted from Old Toll Plaza site. Inspection of the site of transplantation was carried out to examine the manner/methodology in which the trees are being transplanted and to ascertain whether due diligence and proper care is being taken after they have been transplanted. During the course of inspection it was observed that the trees are being taken care of properly and it is expected that good survival rate may be achieved. The trees are at different stage after being transplanted. However, the actual survival of the trees transplanted could be assessed only after one year. As per field observation, it can be seen that proper watering and necessary care is being taken. All the trees transplanted bears numbers on them. Photographs of the trees undergoing post transplantation treatment are annexed herewith and marked as **Annexure-VI(Colly)**.

c). Regarding expertise and capacity to transplant the trees it is to elucidate that : NHAI has entrusted the work of construction of Dwarka Expressway from Road under Bridge (RUB) near Sector-21 Dwarka to Delhi Haryana Border (Km 5.300 to km 9.500)- Package II in Delhi on EPC mode or part thereof to M/s J.Kumar Infraprojects Ltd. (**Annexure -VII**), who have entrusted the job of tree transplantation to M/s Rohit Nursery, E-70, Shyama Prasad Mukherjee Enclave, Palam -Dabri Road, New Delhi-110054, who has furnished the following details of similar work of transplantation of trees to NHAI (**Annexure-VIII colly**):

- i. Lucknow Metro Rail Corporation Limited- For the project of LKCC 07, Lucknow Metro with survival status of 91.67%
- ii. Engineers India Limited – For the project of Development of Infrastructure facilities for Insitutional Buildings at Delhi University Campus with survival rate of 87.5%.
- iii. Sadbhav Engineering Limited – For the project of CC-47 Project of Mundka- Bahadurgarh Corridor of Phase-III of Delhi MRTS (Delhi Portion.
- iv. Tarai East Forest Division, Haldwani- For the project of Sitarganj Sidcul Area for road widening project with survival rate of 85% .
- v. Alpine- Samsung-HCC JV- For the project of Design and construction of Two Underground Station and Tunnel between New Delhi Station ND Talkatora Garden.
- vi. Uttar Pradesh Forest Corporation, for transplantation of trees along National Highway -2 under Social Forestry Division, Agra with survival rate 79%.
- vii. Lucknow Metro Rail Corporation Ltd.- For the project of Gulermak-TPL JV LKCC06 for Lucknow Metro.
- viii. IJM – IJMII Joint Venture- For the project of Construction of Viaduct Kuan Station for Airport Metro Express Line including Ramps- AMEL with survival rate of 85% .

  
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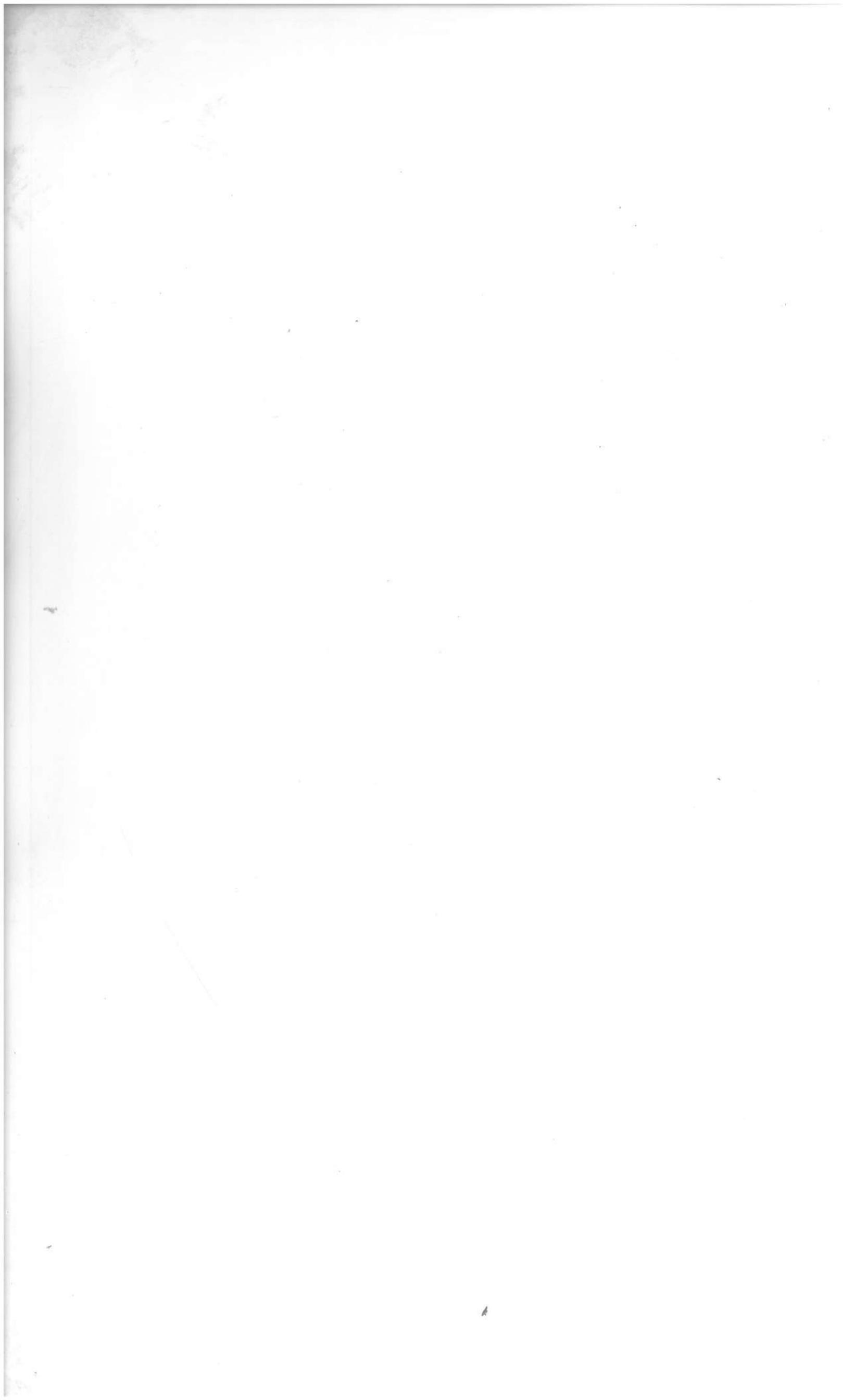
- ix. AFCONS- For the project on the area of Maratha LI near Delhi Airport for DMRC, with survival rate of 100%.
- x. Lucknow Metro Rail Corporation Ltd. – For the project Gulermak-TPL JV LKCC06, with survival rate of 87.5%.
- xi. ITD-ITD Cem JV – for the project of CC 32 Project of DMRC, with survival rate of 94%.
- xii. AFCONS – For the project of DMRC – CC 29, with survival rate of 100% .
- xiii. CPWD – For the project of construction of Project Lecture Theatre cum Lab Complex at IIT Delhi, with survival rate of 86.67%.
- xiv. Lucknow Metro Rail Corporation Ltd. –For the project of LKCC07, for the survival rate of 87.7%.
- xv. Lucknow Metro Rail Corporation Ltd- For the project are of 32, PAC Battalion Compound Area at Transport Nagar (Asaram Bapu Ashram) Lucknow, UP, survival rate of 88.91%.
- xvi. Hindustan Construction Co. Ltd – For the Project of Badarpur elevated corridor, with survival rate of 90% .
- xvii. AFCONS – For the project of AMEL –C3 package.

### **SUMMARY OF OBSERVATIONS**

**18.** From the foregoing factual details and on the basis of field inspection carried out at the site, the following points were observed:

- a) That the total number of trees permitted to be removed is 9035. Out of this, 3318 trees are to be felled and 5717 trees are to be transplanted. As on the date of inspection, 294 trees have been transplanted from Old Toll Plaza site to Sector -11B, Dwarka.
- b) That due process of law and the provisions of DPTA 1994 were followed scrupulously while processing the proposal for removing 9035 trees. The necessary conditions of deposition of security amounts were deposited by the User Agency and the required land banks were available for compensatory plantation of 90350 saplings which is ten times the number of

  
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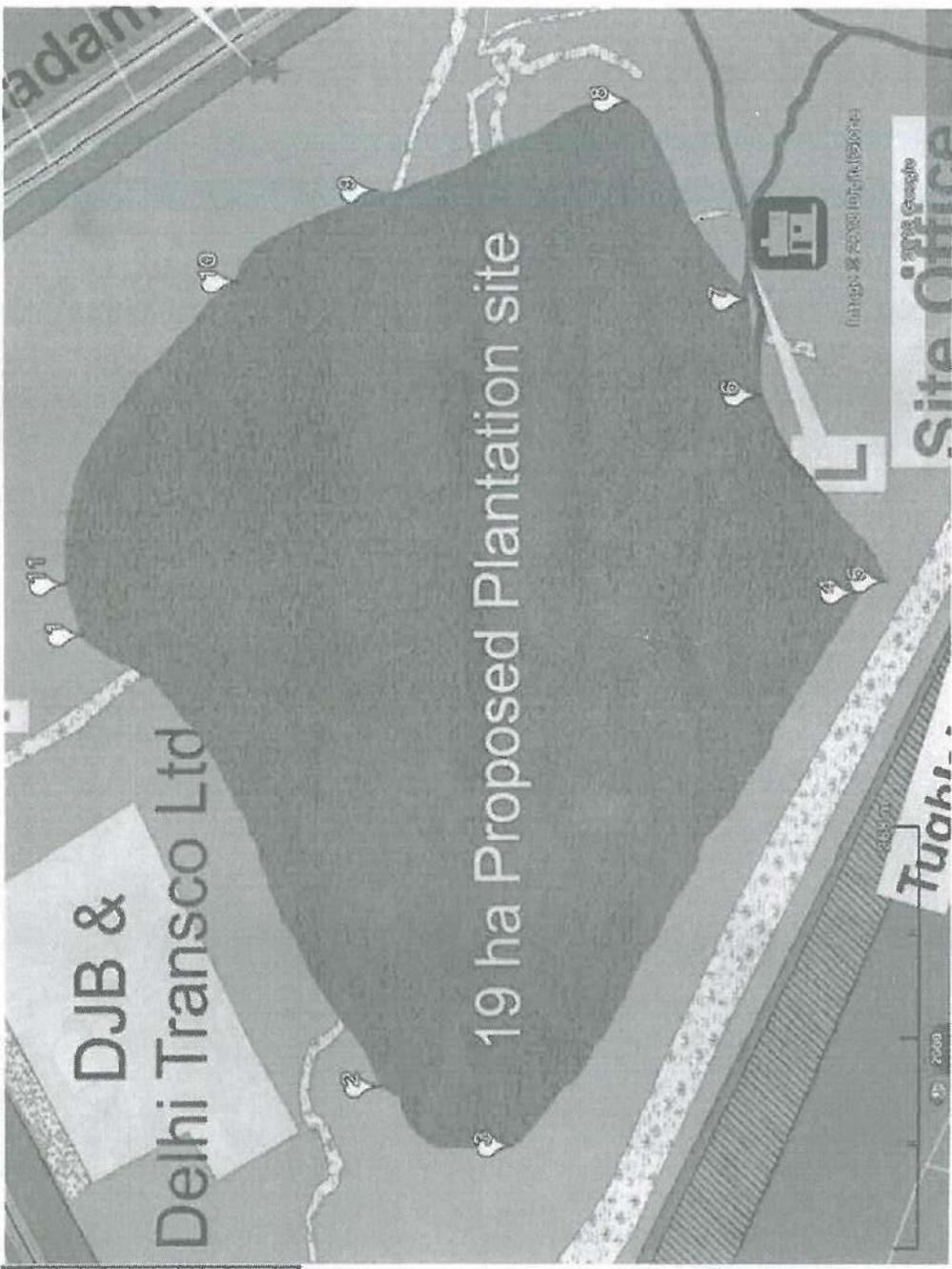
trees to be removed (this includes both trees for felling and transplanting).

- c) From the visit of both the sites, i.e., site from where trees to be removed and site where trees are being transplanted, it was observed that all necessary care and treatment were given to the trees by the agency.
- d) The trees are in different stages after being transplanted and at this stage it is not possible to accurately assess their chances of survival. Thus, the survival rate can only be determined with certainty only after a period of one year.
- e) The permissions were given in accordance with the provisions of DPTA 1994 and the process of transplantation is in progress and being done with utmost care.

  
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PCCF & HOD

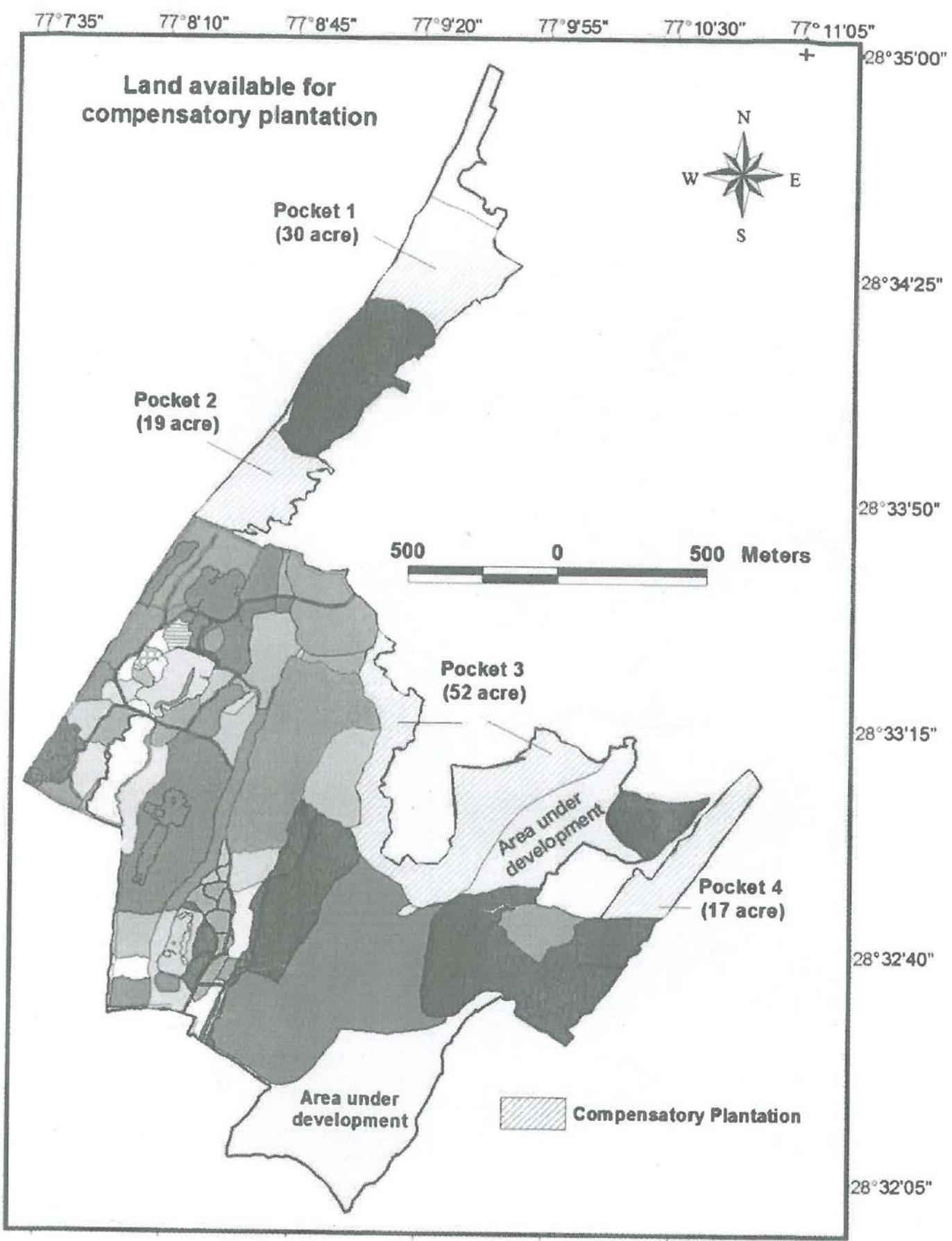
**Govt. of NCT of Delhi**





Markers	Latitude, Longitude
1	77.27055920759666, 28.52598112190563.0
2	77.26743830929422, 28.52411711268366.0
3	77.26705251329412, 28.52327541747764.0
4	77.27064306144071, 28.52111312731396.0
5	77.27072089156235, 28.5209313713258.0
6	77.27191269584978, 28.52172348148242.0
7	77.27252736221719, 28.52180342314535.0
8	77.27381013138671, 28.52254887959848.0
9	77.27322106060893, 28.52413771771547.0
10	77.27263710740388, 28.52501367355084.0
11	77.27068852516675, 28.52609291022097.0

# Aravalli Biodiversity Park



Annex-I

Tentative Coordinates of the Pockets Identified by DDA for Compensatory Plantation by DDA in Aravalli Biodiversity Park

P-1	Latitude	Longitude
1	77° 9' 21.4"	28° 34' 37.6"
2	77° 9' 4.5"	28° 34' 21.4"
3	77° 9' 23.8"	28° 34' 16.1"
4	77° 9' 47.3"	28° 34' 26.9"
5	77° 9' 40.2"	28° 34' 32.5"

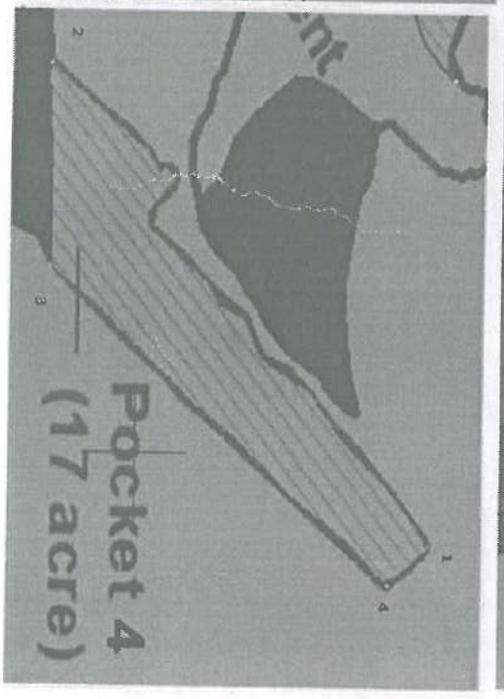
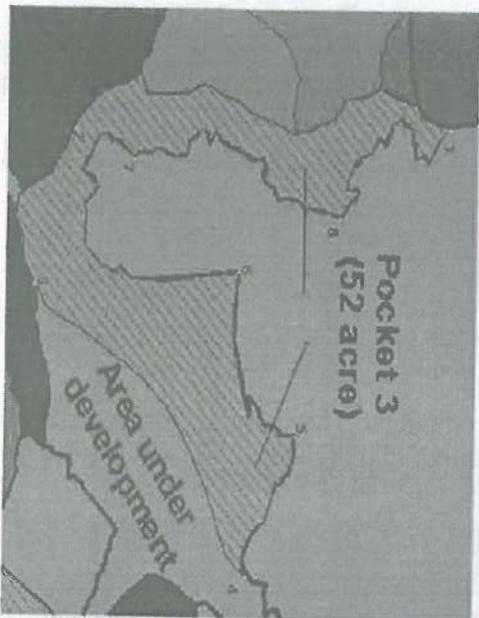
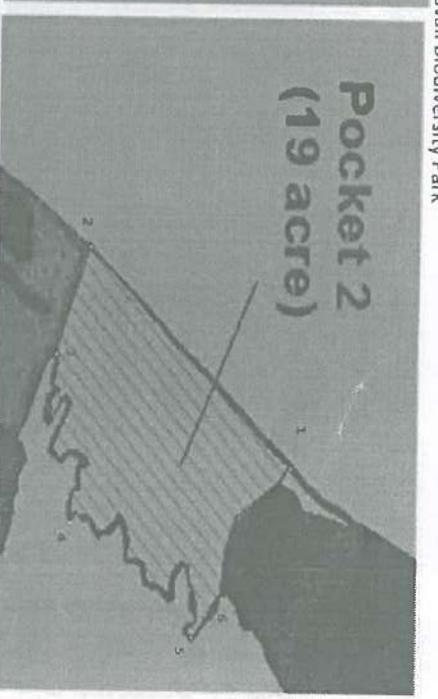
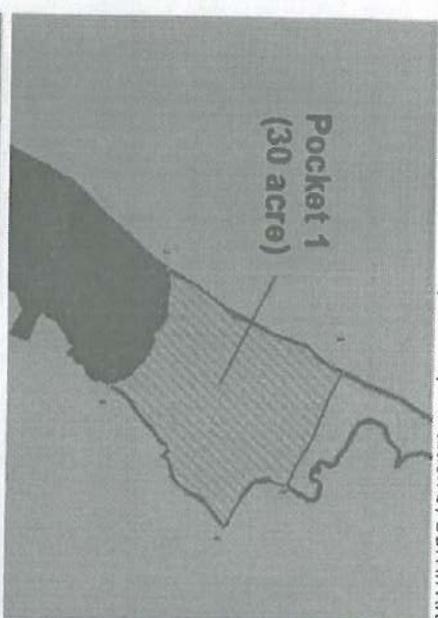
P-2	Latitude	Longitude
1	77° 8' 38.9"	28° 34' 1.4"
2	77° 8' 17.5"	28° 33' 47.5"
3	77° 8' 28"	28° 33' 45.3"
4	77° 8' 44.5"	28° 33' 46.4"
5	77° 8' 55.5"	28° 33' 54.7"
6	77° 8' 51.5"	28° 33' 56.8"

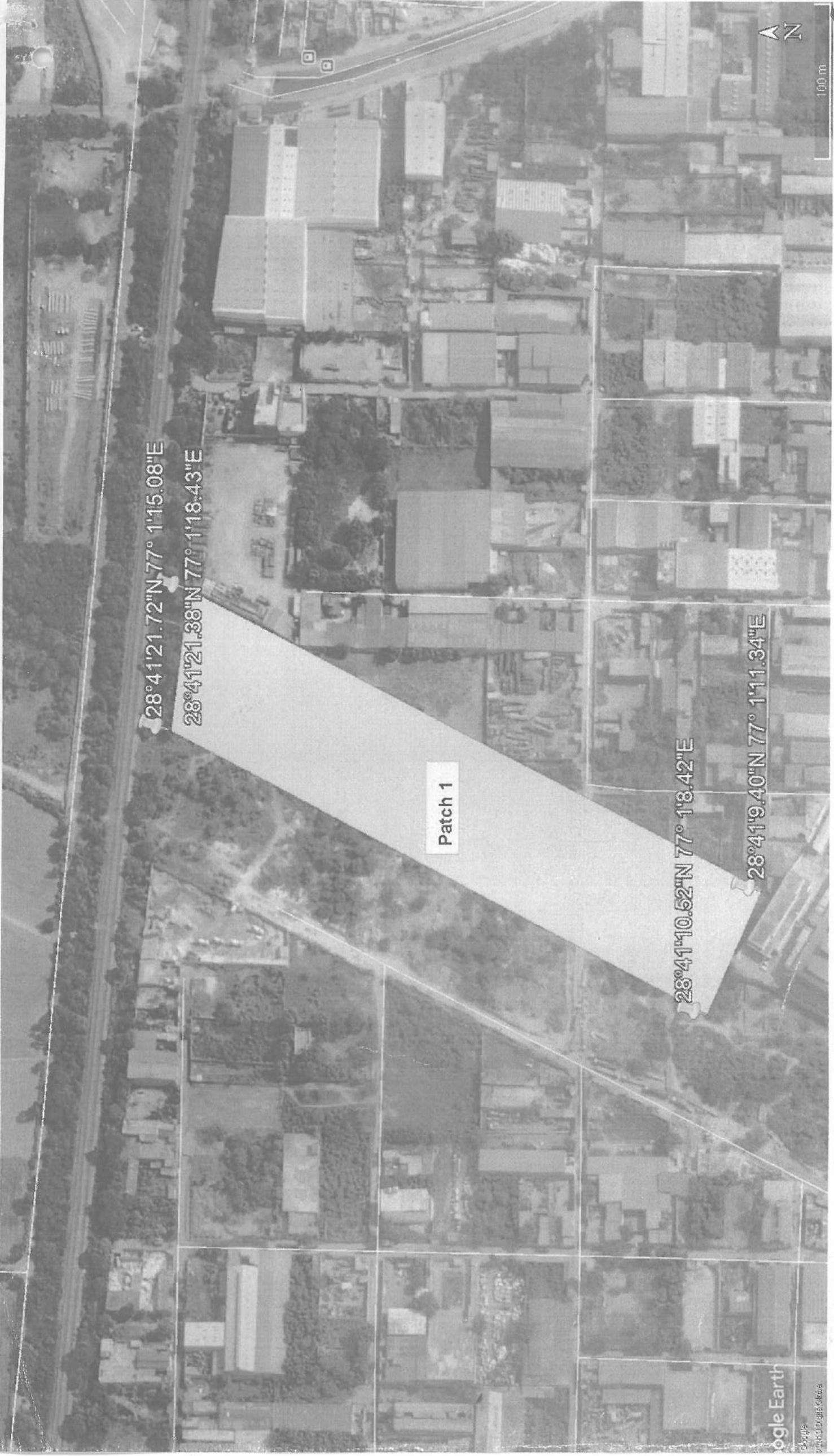
  

P-3	Latitude	Longitude
1	77° 9' 8.7"	28° 33' 30.1"
2	77° 9' 9.1"	28° 32' 52.8"
3	77° 9' 31"	28° 32' 48.9"
4	77° 10' 11.6"	28° 33' 10.3"
5	77° 9' 51.9"	28° 33' 15.2"
6	77° 9' 29"	28° 33' 9.2"
7	77° 9' 13.2"	28° 32' 58.7"
8	77° 9' 21.2"	28° 33' 19.3"

P-4	Latitude	Longitude
1	77° 10' 42.3"	28° 33' 9"
2	77° 10' 10.5"	28° 32' 45.7"
3	77° 10' 27.5"	28° 32' 45.8"
4	77° 10' 53.7"	28° 32' 52.6"





28°41'21.72"N 77° 1'15.08"E

28°41'21.38"N 77° 1'18.43"E

Patch 1

28°41'10.52"N 77° 1'8.42"E

28°41'9.40"N 77° 1'11.34"E



100 m



500 ft

Jain Colony

Madanpur Extension

DMRC

Madanpur Babas Main Rd

Balmiki Basti

Patch 2

Rasulpur

Google Earth

© 2011 Google

28°42'9.01"N 77° 1'39.57"E

28°42'2.84"N 77° 1'37.46"E

28°42'2.91"N 77° 1'39.38"E

28°41'59.85"N 77° 1'37.40"E

28°41'59.17"N 77° 1'39.42"E

28°41'33.85"N 77° 1'18.66"E

28°41'23.58"N 77° 1'17.25"E

28°41'23.28"N 77° 1'19.38"E

28°42'54.49"N 77° 2'3.59"E

28°42'52.82"N 77° 2'8.27"E

28°42'51.92"N 77° 2'3.79"E

28°42'51.97"N 77° 2'2.14"E

28°42'46.22"N 77° 2'0.55"E

28°42'46.30"N 77° 2'5.42"E

Patch 3



28°43'18.67"N 77° 2'17.91"E

28°43'19.20"N 77° 2'16.85"E

28°43'10.90"N 77° 2'18.09"E

28°42'52.82"N 77° 2'8.27"E

Patch 4

Block H

Block E

Meer Vihar

Block D

Roop Vihar

Surat Vihar

Kama Vihar

Gai Number 6

Gai Number 18

Durga Mandir





100 m

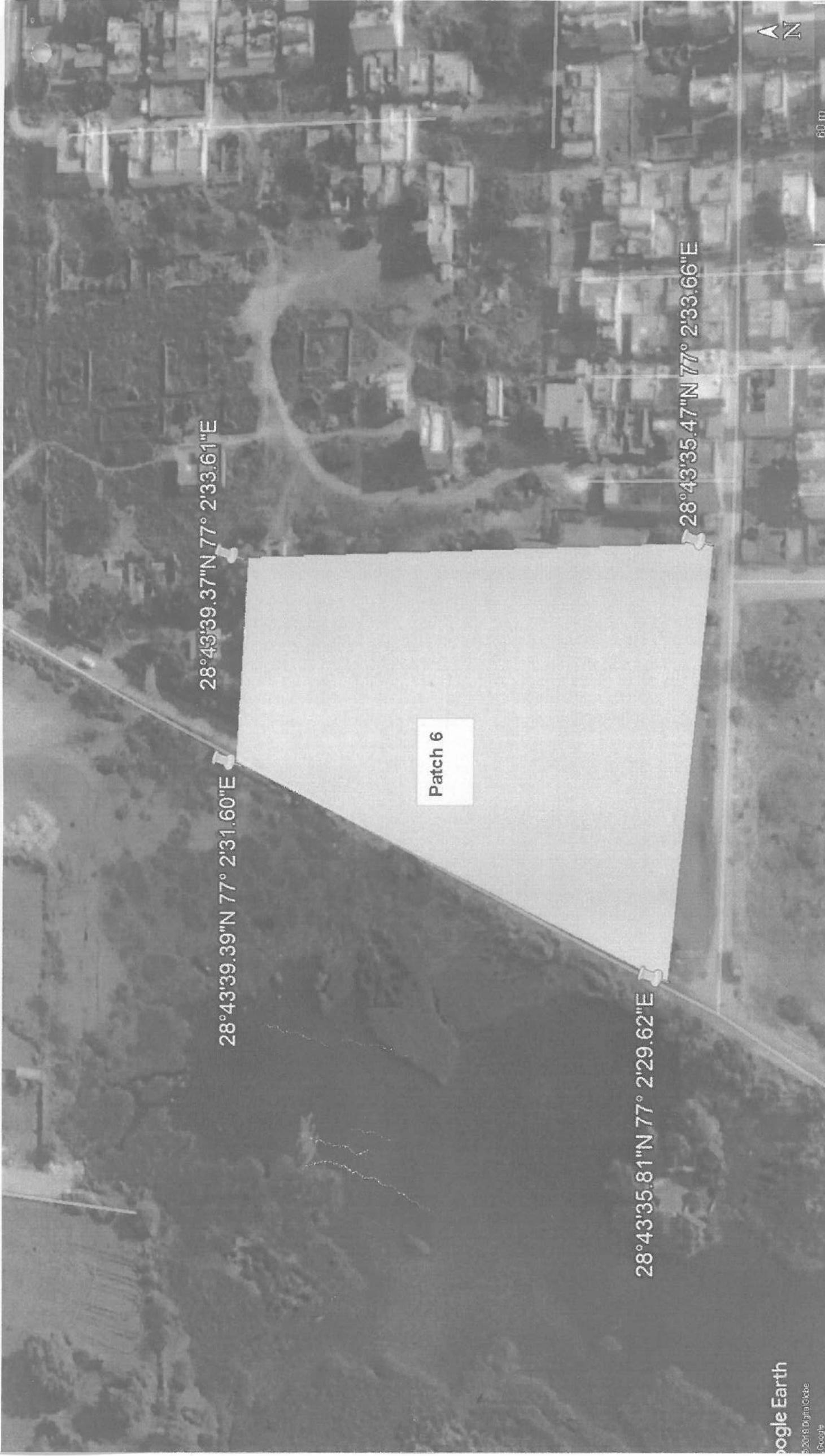
28°43'21.42"N 77° 2'20.88"E  
40 Feet Rd

28°43'22.04"N 77° 2'24.41"E

28°43'18.10"N 77° 2'18.29"E

Patch 5

28°43'10.90"N 77° 2'18.09"E



28°43'39.37"N 77° 2'33.61"E

28°43'39.39"N 77° 2'31.60"E

28°43'35.81"N 77° 2'29.62"E

28°43'35.47"N 77° 2'33.66"E

Patch 6



60 m

28°44'0.85"N 77° 2'45.29"E

28°44'0.94"N 77° 2'43.57"E

Patch 7

28°43'46.32"N 77° 2'37.59"E

28°43'45.83"N 77° 2'38.83"E

Lane No 5

Sukhbeer Nagar

Kanjhawal

Mohammedpur Mairi

Google Earth  
© 2015 Google  
Satellite

200 m





80 m

28°44'7.25"N 77° 2'47.19"E

28°44'6.74"N 77° 2'48.51"E

Patch 8

28°44'0.85"N 77° 2'45.29"E

28°44'0.94"N 77° 2'43.57"E



60 m

28°44'12.02"N 77° 2'51.42"E

28°44'12.00"N 77° 2'49.59"E

Patch 9

28°44'8.16"N 77° 2'47.61"E

28°44'7.60"N 77° 2'48.79"E

28°45'5.14"N 77° 3'20.26"E

28°45'4.17"N 77° 3'18.01"E

28°45'3.52"N 77° 3'19.52"E

Rohini

VER II

Patch  
10

28°44'45.93"N 77° 3'19.22"E

28°44'45.63"N 77° 3'17.93"E



200m

24



100m

28°46'7.19"N 77° 3'50.25"E

28°46'6.56"N 77° 3'51.48"E

Patch  
11

28°45'52.84"N 77° 3'43.07"E

28°45'52.14"N 77° 3'44.39"E

28°46'20.81"N 77° 3'56.96"E

28°46'20.26"N 77° 3'58.21"E

Patch  
12

28°46'8.19"N 77° 3'50.73"E

28°46'7.76"N 77° 3'51.97"E



100 m

28°46'21.30"N 77° 3'57.06"E

28°46'21.03"N 77° 3'58.53"E

Patch 13

28°46'20.81"N 77° 3'56.96"E

28°46'20.26"N 77° 3'58.21"E

▲ N

10 m

27

28°46'31.91"N 77° 4'2.48"E  
28°46'31.49"N 77°4'3.91"E

Patch  
14

28°46'21.30"N 77° 3'57.06"E  
28°46'21.03"N 77° 3'58.53"E



100 m

28°47'4.68"N 77° 4'20.35"E

28°47'5.25"N 77° 4'19.19"E

Western Yamuna Canal-Link Road

Patch  
15

28°46'32.55"N 77° 4'4.39"E

28°46'33.07"N 77° 4'3.19"E



400 m

28°47'26.59"N 77°4'31.79"E

28°47'26.05"N 77°4'33.18"E

Patch 16

28°47'12.07"N 77°4'28.02"E

28°47'11.27"N 77°4'24.18"E

Western Yamama Canal Link Road

Google Earth

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200 m



100 m

28°47'28.90"N 77° 4'26.97"E

28°47'28.23"N 77° 4'28.54"E

Patch 17

28°47'14.54"N 77° 4'20.36"E

28°47'15.21"N 77° 4'19.15"E

28°47'33.38"N 77° 4'37.60"E  
28°47'33.11"N 77° 4'38.19"E

Patch 18

28°47'26.59"N 77° 4'31.79"E

28°47'26.05"N 77° 4'33.18"E



90 m



28°47'34.57"N 77° 4'31"

28°47'34.37"N 77° 4'32.79"E

Patch 19

28°47'28.90"N 77° 4'26.97"E

28°47'28.23"N 77° 4'28.54"E

28°47'37.30"N 77° 4'42.61"E

28°47'36.55"N 77° 4'42.83"E

Patch 20

28°47'33.38"N 77° 4'37.60"E

28°47'33.11"N 77° 4'38.19"E



40 m

28°47'39.56"N 77° 4'37.10"E

28°47'38.73"N 77° 4'38.19"E

Patch 21

28°47'35.31"N 77° 4'32.66"E

28°47'35.10"N 77° 4'33.69"E



50 m



200 m

35

UER III

28°47'51.76"N 77° 5'7.80"E

28°47'50.83"N 77° 5'8.28"E

Holambj, Khurd

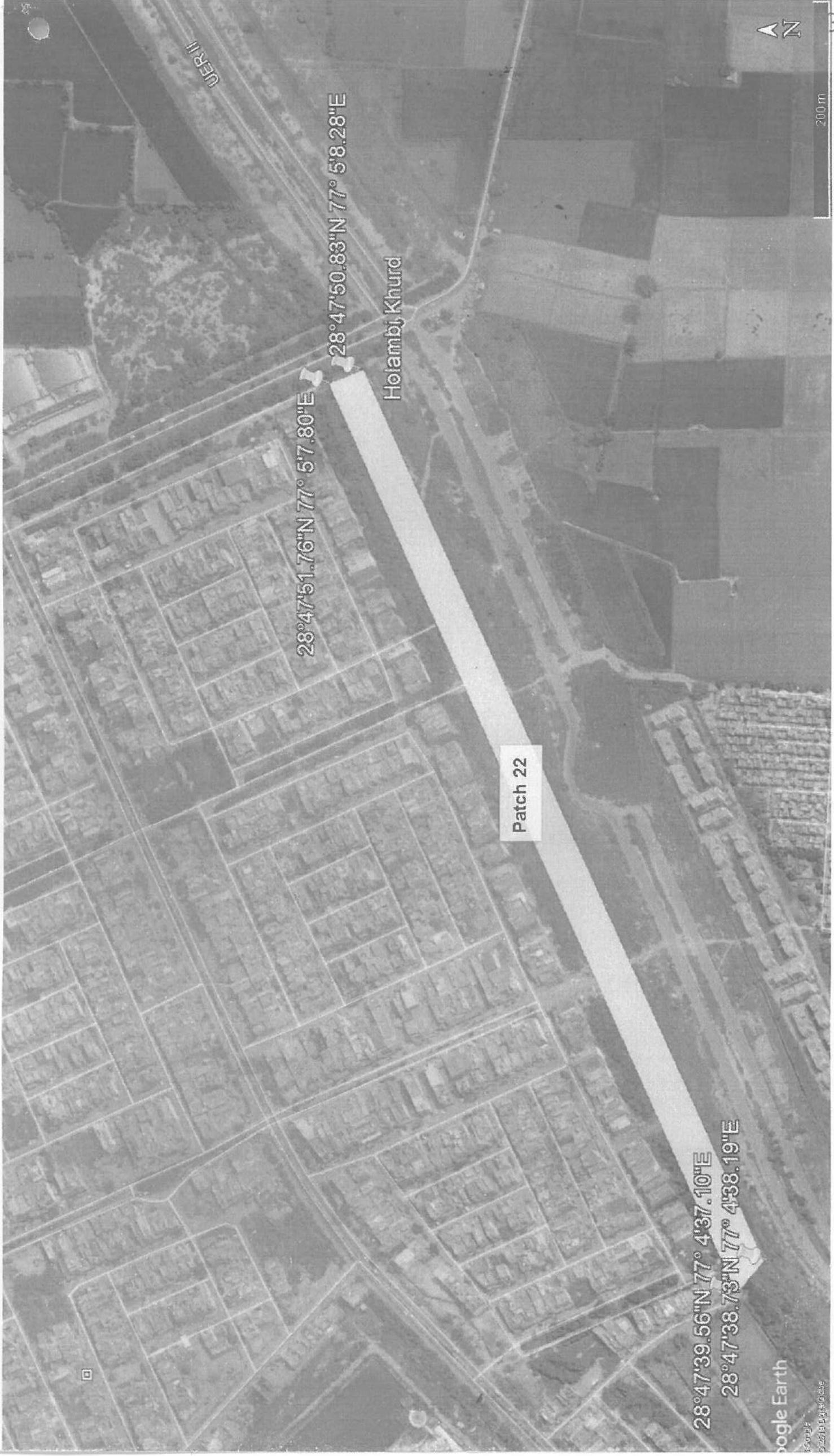
Patch 22

28°47'39.56"N 77° 4'37.10"E

28°47'38.73"N 77° 4'38.19"E

Google Earth

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28°47'47.77"N 77° 5'9.45"E

28°47'46.66"N 77° 5'10.00"E

Patch 23

28°47'43.10"N 77° 4'57.93"E

28°47'41.73"N 77° 4'57.90"E



80 m

28°48'2.16"N 77° 5'26.08"E

28°48'0.83"N 77° 5'26.34"E

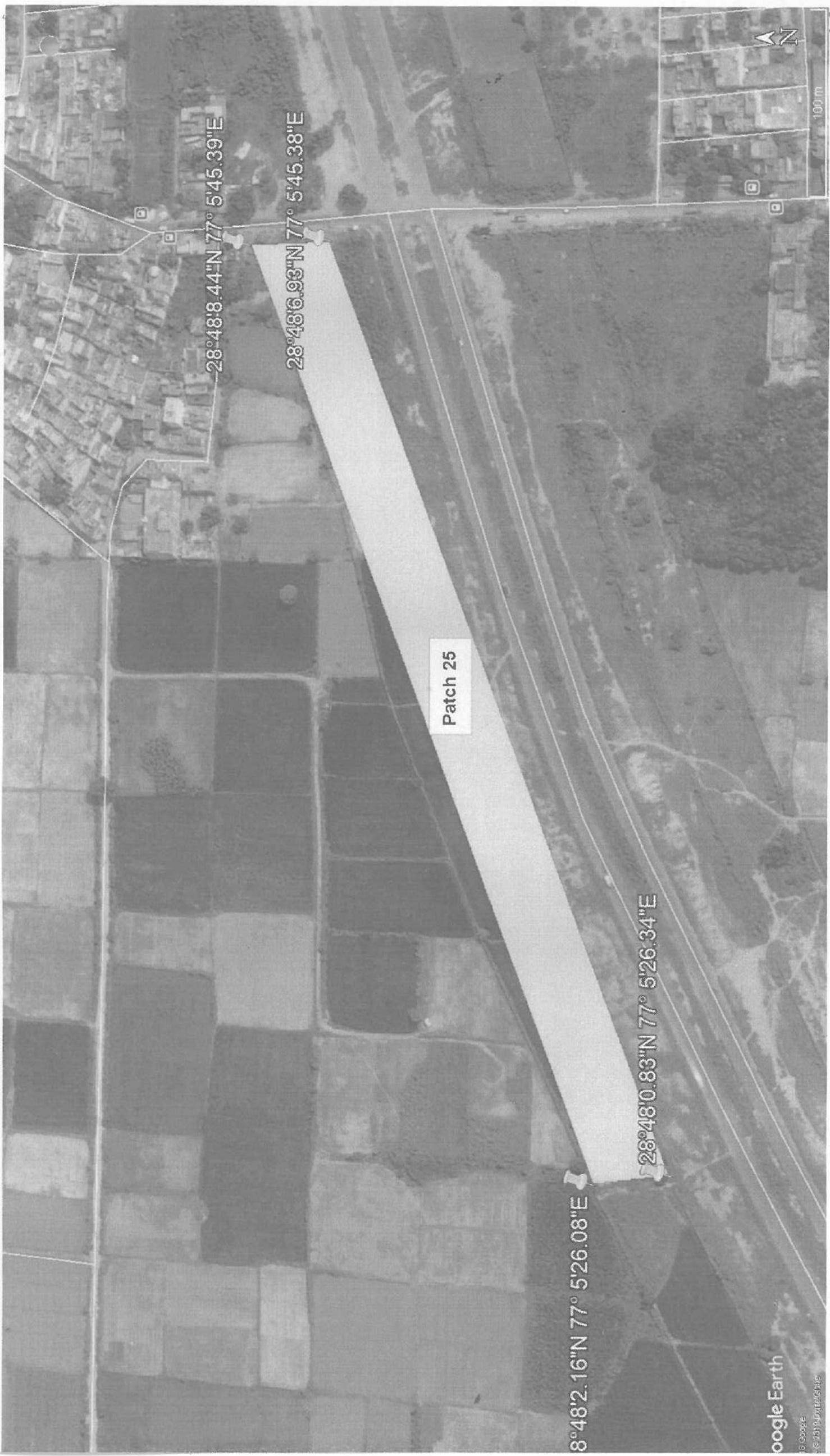
Patch 24

28°47'52.90"N 77° 5'9.36"E

28°47'51.71"N 77° 5'10.10"E



100 m



28°48'8.44"N 77° 5'45.39"E

28°48'6.99"N 77° 5'45.38"E

Patch 25

8°48'2.16"N 77° 5'26.08"E

28°48'0.83"N 77° 5'26.34"E

Google Earth

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100 m



100 m

28°47'58.29"N 77° 5'28.76"E

28°47'57.04"N 77° 5'29.48"E

Patch 26

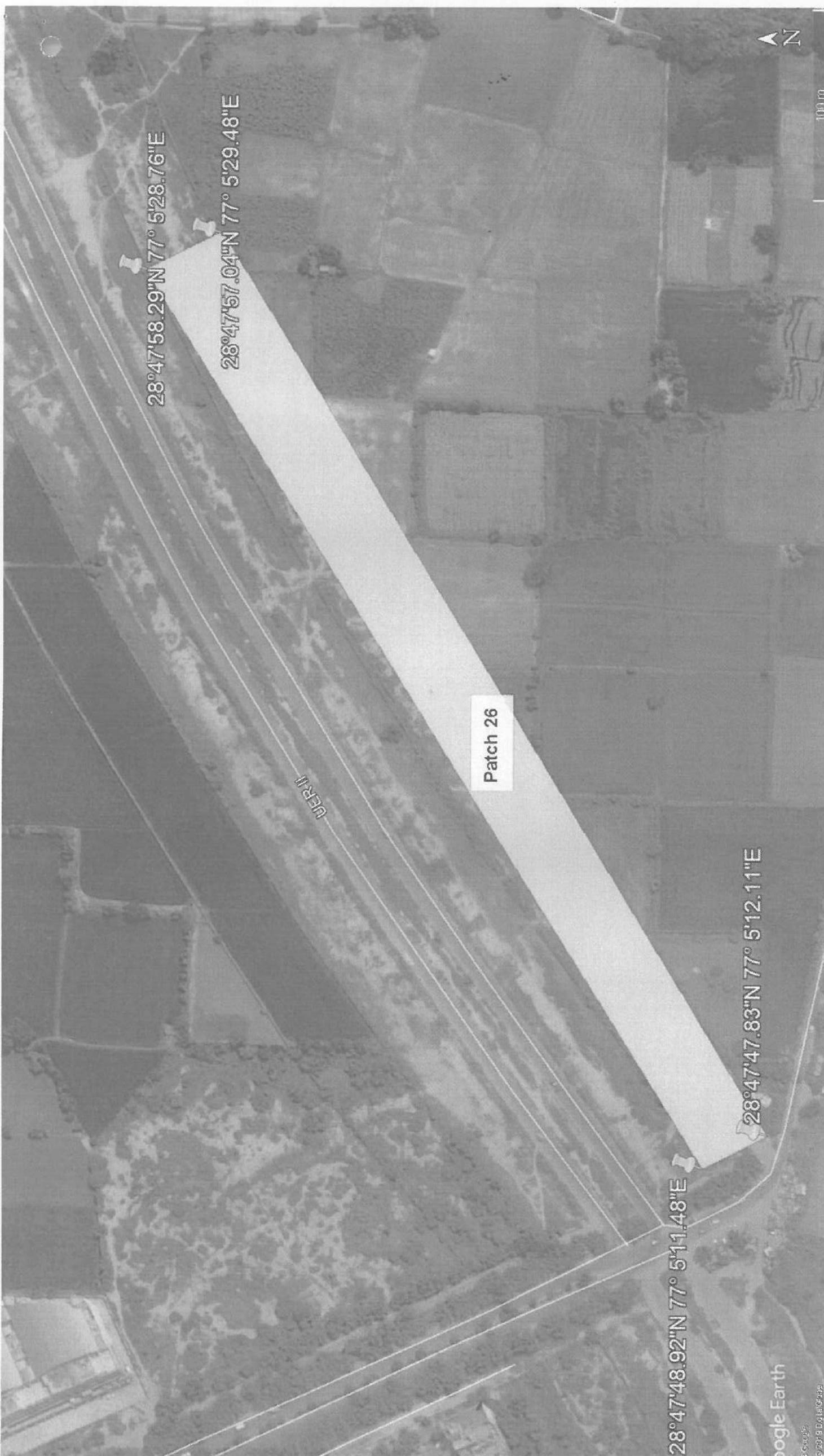
URB II

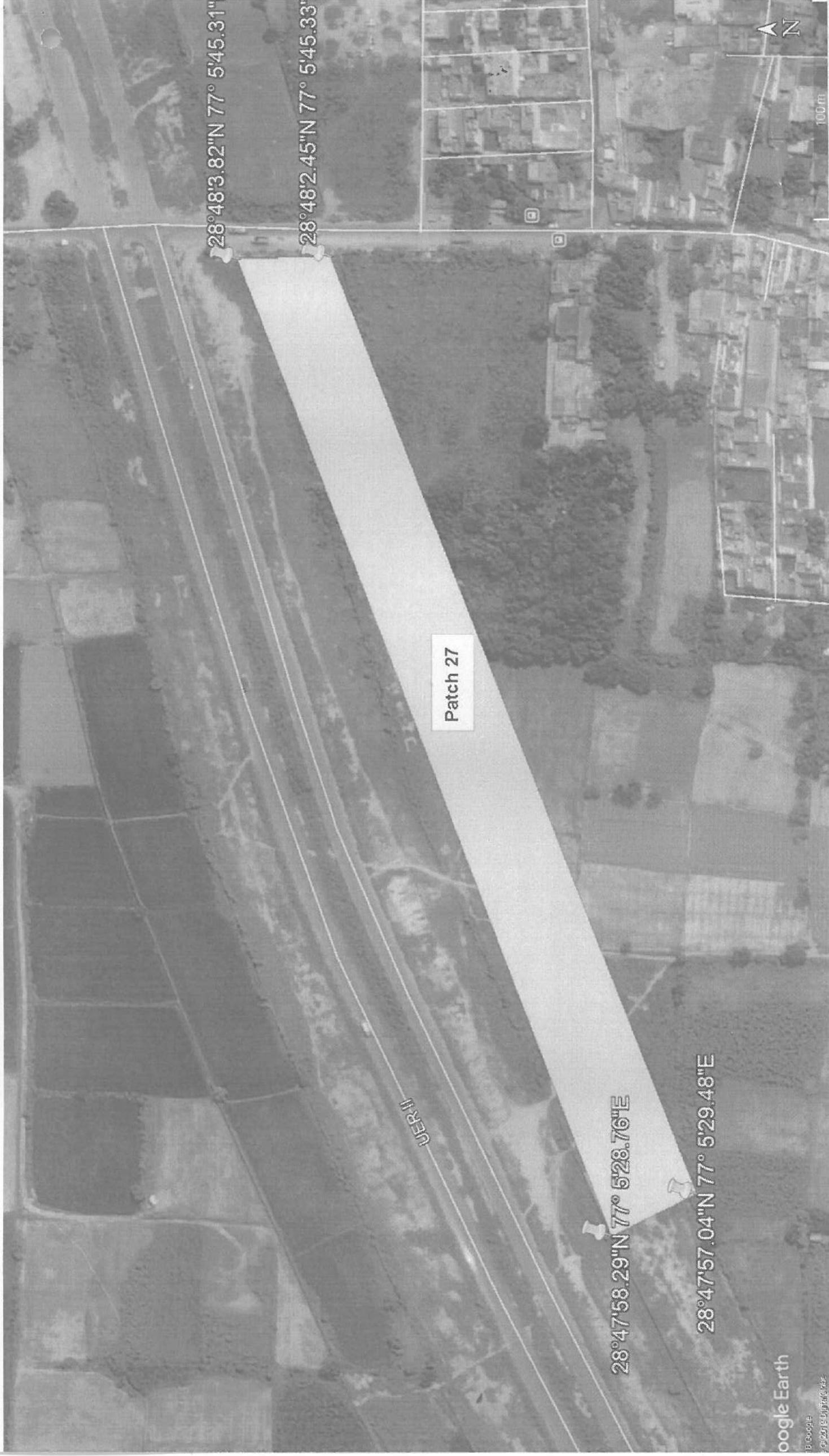
28°47'47.83"N 77° 5'12.11"E

28°47'48.92"N 77° 5'11.48"E

Google Earth

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28°48'3.82"N 77° 5'45.31"E

28°48'2.45"N 77° 5'45.33"E

Patch 27

28°47'58.29"N 77° 5'28.76"E

28°47'57.04"N 77° 5'29.48"E

UR-II



100 m



100 m

28°48'8.65"N 77° 6'4.41"E

28°48'7.34"N 77° 6'4.90"E

Patch 28

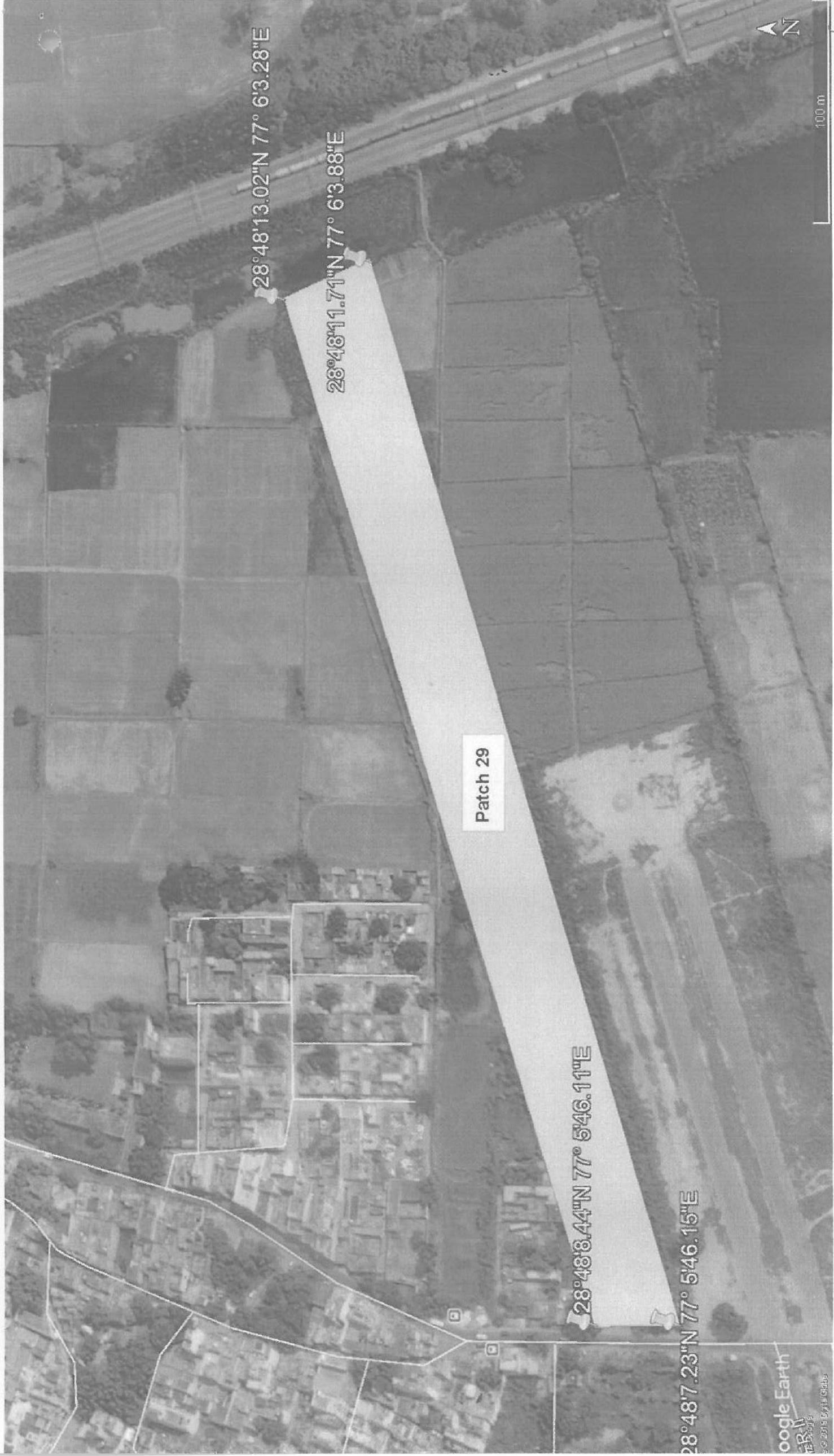
28°48'3.92"N 77° 5'46.00"E

28°48'2.62"N 77° 5'46.26"E

Google Earth

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28°48'13.02"N 77° 6'3.28"E

28°48'11.71"N 77° 6'3.88"E

Patch 29

28°48'8.44"N 77° 5'46.11"E

28°48'7.23"N 77° 5'46.15"E



100 m

Narela Rd

28°48'32.17"N 77° 7'53.64"E

Garthi Khurad

28°48'33.53"N 77° 7'52.57"E

Patch 30

28°48'19.38"N 77° 6'50.74"E

28°48'18.11"N 77° 6'51.55"E



43

500 m

Google Earth

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44

100 m

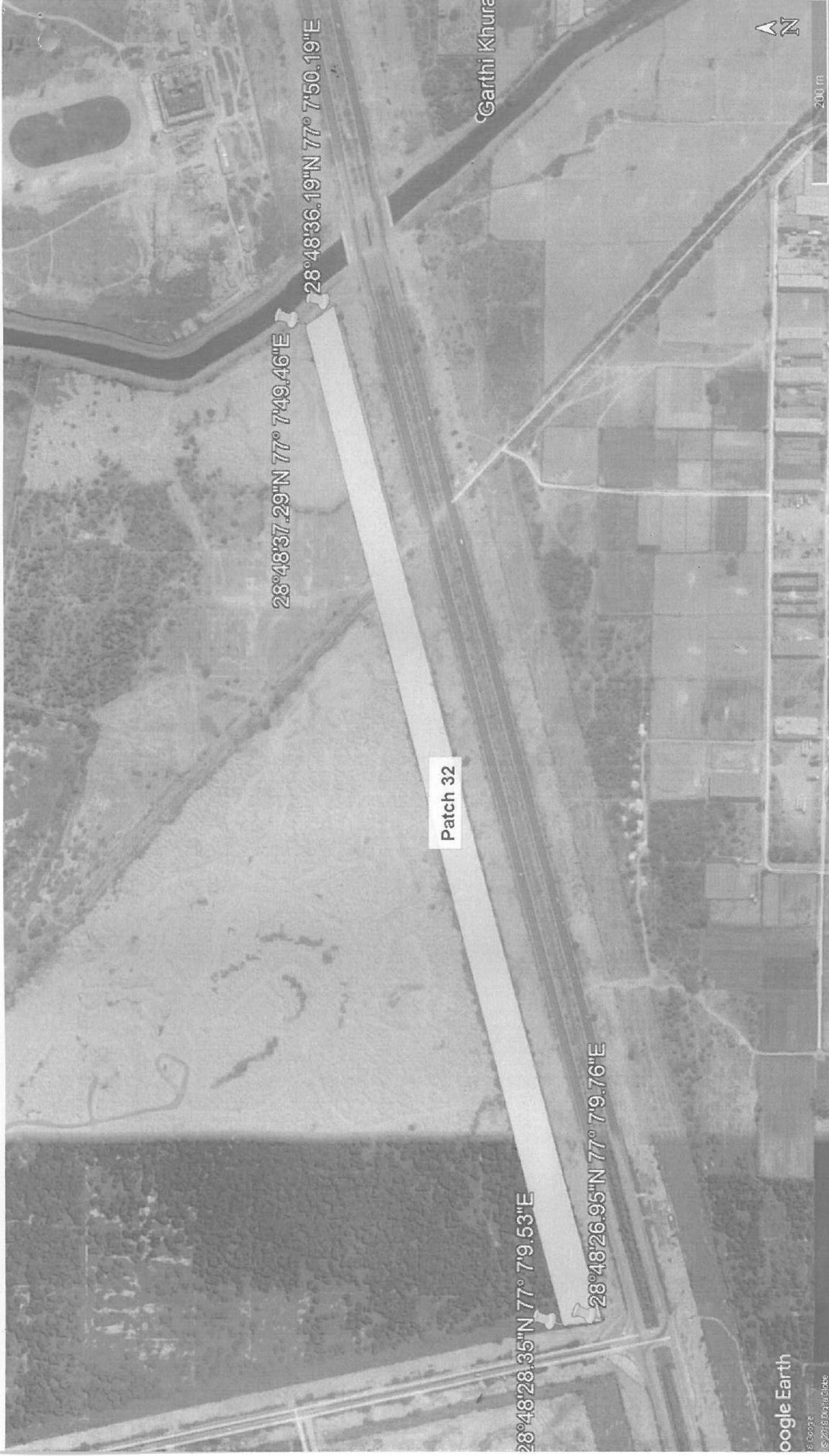
28°48'27.77"N 77° 7'6.78"E

28°48'26.51"N 77° 7'7.27"E

Patch 31

28°48'23.92"N 77° 6'50.08"E

28°48'22.72"N 77° 6'50.70"E



28°48'37.29"N 77° 7'49.46"E

28°48'36.19"N 77° 7'50.19"E

Patch 32

28°48'28.35"N 77° 7'9.53"E

28°48'26.95"N 77° 7'9.76"E

Garthi Khura



200 m

Google Earth

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45



100 m

Grand Trunk Rd

28°48'40.81"N 77° 8'8.09"E

28°48'39.48"N 77° 8'8.36"E

Patch 33

28°48'37.75"N 77° 7'51.79"E

28°48'36.64"N 77° 7'52.73"E



28°48'23.13"N 77° 6'46.60"E

28°48'21.95"N 77° 6'47.27"E

28°48'21.62"N 77° 6'38.89"E

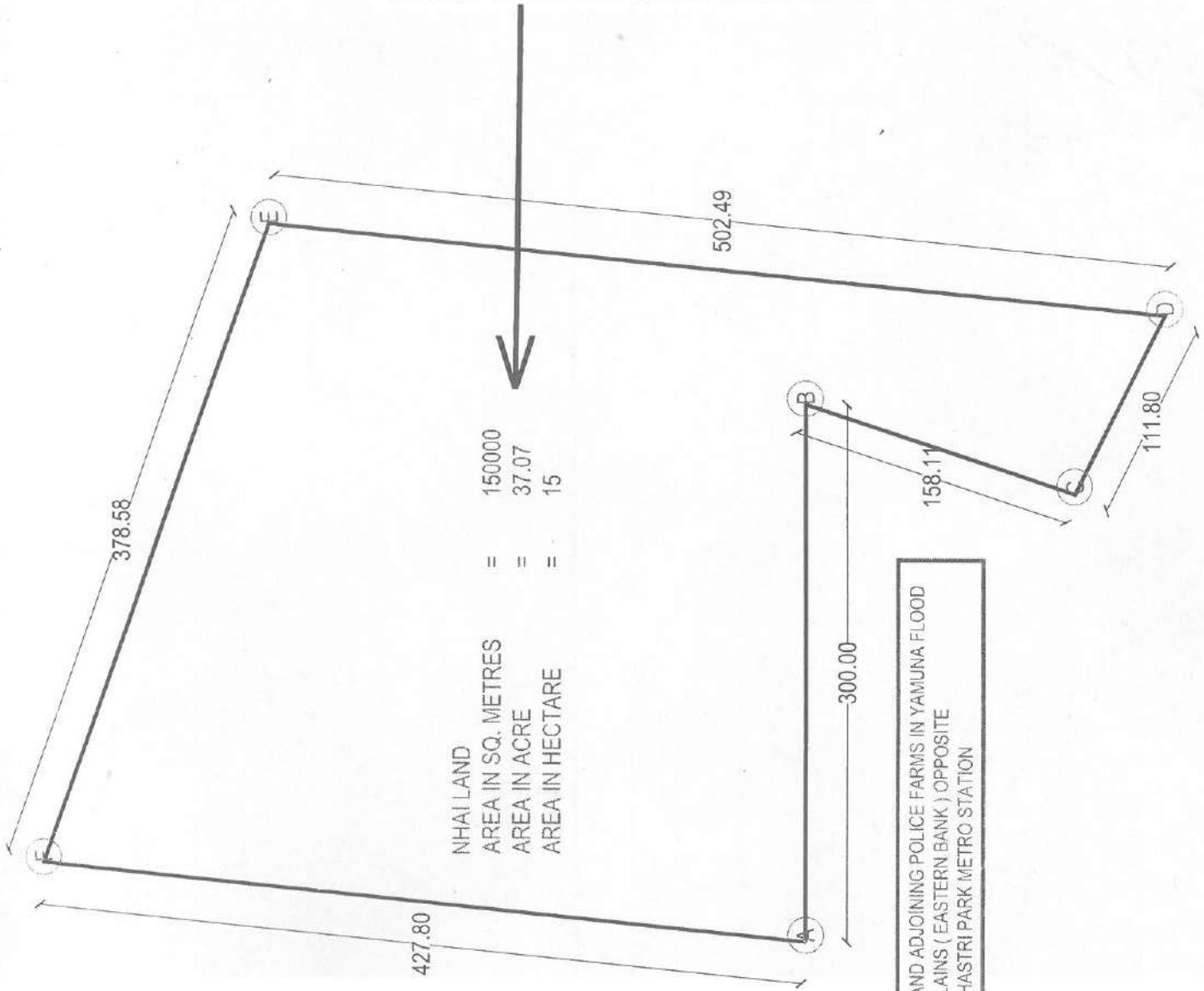
28°48'20.61"N 77° 6'39.85"E

Patch 34



60 m

43



NHAI LAND  
 AREA IN SQ. METRES = 150000  
 AREA IN ACRE = 37.07  
 AREA IN HECTARE = 15

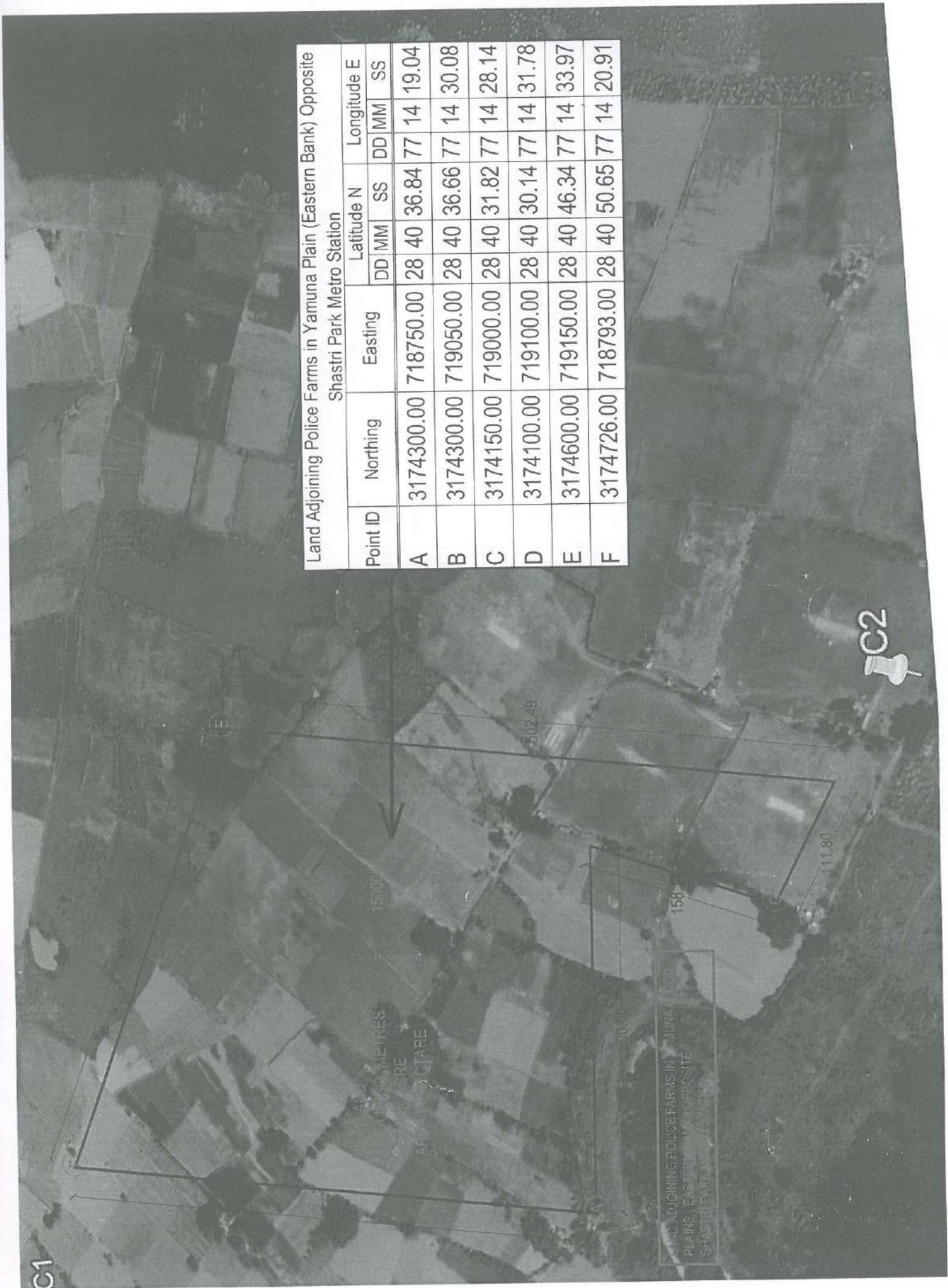
Land Adjoining Police Farms in Yamuna Plain (Eastern Bank) Opposite Shastri Park Metro Station

Point ID	Northing	Easting	Latitude N		Longitude E			
			DD MM	SS	DD MM	SS		
A	3174300.00	718750.00	28	40	36.84	77	14	19.04
B	3174300.00	719050.00	28	40	36.66	77	14	30.08
C	3174150.00	719000.00	28	40	31.82	77	14	28.14
D	3174100.00	719100.00	28	40	30.14	77	14	31.78
E	3174600.00	719150.00	28	40	46.34	77	14	33.97
F	3174726.00	718793.00	28	40	50.65	77	14	20.91

LAND ADJOINING POLICE FARMS IN YAMUNA FLOOD PLAINS ( EASTERN BANK ) OPPOSITE SHASTRI PARK METRO STATION

Land Adjoining Police Farms in Yamuna Plain (Eastern Bank) Opposite  
Shastri Park Metro Station

Point ID	Northing	Easting	Latitude N		Longitude E	
			DD MM	SS	DD MM	SS
A	3174300.00	718750.00	28 40	36.84	77 14	19.04
B	3174300.00	719050.00	28 40	36.66	77 14	30.08
C	3174150.00	719000.00	28 40	31.82	77 14	28.14
D	3174100.00	719100.00	28 40	30.14	77 14	31.78
E	3174600.00	719150.00	28 40	46.34	77 14	33.97
F	3174726.00	718793.00	28 40	50.65	77 14	20.91

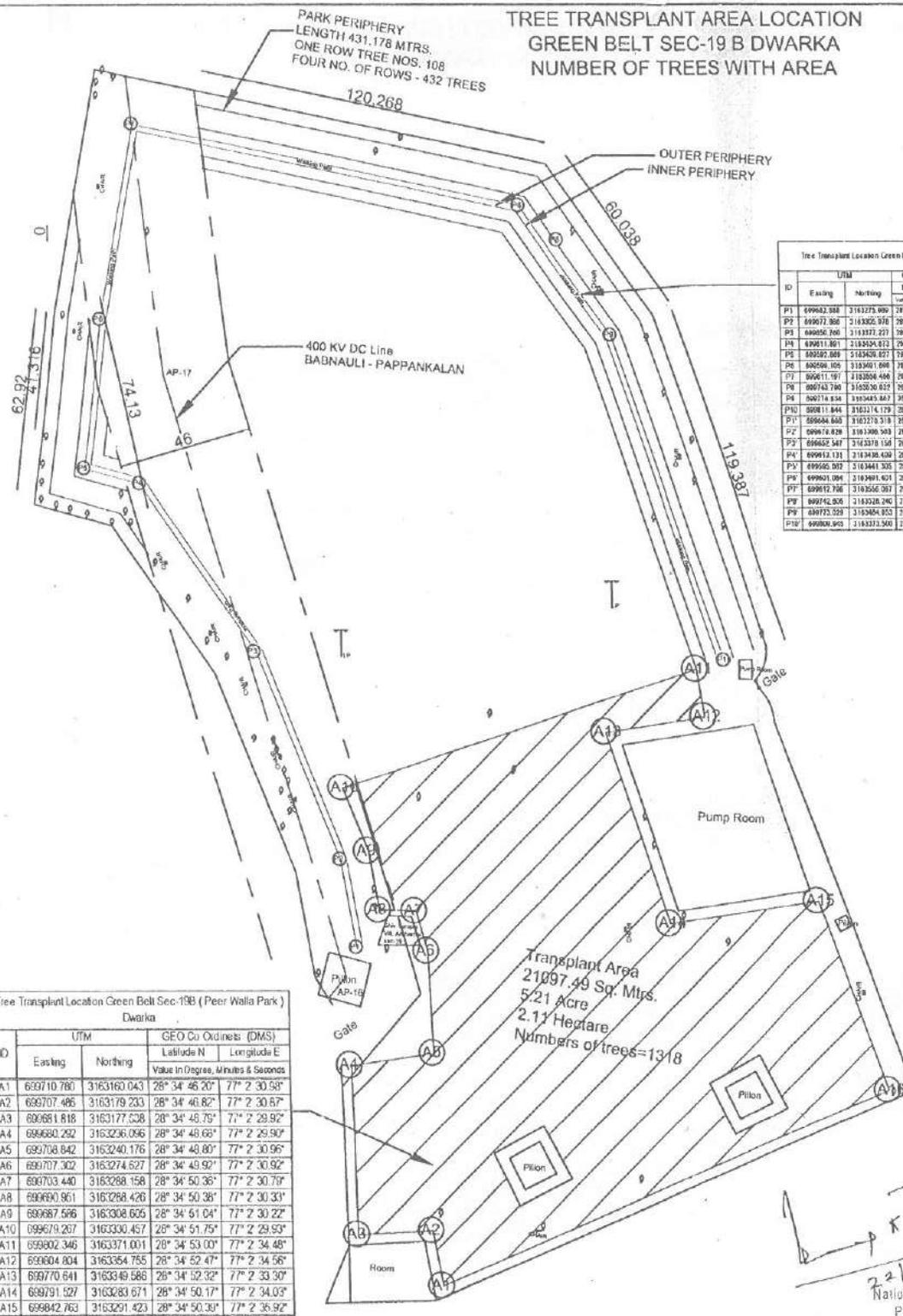


LAND ADJOINING POLICE FARMS IN YAMUNA PLAIN (EASTERN BANK) OPPOSITE SHASTRI PARK METRO STATION

C2

C1

**TREE TRANSPLANT AREA LOCATION  
GREEN BELT SEC-19 B DWARKA  
NUMBER OF TREES WITH AREA**



Tree Transplant Location Green Belt Sec-19B (Peer Wala Park) Dwarka

ID	UTM		GEO Co Ordinate (DMS)		Remarks
	Easting	Northing	Latitude N	Longitude E	
P1	699632.988	3163278.000	28° 34' 48.88"	77° 2' 30.52"	
P2	699672.868	3163262.918	28° 34' 50.81"	77° 2' 28.80"	Outer Periphery
P3	699656.700	3163372.227	28° 34' 53.78"	77° 2' 28.81"	
P4	699611.801	3163424.812	28° 34' 56.17"	77° 2' 27.81"	
P5	699582.689	3163438.827	28° 34' 56.39"	77° 2' 26.80"	
P6	699596.105	3163461.688	28° 34' 58.33"	77° 2' 21.80"	
P7	699611.191	3163504.448	28° 34' 58.19"	77° 2' 21.84"	
P8	699742.740	3163536.827	28° 34' 58.19"	77° 2' 22.42"	
P9	699714.834	3163445.867	28° 34' 58.74"	77° 2' 22.54"	
P10	699811.844	3163214.179	28° 34' 52.20"	77° 2' 24.82"	
P11	699846.848	3163216.518	28° 34' 48.98"	77° 2' 24.10"	Inner Periphery
P12	699874.828	3163300.903	28° 34' 56.24"	77° 2' 24.14"	Walking Path
P13	699652.547	3163378.158	28° 34' 53.51"	77° 2' 28.81"	
P14	699612.131	3163438.400	28° 34' 56.23"	77° 2' 27.54"	
P15	699565.072	3163441.305	28° 34' 56.46"	77° 2' 26.80"	
P16	699601.094	3163481.621	28° 34' 51.62"	77° 2' 27.15"	
P17	699672.740	3163556.293	28° 34' 58.11"	77° 2' 23.40"	
P18	699742.800	3163518.740	28° 34' 58.14"	77° 2' 22.80"	
P19	699722.528	3163484.852	28° 34' 56.11"	77° 2' 23.42"	
P20	699804.963	3163323.500	28° 34' 58.07"	77° 2' 24.14"	

Tree Transplant Location Green Belt Sec-19B (Peer Wala Park) Dwarka

ID	UTM		GEO Co Ordinate (DMS)	
	Easting	Northing	Latitude N	Longitude E
A1	699710.780	3163160.043	28° 34' 46.20"	77° 2' 30.58"
A2	699707.496	3163179.233	28° 34' 46.82"	77° 2' 30.67"
A3	699681.818	3163177.528	28° 34' 48.79"	77° 2' 29.92"
A4	699660.292	3163236.096	28° 34' 48.66"	77° 2' 29.90"
A5	699708.842	3163240.176	28° 34' 48.80"	77° 2' 30.96"
A6	699707.302	3163274.627	28° 34' 49.92"	77° 2' 30.92"
A7	699703.440	3163288.158	28° 34' 50.36"	77° 2' 30.79"
A8	699690.961	3163288.426	28° 34' 50.28"	77° 2' 30.33"
A9	699687.696	3163308.626	28° 34' 51.04"	77° 2' 30.22"
A10	699679.267	3163330.457	28° 34' 51.75"	77° 2' 29.53"
A11	699602.346	3163371.011	28° 34' 53.00"	77° 2' 34.48"
A12	699604.804	3163354.755	28° 34' 52.47"	77° 2' 34.56"
A13	699770.641	3163349.686	28° 34' 52.32"	77° 2' 33.30"
A14	699791.527	3163283.671	28° 34' 50.17"	77° 2' 34.03"
A15	699842.763	3163291.423	28° 34' 50.38"	77° 2' 35.92"
A16	699865.544	3163227.378	28° 34' 48.30"	77° 2' 36.72"

Transplant Area  
21097.49 Sq. Mtrs.  
5.21 Acre  
2.11 Hectare  
Numbers of trees=1318

*[Signature]*  
22/04/19  
Project Director  
National Highway Authority of India  
Project Implementation Unit  
Dwarka, New Delhi

**TOTAL NO. OF TREES 1700**

Drawing Title  
TREE TRANSPLANT AREA LOCATION GREEN BELT SEC-19 B DWARKA  
NUMBER OF TREES WITH AREA  
Drawing No.  
No. PS/IPC (pers., Hort. & LS)2018/DDA/S.No.1



TREE TRANSPLANT AREA LOCATION DISTRICT PARK SEC-23 DWARKA  
NUMBER OF TREES WITH AREA

PRODUCED BY AN AUTODESK EDUCATIONAL PRODUCT

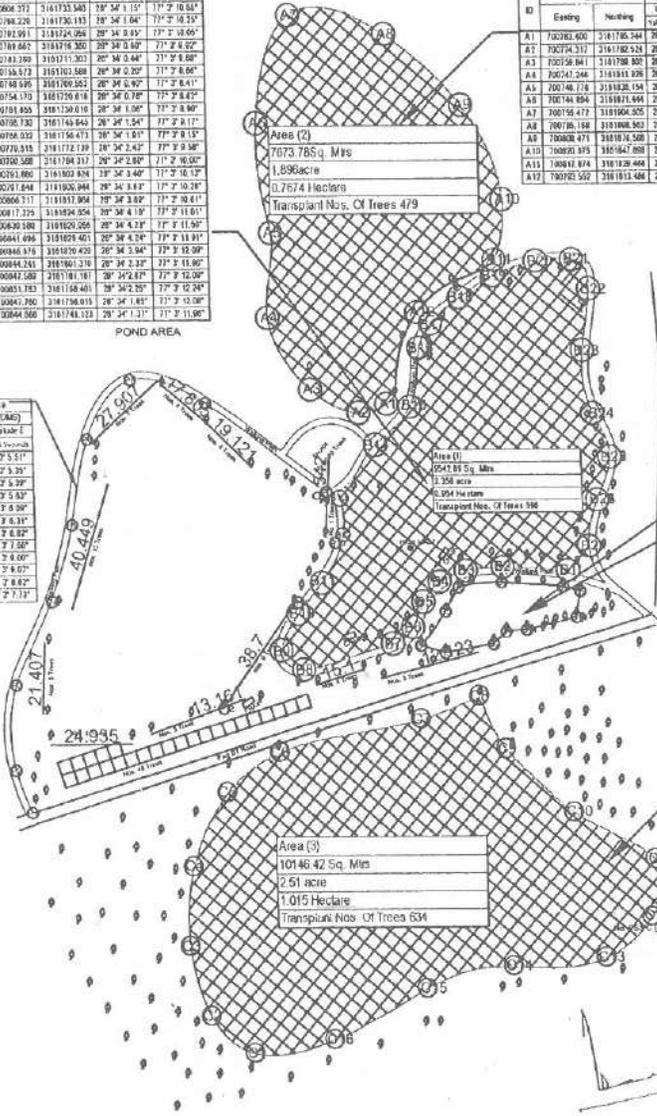
Tree Transplant Location District Park Sec-23 Dwarka				
ID	Easting	Northing	Latitude N	Longitude E
01	700836.200	3161732.672	28° 54' 1.100"	77° 2' 11.337"
02	700817.482	3161734.607	28° 54' 1.117"	77° 2' 16.660"
03	700806.372	3161733.540	28° 54' 1.151"	77° 2' 16.661"
04	700798.226	3161730.183	28° 54' 1.041"	77° 2' 16.253"
05	700792.991	3161724.056	28° 54' 0.839"	77° 2' 16.660"
06	700789.865	3161716.303	28° 54' 0.597"	77° 2' 8.662"
07	700743.369	3161711.303	28° 54' 0.448"	77° 2' 8.660"
08	700735.573	3161703.568	28° 54' 0.207"	77° 2' 8.661"
09	700740.595	3161709.562	28° 54' 0.267"	77° 2' 8.611"
10	700754.370	3161720.618	28° 54' 0.787"	77° 2' 8.622"
11	700791.855	3161730.616	28° 54' 1.026"	77° 2' 8.660"
12	700792.320	3161744.645	28° 54' 1.541"	77° 2' 8.611"
13	700798.032	3161756.471	28° 54' 1.817"	77° 2' 8.612"
14	700770.519	3161772.139	28° 54' 2.427"	77° 2' 8.611"
15	700790.580	3161778.317	28° 54' 2.607"	77° 2' 16.660"
16	700791.960	3161802.838	28° 54' 3.407"	77° 2' 16.612"
17	700791.644	3161806.944	28° 54' 3.427"	77° 2' 16.612"
18	700806.111	3161817.804	28° 54' 3.827"	77° 2' 16.611"
19	700817.325	3161824.054	28° 54' 4.197"	77° 2' 16.611"
20	700820.380	3161829.256	28° 54' 4.337"	77° 2' 11.610"
21	700841.699	3161829.401	28° 54' 4.336"	77° 2' 11.610"
22	700846.575	3161830.420	28° 54' 4.364"	77° 2' 12.009"
23	700844.243	3161861.318	28° 54' 4.337"	77° 2' 11.609"
24	700847.580	3161881.181	28° 54' 4.827"	77° 2' 12.009"
25	700851.393	3161888.441	28° 54' 5.257"	77° 2' 12.009"
26	700861.780	3161906.815	28° 54' 5.881"	77° 2' 12.009"
27	700864.580	3161943.123	28° 54' 6.331"	77° 2' 11.997"

Tree Transplant Location District Park Sec-23 Dwarka				
ID	Easting	Northing	Latitude N	Longitude E
A1	700785.400	3161785.244	28° 54' 2.547"	77° 2' 8.727"
A2	700774.317	3161780.525	28° 54' 2.317"	77° 2' 8.407"
A3	700758.941	3161788.803	28° 54' 2.007"	77° 2' 8.327"
A4	700741.244	3161811.826	28° 54' 3.377"	77° 2' 9.427"
A5	700746.174	3161828.154	28° 54' 4.547"	77° 2' 8.507"
A6	700744.894	3161831.444	28° 54' 4.547"	77° 2' 8.327"
A7	700750.474	3161842.325	28° 54' 5.137"	77° 2' 8.387"
A8	700756.154	3161848.803	28° 54' 5.637"	77° 2' 9.817"
A9	700802.474	3161810.520	28° 54' 5.177"	77° 2' 10.727"
A10	700821.375	3161847.880	28° 54' 6.857"	77° 2' 11.027"
A11	700821.874	3161826.464	28° 54' 6.427"	77° 2' 11.027"
A12	700792.592	3161813.488	28° 54' 6.217"	77° 2' 10.127"

Tree Transplant Location District Park Sec-23 Dwarka				
ID	Easting	Northing	Latitude N	Longitude E
D1	700818.664	3161974.885	28° 54' 8.537"	77° 2' 12.009"
D2	700814.632	3161971.341	28° 54' 8.037"	77° 2' 10.827"
D3	700798.368	3161988.621	28° 54' 8.247"	77° 2' 10.227"
D4	700791.893	3161970.868	28° 54' 8.027"	77° 2' 10.207"
D5	700796.789	3161971.251	28° 54' 8.027"	77° 2' 10.207"
D6	700802.978	3161978.594	28° 54' 8.607"	77° 2' 10.407"
D7	700819.500	3161979.830	28° 54' 9.107"	77° 2' 10.907"
D8	700834.281	3161978.646	28° 54' 9.607"	77° 2' 11.407"
D9	700841.521	3161972.021	28° 54' 9.607"	77° 2' 11.407"
D10	700846.444	3161978.250	28° 54' 9.607"	77° 2' 11.727"
D11	700849.421	3161973.424	28° 54' 9.597"	77° 2' 11.227"

Tree Transplant Location District Park Sec-23 Dwarka				
ID	Easting	Northing	Latitude N	Longitude E
P1	700850.784	3161861.155	28° 54' 5.817"	77° 2' 5.517"
P2	700868.906	3161899.433	28° 54' 6.127"	77° 2' 5.297"
P3	700874.530	3161774.865	28° 54' 6.847"	77° 2' 5.307"
P4	700865.028	3161748.888	28° 54' 6.177"	77° 2' 5.307"
P5	700849.281	3161725.240	28° 54' 5.247"	77° 2' 8.317"
P6	700794.056	3161733.340	28° 54' 5.137"	77° 2' 8.827"
P7	700777.669	3161786.020	28° 54' 5.847"	77° 2' 1.207"
P8	700792.811	3161756.261	28° 54' 5.147"	77° 2' 8.007"
P9	700796.130	3161742.103	28° 54' 4.427"	77° 2' 8.007"
P10	700794.183	3161724.181	28° 54' 4.817"	77° 2' 8.827"
P11	700790.383	3161691.040	28° 54' 3.847"	77° 2' 7.717"

Tree Transplant Location District Park Sec-23 Dwarka				
ID	Easting	Northing	Latitude N	Longitude E
C1	700791.675	3161842.813	28° 54' 5.647"	77° 2' 7.207"
C2	700794.281	3161848.240	28° 54' 5.847"	77° 2' 7.407"
C3	700798.540	3161816.546	28° 54' 5.247"	77° 2' 7.207"
C4	700792.911	3161844.288	28° 54' 5.607"	77° 2' 7.217"
C5	700790.337	3161846.610	28° 54' 5.607"	77° 2' 7.217"
C6	700747.527	3161818.144	28° 54' 5.247"	77° 2' 8.307"
C7	700791.422	3161808.610	28° 54' 5.247"	77° 2' 8.607"
C8	700802.862	3161806.330	28° 54' 5.007"	77° 2' 10.607"
C9	700811.018	3161819.780	28° 54' 5.367"	77° 2' 10.607"
C10	700828.096	3161880.150	28° 54' 6.217"	77° 2' 11.617"
C11	700867.835	3161945.720	28° 54' 6.807"	77° 2' 12.547"
C12	800661.135	3161827.915	28° 54' 5.147"	77° 2' 12.507"
C13	700846.963	3161813.214	28° 54' 5.137"	77° 2' 11.907"
C14	700818.300	3161816.688	28° 54' 5.177"	77° 2' 10.917"
C15	700791.822	3161804.204	28° 54' 5.007"	77° 2' 8.827"
C16	700782.782	3161800.610	28° 54' 5.007"	77° 2' 8.847"



Project Director  
National Highway Authority of India  
Project Implementation Unit  
Dwarka, New Delhi

22/11/17

TOTAL NO. OF TREES 1870

Drawing Title	TREE TRANSPLANT AREA LOCATION DISTRICT PARK SEC-23 DWARKA NUMBER OF TREES WITH AREA
Drawing No.	No. PS/PC (pers., Hort. & LS)2018/DDA/S.No.2

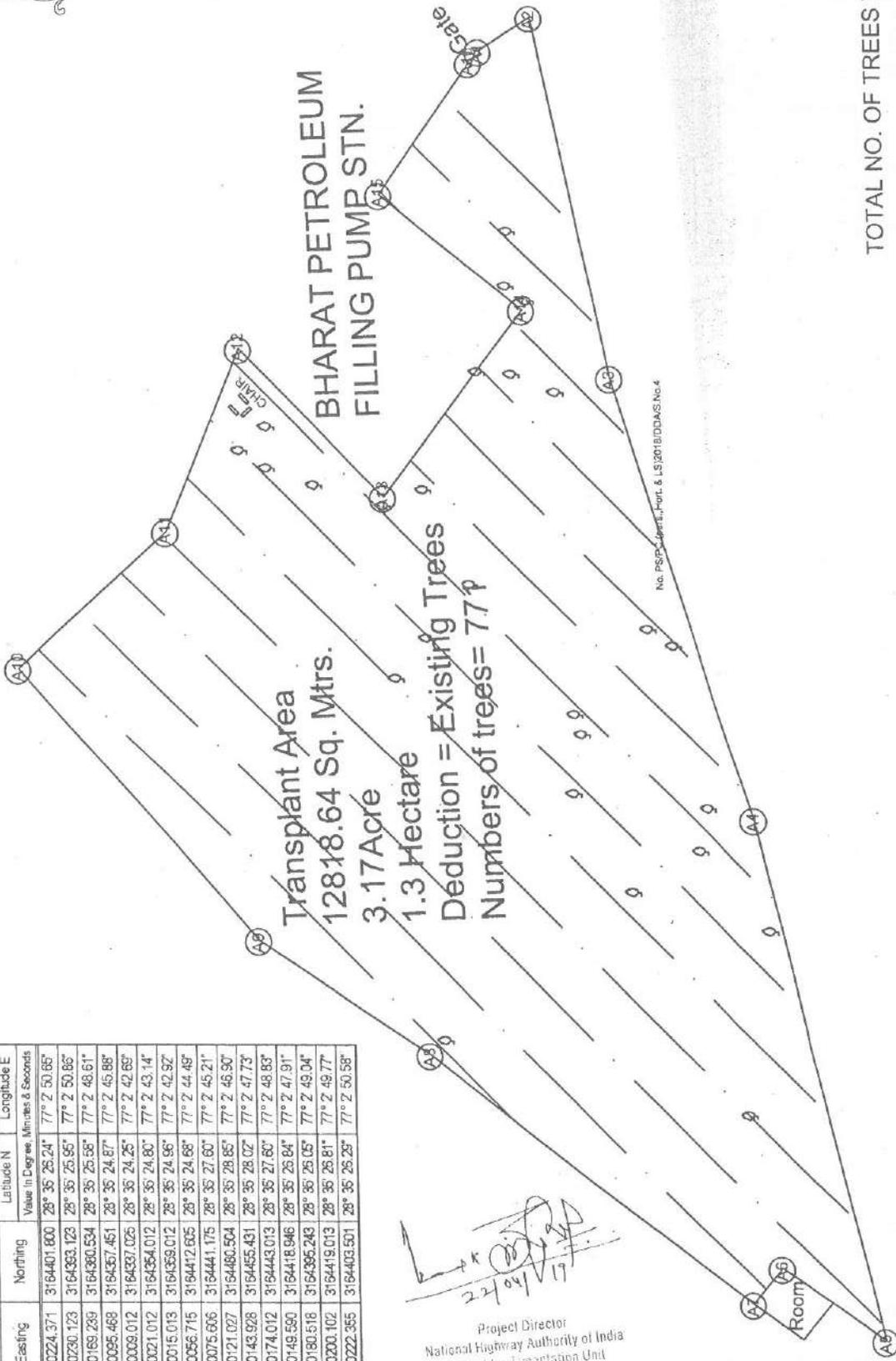
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TREE TRANSPLANT AREA LOCATION M/O MP GREEN PARK SEC-11 DWARKA  
(BEHIND BHARAT PETROL PUMP) NUMBER OF TREES WITH AREA



ID	UTM		GEO Co Ordinate (DMS)	
	Easting	Northing	Latitude N	Longitude E
A1	700224.371	3164401.800	28° 35' 25.24"	77° 2' 50.65"
A2	700230.123	3164393.123	28° 35' 25.95"	77° 2' 50.86"
A3	700169.239	3164360.534	28° 35' 25.58"	77° 2' 48.61"
A4	700095.468	3164357.451	28° 35' 24.87"	77° 2' 45.88"
A5	700009.012	3164337.025	28° 35' 24.25"	77° 2' 42.68"
A6	700021.012	3164354.012	28° 35' 24.80"	77° 2' 43.14"
A7	700015.013	3164359.012	28° 35' 24.96"	77° 2' 44.92"
A8	700056.715	3164412.605	28° 35' 24.68"	77° 2' 44.49"
A9	700075.006	3164441.175	28° 35' 27.60"	77° 2' 45.21"
A10	700121.027	3164480.504	28° 35' 28.85"	77° 2' 46.90"
A11	700143.928	3164455.431	28° 35' 28.02"	77° 2' 47.73"
A12	700174.012	3164443.013	28° 35' 27.60"	77° 2' 48.83"
A13	700148.590	3164418.946	28° 35' 26.84"	77° 2' 47.91"
A14	700180.518	3164395.243	28° 35' 25.05"	77° 2' 49.04"
A15	700200.102	3164419.013	28° 35' 26.81"	77° 2' 49.77"
A16	700222.355	3164403.501	28° 35' 25.25"	77° 2' 50.58"



No. PS/PC (pers., Hort. & LS) 2018/DDAS No.4

TOTAL NO. OF TREES 771

Drawing Title  
TREE TRANSPLANT AREA LOCATION M/O MP GREEN PARK SEC-11 DWARKA  
(BEHIND BHARAT PETROL PUMP) NUMBER OF TREES WITH AREA

Drawing No. No. PS/PC (pers., Hort. & LS) 2018/DDAS No.4

Project Director  
National Highway Authority of India  
Project Implementation Unit

53  
22/11/19  
8061

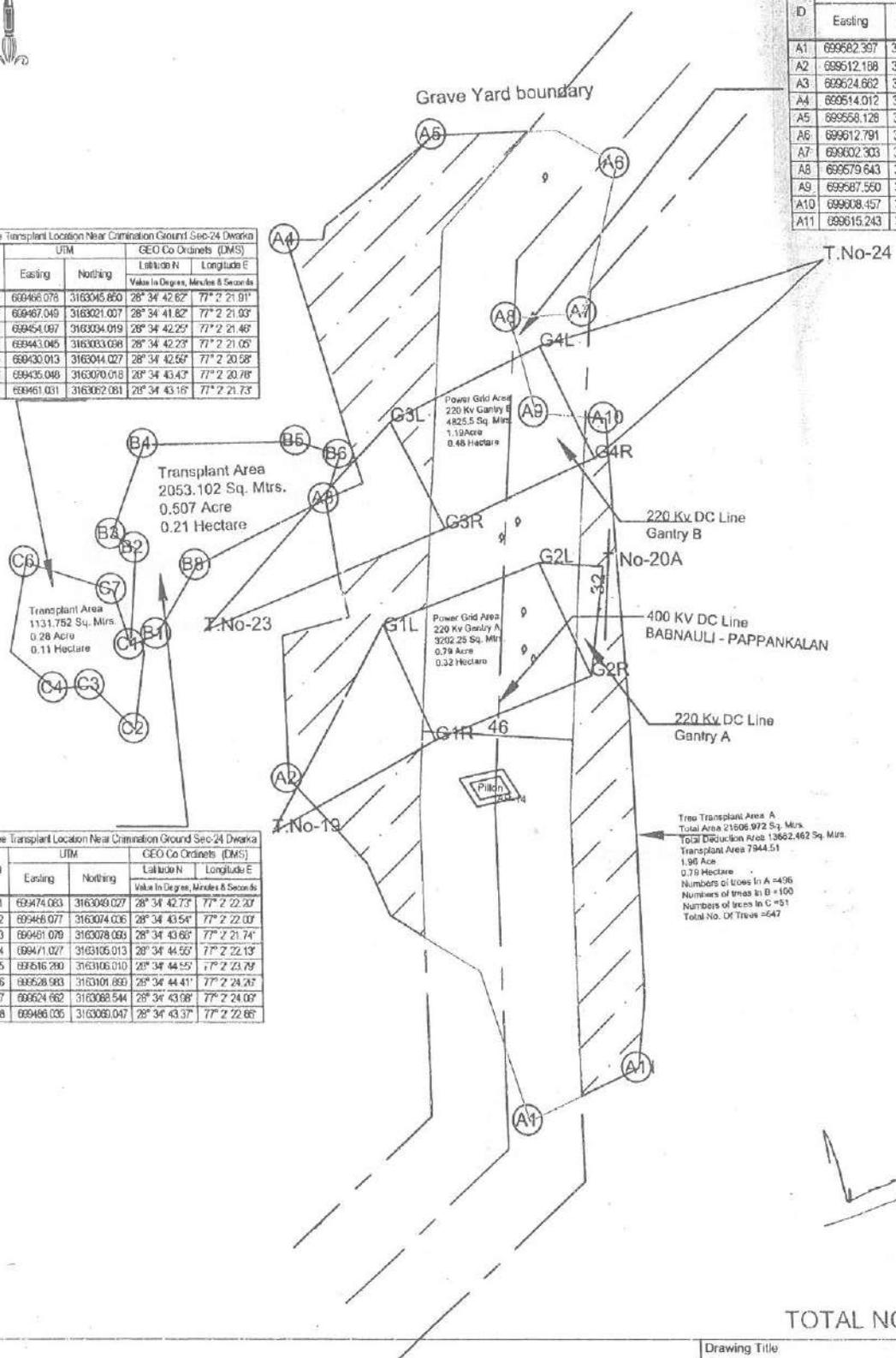
TREE TRANSPLANT AREA LOCATION NEAR CRIMINATION GROUND SEC-24 DWARKA  
NUMBER OF TREES WITH AREA



D	UTM		GEO Co Ordinate (DMS)	
	Easting	Nothing	Latitude N	Longitude E
A1	699682.397	3162906.538	28° 34' 39.89"	77° 2' 26.26"
A2	699612.188	3163006.207	28° 34' 43.19"	77° 2' 23.74"
A3	699624.662	3163068.544	28° 34' 45.88"	77° 2' 24.25"
A4	699514.012	3163168.992	28° 34' 48.38"	77° 2' 23.91"
A5	699558.128	3163197.122	28° 34' 49.37"	77° 2' 25.55"
A6	699612.791	3163188.727	28° 34' 49.07"	77° 2' 27.55"
A7	699602.303	3163144.129	28° 34' 47.62"	77° 2' 27.14"
A8	699679.643	3163142.422	28° 34' 47.58"	77° 2' 6.31"
A9	699687.550	3163114.574	28° 34' 46.67"	77° 2' 25.58"
A10	699608.457	3163112.883	28° 34' 46.60"	77° 2' 27.35"
A11	699615.243	3162921.150	28° 34' 40.37"	77° 2' 27.48"

ID	UTM		GEO Co Ordinate (DMS)	
	Easting	Nothing	Latitude N	Longitude E
C1	699466.078	3163045.860	28° 34' 42.62"	77° 2' 21.91"
C2	699467.049	3163021.007	28° 34' 41.82"	77° 2' 21.93"
C3	699454.097	3163034.019	28° 34' 42.25"	77° 2' 21.46"
C4	699443.045	3163033.698	28° 34' 42.23"	77° 2' 21.05"
C5	699430.013	3163014.027	28° 34' 42.56"	77° 2' 20.58"
C6	699435.048	3163070.018	28° 34' 43.47"	77° 2' 20.78"
C7	699461.031	3163062.081	28° 34' 43.18"	77° 2' 21.73"

ID	UTM		GEO Co Ordinate (DMS)	
	Easting	Nothing	Latitude N	Longitude E
B1	699474.063	3163049.027	28° 34' 42.73"	77° 2' 22.27"
B2	699468.077	3163074.036	28° 34' 43.54"	77° 2' 22.07"
B3	699461.079	3163078.093	28° 34' 43.68"	77° 2' 21.74"
B4	699471.027	3163105.013	28° 34' 44.55"	77° 2' 22.13"
B5	699416.290	3163106.010	28° 34' 44.55"	77° 2' 23.79"
B6	699528.983	3163101.880	28° 34' 44.41"	77° 2' 24.25"
B7	699624.662	3163068.544	28° 34' 43.98"	77° 2' 24.09"
B8	699486.036	3163069.047	28° 34' 43.37"	77° 2' 22.68"



Tree Transplant Area A  
Total Area 21506.972 Sq. Mtrs.  
Total Exclosure Area 13662.462 Sq. Mtrs.  
Transplant Area 7944.51  
1.96 Acre  
0.79 Hectare  
Numbers of Trees in A = 496  
Numbers of Trees in B = 100  
Numbers of Trees in C = 51  
Total No. of Trees = 647

*(Signature)*  
22/10/19  
Project Director  
National Highway Authority of India  
Project Implementation Unit

TOTAL NO. OF TREES 647

Drawing Title	TREE TRANSPLANT AREA LOCATION NEAR CRIMINATION GROUND SEC-24 DWARKA NUMBER OF TREES WITH AREA
Drawing No.	No. PS/PC (pers., Hort. & LS)/2018/DDA/No.3

54  
2057C

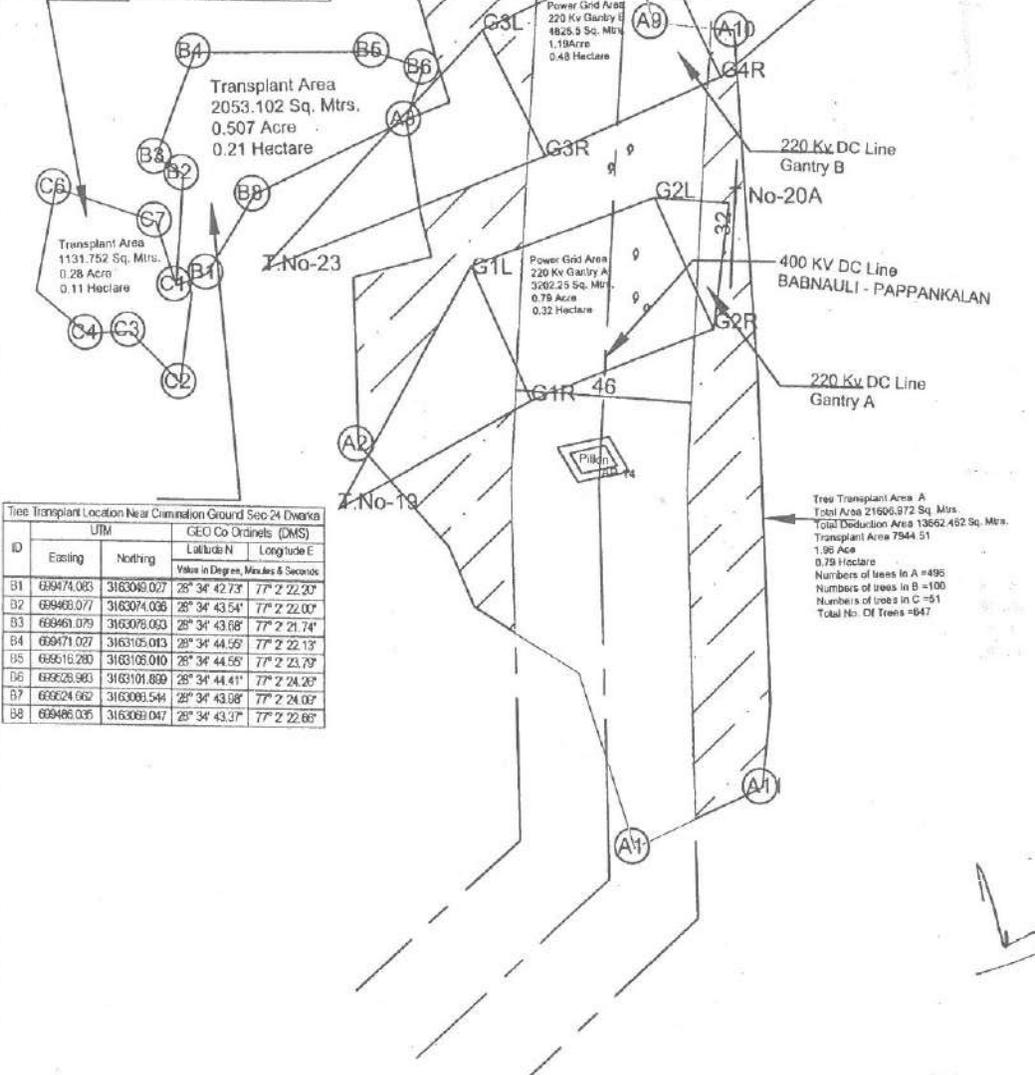


TREE TRANSPLANT AREA LOCATION NEAR CRIMINATION GROUND SEC-24 DWARKA  
NUMBER OF TREES WITH AREA

D	UTM		GEO Co Ordinate (DMS)	
	Easting	Northing	Latitude N	Longitude E
			Value In Degree, Minutes & Seconds	
A1	699582.397	3162905.536	28° 34' 39.89"	77° 2' 26.26"
A2	699512.188	3163006.207	28° 34' 43.19"	77° 2' 23.74"
A3	699524.662	3163068.544	28° 34' 45.86"	77° 2' 24.25"
A4	699514.012	3163165.992	28° 34' 48.38"	77° 2' 23.91"
A5	699568.128	3163197.122	28° 34' 49.37"	77° 2' 25.58"
A6	699612.791	3163188.727	28° 34' 49.07"	77° 2' 27.55"
A7	699602.303	3163144.129	28° 34' 47.52"	77° 2' 27.14"
A8	699579.643	3163142.422	28° 34' 47.58"	77° 2' 26.31"
A9	699587.500	3163114.574	28° 34' 46.57"	77° 2' 26.58"
A10	699608.457	3163112.883	28° 34' 46.50"	77° 2' 27.35"
A11	699615.243	3162921.150	28° 34' 40.37"	77° 2' 27.48"

ID	UTM		GEO Co Ordinate (DMS)	
	Easting	Northing	Latitude N	Longitude E
			Value In Degree, Minutes & Seconds	
C1	699466.078	3163045.550	28° 34' 42.62"	77° 2' 21.51"
C2	699467.049	3163021.007	28° 34' 41.82"	77° 2' 21.53"
C3	699454.007	3163034.019	28° 34' 42.29"	77° 2' 21.46"
C4	699443.045	3163033.038	28° 34' 42.23"	77° 2' 21.05"
C5	699430.013	3163044.027	28° 34' 42.59"	77° 2' 20.58"
C6	699435.048	3163070.018	28° 34' 43.43"	77° 2' 20.78"
C7	699401.031	3163062.081	28° 34' 43.16"	77° 2' 21.73"

ID	UTM		GEO Co Ordinate (DMS)	
	Easting	Northing	Latitude N	Longitude E
			Value In Degree, Minutes & Seconds	
B1	699474.063	3163069.027	28° 34' 42.73"	77° 2' 22.22"
B2	699469.077	3163074.036	28° 34' 43.54"	77° 2' 22.07"
B3	699461.079	3163078.003	28° 34' 43.68"	77° 2' 21.74"
B4	699471.027	3163105.013	28° 34' 44.55"	77° 2' 22.13"
B5	699515.280	3163105.010	28° 34' 44.55"	77° 2' 23.79"
B6	699525.993	3163101.899	28° 34' 44.41"	77° 2' 24.22"
B7	699524.562	3163083.544	28° 34' 43.98"	77° 2' 24.02"
B8	699486.035	3163069.047	28° 34' 43.37"	77° 2' 22.66"



Tree Transplant Area A  
Total Area 21596.972 Sq. Mtrs.  
Total Deduction Area 13662.462 Sq. Mtrs.  
Transplant Area 7944.51  
1.96 Acre  
0.79 Hectare  
Numbers of trees in A =495  
Numbers of trees in B =100  
Numbers of trees in C =51  
Total No. Of Trees =647

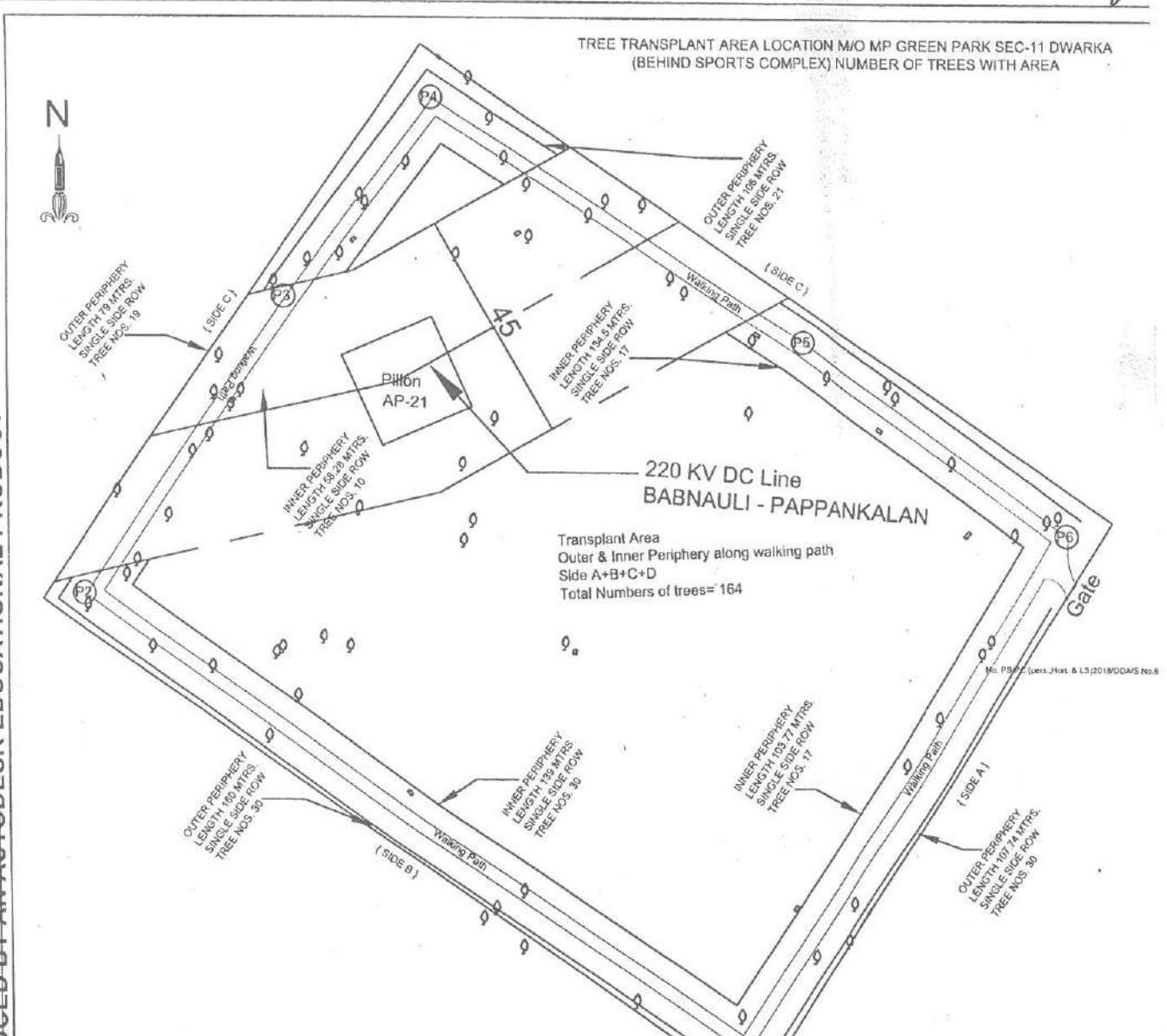
*[Signature]*  
22/04/19  
Project Director  
National Highway Authority of India  
Project Implementation Unit

TOTAL NO. OF TREES 647

Drawing Title	TREE TRANSPLANT AREA LOCATION NEAR CRIMINATION GROUND SEC-24 DWARKA NUMBER OF TREES WITH AREA
Drawing No.	No. PS/PC (pers., Hort. & LS)2018/DDA/Js.No.3

55  
22/01/19

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Tree Transplant Location M/O MP Green Park Sec-11 ( Behind Sports Complex ) Dwarka

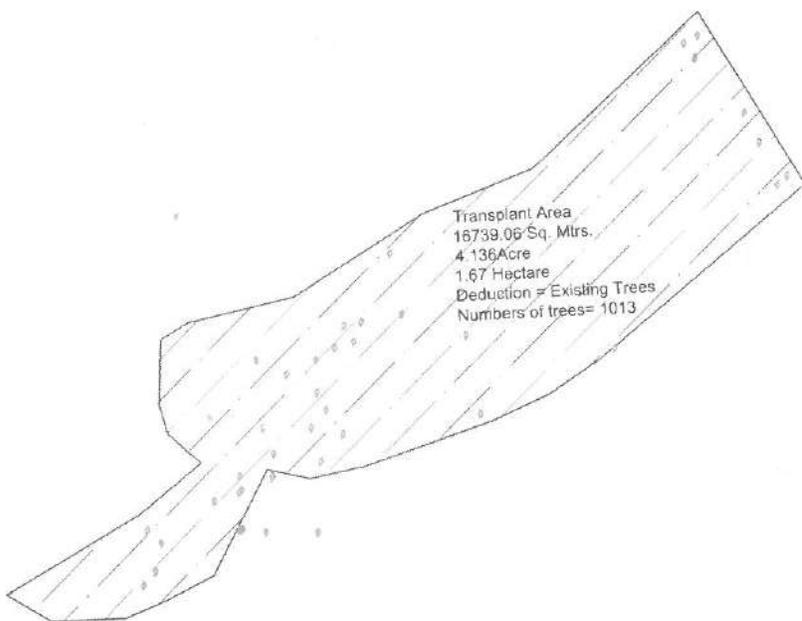
ID	UTM		GEO Co Ordinets (DMS)		Remarks
	Easting	Northing	Latitude N	Longitude E	
			Value In Degree, Minutes & Seconds		
P1	699980.403	3164043.796	28° 35' 14.75"	77° 2' 41.45"	Outer Periphery
P2	699855.447	3164130.318	28° 35' 17.63"	77° 2' 36.91"	Walking Path
P3	699893.730	3164187.095	28° 35' 19.45"	77° 2' 38.35"	
P4	699921.977	3164225.393	28° 35' 20.68"	77° 2' 39.42"	
P5	699992.882	3164178.629	28° 35' 19.12"	77° 2' 42.00"	
P6	700043.016	3164142.073	28° 35' 17.90"	77° 2' 43.82"	
P1'	699979.727	3164047.305	28° 35' 14.86"	77° 2' 41.43"	Inner Periphery
P2'	699858.900	3164130.968	28° 35' 17.65"	77° 2' 37.04"	Walking Path
P3'	699895.773	3164185.654	28° 35' 19.40"	77° 2' 38.43"	
P4'	699922.581	3164222.000	28° 35' 20.57"	77° 2' 39.44"	
P5'	699991.457	3164176.574	28° 35' 19.05"	77° 2' 41.94"	
P6'	700039.687	3164141.407	28° 35' 17.88"	77° 2' 43.70"	

*[Handwritten signature]*  
22/01/19

Project Director  
National Highway Authority of India  
Project Implementation Unit

TOTAL NO. OF TREES 164

Drawing Title	TREE TRANSPLANT AREA LOCATION M/O MP GREEN PARK SEC-11 DWARKA (BEHIND SPORTS COMPLEX) NUMBER OF TREES WITH AREA
Drawing No.	No. PS/PC (pers., Hort. & LS)2018/DDA/S.No.6



Transplant Area  
 16739.06 Sq. Mtrs.  
 4.136 Acre  
 1.67 Hectare  
 Deduction = Existing Trees  
 Numbers of trees = 1013

TOTAL NO. OF TREES 1013

Project Title  
 Tree in Experiment (Package 1)

	DRAWN BY	CHECKED BY	Drawing Title		Revision
Sig :			TREE TRANSPLANT AREA LOCATION M/O MP GREEN AREA SEC-11 DWARKA		RO
Date :			(BEHIND IBS INSTITUTE) NUMBER OF TREES WITH AREA		
Name :			Status	Drawing No.	Date :-
			WORKING	No. PSPD (pers., Hort. & L&S) 2016/0045.No.5	08 /April/2019

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No.F.9/CF/DPTA/THL/MISC./18-19/ 2204-12  
GOVT. OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILDLIFE  
Website: forest\_delhigovt.nic.in

2<sup>nd</sup> Floor, A-Block, Vikas Bhawan,  
I.P. Estate, New Delhi -02  
Tel# 23370506 Fax# 23378513  
Dated: 13-3-2019

**CERTIFICATE**

It is to state that the contents of the soft copy as well as hard copy are same in respect of the notification attached herewith (the soft copy has been sent on email ID: [may-gippr@nic.in](mailto:may-gippr@nic.in), [gadegazette.delhi@gov.in](mailto:gadegazette.delhi@gov.in)) and the same has been approved by the Competent Authority.

Encl: As above

  
13.3.2019  
(Nisheeth Saxena)  
Conservator of Forests  
Mob: +91 9968312090

[TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE-EXTRAORDINARY DATED ]

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
**DEPARTMENT OF ENVIRONMENT, FORESTS AND WILDLIFE**  
 VI-LEVEL, C-WING, DELHI SECRETARIAT  
 I.P. ESTATE, NEW DELHI - 110002.

Dated: 13-3-19

**NOTIFICATION**

F.No.158/WFD/COT/17-18/- In exercise of the powers conferred by section 29 of the Delhi Preservation of Trees Act, 1994 (Delhi Act 11 of 1994), the Government of National Capital Territory of Delhi, hereby, in public interest exempts an area of total 19 Acres. (7.68 ha.) approx as detailed below for the work of construction of Dwarka Expressway Package-II from rail under Bridge, Near Sector-21, Dwarka, Delhi to Delhi-Haryana Border from the provision of sub-section (3) of section 9 of the said Act.

Location.	Total No of trees at the project site	No of trees to be			Compensatory plantation required. (Number of trees)
		Felled	Transplanted	Total	
Construction of Dwarka Expressway Package-II from rail under Bridge, Near Sector-21, Dwarka Delhi to Delhi-Haryana Border.	9435	694	1981	2675	26750 by User Agency.
<b>Total</b>	<b>9435</b>	<b>694</b>	<b>1981</b>	<b>2675</b>	<b>26750</b>

The said exemption is subject to fulfillment of the following conditions:-

1. The applicant viz National Highway Authority of India shall make an advance deposit of an amount of Rs. 15,24,75,000 /- (Rupees Fifteen Crores Twenty Four Lakh and Seventy Five Thousand Only) towards security deposit for creation and maintenance of compensatory plantation for a period of Seven years as follows,

SN	Location of Compensatory Afforestation plantation.	Number of saplings to be planted (Number of trees).	Total Amount including other Administrative expenses and contingency charges (in Rs.).	To be Deposited with Forest Division.
(a)	100% Compensatory Plantation will be carried out by User Agency at Aravali Biodiversity Park in 6.23 ha., Tughlakabad Biodiversity Park in 5.52 ha. and Yamuna flood Plains in 15 ha..	26750	15,24,75,000 /-	Deputy Conservator of Forests (West)/ Tree Officer
(b)	Transplantation of 1981 trees which are standing on site shall be done at appropriate site. Post transplantation care of the trees will be ensured by the project proponent.			

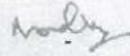
2. 100% compensatory plantation of 26750 saplings will be raised and maintained for Seven years and monitored till its successful establishment in following manner by user agency:-

SN	Name of site	Total area of site (Ha.)	Land actually found available for plantation after the inspection of area (in Ha)	No. of saplings to be planted.
1.	Aravali Biodiversity Park	47.75	6.23	6230
2.	Tughlakabad Biodiversity Park	19.00	5.52	5520
3.	Yamuna flood Plains (To be provided by NHAI as per their assurance).	15.00	15.00	15000
	<b>Total</b>	<b>81.75 ha.</b>	<b>26.75 ha.</b>	<b>26750</b>

3. User agency shall also deposit extra site improvement expenses which may be required to make the site suitable for plantation as calculated by Tree Officer concerned (as deposits).
4. 1:10 plants of indigenous species 6-8 feet height will be planted as compensatory plantation on non-forest land in lieu of removal of 2675 no. of trees. The plantation will be done following site specific plantation techniques with additional measures on identified land within three months of issue of tree removal permission and maintenance would be carried out there after by NHAI/ User agency with their own funds.
5. The NHAI/ User agency shall implement the improved soil moisture conservation activities on identified land using their own funds.
6. The NHAI/ User agency shall ensure that the site specific (Compensatory plantation site) wildlife conservation plan is implemented through competent wildlife professionals from their own funds.
7. The NHAI/ User agency shall ensure that the plan of this proposal shall not be changed.
8. The land over which compensatory plantation raised shall not be utilized for other purpose without the approval of Tree Officer concerned.
9. All outstanding liabilities of the user agency, including the payment of pending amount of Rs. 6,14,00,000/- (Rupees Six Crore Fourteen Lakh Only) must be settled before permission is issued.
10. Site will have to be secured from encroachment and biotic interference. In Pocket 3 of Aravalli Biodiversity Park, measures for repair of boundary wall and closure of illegal road will also have to be taken by user agency/ NHAI along with security/watch and ward arrangements at least for seven years..
11. Extensive interventions will have to be undertaken for soil preparation, at least in Pockets 2 and 3 of Aravalli Biodiversity Park.
12. Detailed plantation schedule will have to be submitted by user agency in compliance with Section 12 of Delhi Preservation of Trees Act, 1994.
13. NHAI/DDA shall submit a detailed plan for site preparation and plantation.

14. (a) Transplantation of trees must be initiated immediately after permission is issued and should be completed not later than 3 months, after which a completion report has to be submitted to the Tree Officer. The spacing of the translocated trees should not be less than 4 metres (point to point).  
(b). A draft policy on transplantation of trees is under active consideration with State Government of Delhi, therefore any change brought in to effect due to implementation of the policy in future permission would be modified to that extent with the approval of Competent Authority with prospective effect.
15. Completion of documentation regarding compensatory plantation as per provisions in DPTA, 1994 would be done by user agency.
16. The permission for felling of the trees would be granted at their own risk and without prejudice to the claim (S) of any other person/s who may be having right (s) over the land of the trees.
17. Progress report of felling & transplanting shall be submitted through inspection officer concerned along with complete details of trees.
18. The timber obtained from removal of felling shall be auctioned by the user agency and deposit the proceeds as Govt. revenue. Lops and tops of the trees, will be sent to the nearest public crematoria free of cost.
19. For shifting of timber from site of removal of trees, permission for transport of the said wood shall be obtained from the DCF (West)/ Tree Officer.
20. Felling/transplant of any trees apart from the proposed 2675 trees by NHAI would constitute an offence.
21. Usual conditions governing felling/transplant of trees would be applicable.
22. Adequate space will have to be indicated by user agency for transplantation of proposed trees.
23. All statutory provisions shall be complied by NHAI/User agency before the tree removal is commenced.
24. If any land proposed for compensatory Afforestation/ plantation (26.75ha) falls short, it will be compensated by additional land for compensatory Afforestation/ plantation.
25. If land for remaining trees proposed to be felled in future is not provided, legal action will be initiated by the department against user agency (NHAI) and all the conditions stipulated in the order will be complied by user agency, failing which order may be withdrawn.
26. In view of the opinion given by Prof. C.R.Babu, Professor Emeritus, Centre for Environment Management of Degraded Ecosystems, University of Delhi, Forest Department GNCTD may re-examine if there is potential for plantation of more trees for compensatory plantation on the land already identified, identify additional land, if required and process remaining part of proposal as per Rules/Law.

By order and in the name of the  
Lt. Governor of the National Capital Territory of Delhi,



(Madhup Vyas)  
Secretary (Env. & Forests)

Dated: 13-03-19

F.No.158/WFD/COT/17-18/2204-12

Copy forwarded to:-

1. The Pr. Secretary to Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi.
2. The Pr. Secretary to Hon'ble Chief Minister Govt. of NCT of Delhi.
3. The Pr. Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi Sectt., New Delhi.
4. The Secretary to Hon'ble Minister (E&F), GNCT of Delhi.
5. The Pr. Chief Conservator of Forests, Govt. of NCT of Delhi, New Delhi.
6. Shri Udeep K. Singhal, G.M (T)/Project Director, National Highway Authority of India (NHAI), D-21, Corporate Park, Near Sec-08 Metro Station, Sector-21 Dwarka, New Delhi—110075.
7. Deputy Conservator of Forests, West Forest Division, Govt. of NCT of Delhi, Mandir Marg, Birla Mandir, Delhi-110060 for information and necessary action.
8. The Deputy Secretary (GAD), Govt. of NCT of Delhi Sectt., New Delhi with Hindi version (two copies each) for publication in the Delhi Gazette Part IV – Extraordinary and with the request to supply at least 10 copies of the Gazette to this Department for necessary action and record.
9. Guard file.



(Madhup Vyas)  
Secretary (Env. & Forests)

(दिल्ली राजपत्र असाधारण के भाग-चार में प्रकाशनार्थ दिनोंक )  
 राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार  
 पर्यावरण, वन एवं वन्य जीव विभाग  
 छठा तल, 'सी' विंग, दिल्ली सचिवालय, आई.पी. ईस्टेट, नई दिल्ली-02

दिनोंक:- 13-3-19

अधिसूचना

फा.स. 158/डब्ल्यू.एफ.डी/सी.ओ.डी/17-18/- दिल्ली वृक्ष संरक्षण अधिनियम, 1994 की धारा 29 (1994 का दिल्ली अधिनियम 11) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार, रेल अंडर ब्रिज के पास, सेक्टर -21, द्वारका दिल्ली से दिल्ली-हरियाणा बार्डर, द्वारका एक्सप्रेसवे पैकेज- II के निर्माण के कार्य हेतु नीचे दिए गए विवरण के अनुसार 19 एकड़ (7.68 हेक्टेयर) लगभग क्षेत्रफल से उक्त अधिनियम की धारा 9 की उपधारा (3) के उपबंधों से छूट प्रदान करती है।

स्थान	परियोजना स्थल पर वृक्षों की कुल संख्या	वृक्षों की संख्या			अपेक्षित प्रतिपूरक वृक्षारोपण (वृक्षों की संख्या)
		हटाए जाने वाले	प्रत्यारोपण किए जाने वाले	योग	
द्वारका एक्सप्रेसवे पैकेज- II का निर्माण रेल अंडर ब्रिज के पास, सेक्टर -21, द्वारका दिल्ली से दिल्ली-हरियाणा बार्डर ।	9435	694	1981	2675	26750 उपभोगी संस्था द्वारा) ।
योग	9435	694	1981	2675	26750

यह छूट निम्नलिखित शर्तों के अधीन है।

1. आवेदक भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सात वर्ष की अवधि के लिए पौधों के संपूर्ण विकास एवं रखरखाव हेतु निम्नानुसार 15,24,75,000 /-रुपये (संद्रह करोड़ चौबीस लाख पंद्रह हजार मात्र ) की राशि अग्रिम रूप में जमा करवानी होगी।

क्र.सं.	प्रतिपूरक बनीकरण वृक्षारोपण का स्थान	लगाए जाने वाले पौधों की संख्या	अन्य प्रशासनिक व्ययों तथा आकस्मिक सहित कुल राशि	वन प्रभाग में जमा कराई जाए
क)	100 % प्रतिपूरक वृक्षारोपण उपभोगी संस्था द्वारा अरावली बायोडायवर्सिटी पार्क के 6.23 हेक्टेयर में, तुंगलकाबाद बायोडायवर्सिटी पार्क के 5.52 हेक्टेयर में तथा यमुना फ्लड प्लेन्स के 15 हेक्टेयर में किया जाएगा।	26750	15,24,75,000 /-	उप-वन संरक्षक (पश्चिमी) / वन अधिकारी
ख)	1981 वृक्षों का प्रत्यारोपण उपयुक्त स्थान पर उपभोगी संस्था द्वारा स्वयं की लागत पर किया जाएगा। प्रत्यारोपण उपरान्त इन प्रत्यारोपित वृक्षों के रखरखाव की जिम्मेदारी भी उपभोगी संस्था की होगी।			

2. 26750 पौधों का प्रतिपूरक वृक्षारोपण उपभोगी संस्था द्वारा किया जायेगा और उनका सात वर्षों तक रखरखाव तथा सफलतापूर्वक स्थापना के बाद निम्न प्रकार निगरानी की जाएगी :-

क्र.सं.	वृक्षारोपण का स्थान	साइट का कुल क्षेत्रफल (हेक्टेयर में)	क्षेत्र के क्षेत्र के घाट वास्तव में वृक्षारोपण के लिए उपलब्ध भूमि (हेक्टेयर में)	लगाए जाने वाले पौधों की संख्या
1.	अरावली बायोडायवर्सिटी पार्क	47.75	6.23	6230
2.	तुंगलकाबाद बायोडायवर्सिटी पार्क	19.00	5.52	5520
3.	यमुना फ्लड प्लेन्स (भारतीय राष्ट्रीय राजमार्ग प्राधिकरण के आश्वासन के अनुसार प्रदान किया जाना है).	15.00	15.00	15000
Total		81.75	26.75	26750

3. उपभोगी संस्था अतिरिक्त साइट सुधार खर्चों को भी जमा करेगी जो कि वृक्षारोपण के लिए उपयुक्त वृक्ष अधिकारी द्वारा गणना के रूप में साइट को उपयुक्त बनाने के लिए आवश्यक हो सकता है (जमा राशि के रूप में)।
4. 1:10 स्वदेशी प्रजातियों के 6-8 फीट की ऊँचाई वाले पौधे 2675 वृक्षों को हटाये जाने के बदले में प्रतिपूरक वृक्षारोपण गैर-वन भूमि पर किया जाएगा। वृक्षारोपण की अनुमति के जारी होने के तीन महीने के अंदर निर्धारित की गई भूमि पर अतिरिक्त उपायों के साथ वृक्षारोपण साइट विशिष्ट वृक्षारोपण तकनीकों के बाद किया जाएगा और उसका रखरखाव भारतीय राष्ट्रीय राजमार्ग प्राधिकरण / उपभोगी संस्था द्वारा अपने स्वयं की लागत पर किया जाएगा।
5. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण / उपभोगी संस्था अपने स्वयं के निधियों का उपयोग करके निर्धारित की गई भूमि पर बेहतर मिट्टी की नमी संरक्षण की गतिविधियों को लागू करेगी।
6. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण / उपभोगी संस्था यह सुनिश्चित करेगी कि साइट विशिष्ट (प्रतिपूरक वृक्षारोपण का स्थान) वन्यजीव संरक्षण योजना अपने स्वयं के धन से सक्षम वन्यजीव पेशेवरों के माध्यम से कार्यान्वित की जाती है।
7. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण / उपभोगी संस्था यह सुनिश्चित करेगी कि इस प्रस्ताव की योजना को परिवर्तित नहीं किया जाएगा।
8. जिस भूमि पर प्रतिपूरक वृक्षारोपण किया गया है, उसका उपयोग संबंधित वृक्ष अधिकारी की स्वीकृति के बिना अन्य प्रयोजन के लिए नहीं किया जाएगा।
9. उपभोगी संस्था की सभी बकाया देनदारियों, जिसमें रुपये की लंबित राशि का भुगतान भी शामिल है। अनुमति जारी होने से पहले 6,14,00,000 /- (रुपये छः करोड़ चौदह लाख मात्र) का भुगतान किया जाना चाहिए।
10. साइट को अतिक्रमण और बायोटेक हस्तक्षेप से सुरक्षित करना होगा। अरावली बायोडायवर्सिटी पार्क के पॉकेट 3 में, सुरक्षा एजेंसी / भारतीय राष्ट्रीय राजमार्ग प्राधिकरण द्वारा सुरक्षा / देख-रेख की व्यवस्था के साथ-साथ कम से कम सात वर्षों तक वाउंड्री बॉल की मरम्मत और अवैध सड़क को बंद करने के उपाय भी किए जाएंगे।
11. अरावली जैव विविधता पार्क के पॉकेट 2 और 3 में मृदा तैयार करने के लिए व्यापक हस्तक्षेप करना आवश्यक होगा।
12. विस्तृत वृक्षारोपण अनुसूची को दिल्ली वृक्ष (परिचरण) अधिनियम, 1994 की धारा 12 के अनुपालन में उपभोगी संस्था द्वारा प्रस्तुत किया जाएगा।
13. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण / दिल्ली विकास प्राधिकरण द्वारा साइट की तैयारी और वृक्षारोपण के लिए एक विस्तृत योजना प्रस्तुत करेगा।

14. (अ) अनुमति जारी होने के तुरंत बाद पेड़ों का प्रत्यारोपण शुरू किया जाना चाहिए और इसे 3 महीने के अंतराल में पूरा किया जाना चाहिए, जिसके बाद एक पूर्ण रिपोर्ट वृक्ष अधिकारी को प्रस्तुत की जानी चाहिए। स्थानांतरित किए जाने वाले वृक्षों की दूरी 4 मीटर (बिंदु से बिंदु) से कम नहीं होनी चाहिए।  
(ब) वृक्षों के प्रत्यारोपण हेतु एक प्रस्तावित नीति दिल्ली सरकार में विचाराधीन है, इसलिए भविष्य की अनुमति में नीति के कार्यान्वयन के कारण प्रभावी होने वाले किसी भी बदलाव को संभावित प्रभाव के साथ सलम प्राधिकरण की मंजूरी के साथ उस सीमा तक संशोधित किया जाएगा।
15. दिल्ली वृक्ष (परिरक्षण) अधिनियम, 1994 में प्रावधानों के अनुसार प्रतिपूरक वृक्षारोपण के बारे में कार्य पूर्ण अभिलेख भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को प्रस्तुत करते होंगे।
16. वृक्षों की कटाई की अनुमति उनके स्वयं के जोखिम पर दी जाएगी और किसी भी अन्य व्यक्ति के दावे के पक्षपात के बिना, जो वृक्षों की भूमि पर सही हो सकती है।
17. वृक्षों की पूरी जानकारी के साथ संबंधित निरीक्षण अधिकारी के माध्यम से हटाने/ गिराने और प्रत्यारोपण की प्रगति रिपोर्ट प्रस्तुत की जाएगी।
18. वृक्षों को हटाए प्रत्यारोपण किए जाने के उपरान्त प्राप्त/लकड़ी की नीलामी भूमि स्वामित्व संस्था द्वारा की जाएगी और उससे प्राप्त धनराशि को सरकार को राजस्व के रूप में जमा कर दी जाएगी। वृक्षों की ऊपरी शाखाएं (लोप्स एंड टॉप्स)की लकड़ी को काटे जाने के पश्चात प्राप्त लकड़ी मुफ्त में निकटतम सार्वजनिक शवदाहों में प्रयोग हेतु सौंपी जाए।
19. वृक्ष काटे जाने के स्थल से लकड़ी ले जाने से पूर्व उक्त लकड़ियों की दुलाई के लिए वृक्ष अधिकारी (पश्चिमी) से दुलाई अनुमति प्राप्त करनी होगी।
20. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण/ उपभोगी संस्था द्वारा प्रस्तावित 2675 वृक्षों के अलावा किसी भी वृक्ष की कटाई/ प्रत्यारोपण एक अपराध होगा।
21. वृक्षों की कटाई/ प्रत्यारोपण को नियंत्रित करने वाली सामान्य शर्तें लागू होंगी।
22. प्रस्तावित वृक्षों के प्रत्यारोपण के लिए उपभोगी संस्था द्वारा पर्याप्त स्थान को दर्शाया जाएगा।
23. वृक्षों को हटाने/ प्रत्यारोपण किए जाने से पहले सभी वैधानिक प्रावधानों का अनुपालन उपभोगी संस्था द्वारा किया जाएगा।
24. यदि प्रतिपूरक वनीकरण/ वृक्षारोपण हेतु (26.75 हेक्टेयर) निर्धारित भूमि से कम रह जाती है, तो उसे प्रतिपूरक वनीकरण/ वृक्षारोपण के लिए अतिरिक्त भूमि देनी होगी।
25. यदि भविष्य में वृक्षों को हटाने के लिए प्रस्तावित शेष वृक्षों की भूमि प्रदान नहीं की जाती है, तो उपभोगी संस्था/ भारतीय राष्ट्रीय राजमार्ग प्राधिकरण के खिलाफ विभाग द्वारा कानूनी कार्रवाई शुरू की जाएगी और आदेश में निर्धारित सभी शर्तों को उपभोगी संस्था द्वारा अनुपालन न होने पर रद्द किया जा सकता है।
26. प्रो० सी०आर०बाबू, प्रोफेसर एमेरिटस, सेंटर फॉर एनवायरमेंट मैनेजमेंट ऑफ डिप्लोमेड इकोसिस्टम, दिल्ली विश्वविद्यालय, वन विभाग, राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार द्वारा दी गई राय के मद्देनजर वन विभाग राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार पुनः जांच कर सकता है कि क्या निर्धारित भूमि पर क्षतिपूर्ति वृक्षारोपण के लिए अधिक वृक्ष लगाए जा सकते हैं। यदि आवश्यक हो, तो अतिरिक्त भूमि को चिन्हित करें एवं नियमों के अनुसार प्रस्ताव के शेष भाग को संसाधित करें।

राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल  
के आदेश से तथा उनके नाम पर,



(मधुप व्यास)  
सचिव (पर्यावरण एवं वन)

दिनांक-13-3-19

फा.स. 158/डब्ल्यू.एफ.डी./सी.ओ.टी./17-18/-2204-12  
प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित:-

1. प्रधान सचिव, माननीय उपराज्यपाल, दिल्ली सरकार, राजनिवास, दिल्ली।
2. प्रधान सचिव, माननीय मुख्यमंत्री, दिल्ली सरकार, दिल्ली सचिवालय, नई दिल्ली।
3. प्रधान सचिव, विधि एवं न्याय विभाग, दिल्ली सरकार, दिल्ली।
4. सचिव, माननीय मंत्री ( पर्यावरण एवं वन ) दिल्ली सरकार, दिल्ली।
5. अतिरिक्त प्रधान मुख्य संरक्षक वन, दिल्ली सरकार, दिल्ली।
6. वी उदीप के० सिपल, जी० एम० (टी) / परियोजना निदेशक, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, डी-21, कॉर्पोरेट पार्क, सेक्टर-08 मेट्रो स्टेशन के पास, सेक्टर -21 द्वारका, नई दिल्ली- 110075।
7. उप-वन संरक्षक, दक्षिणी वन विभाग, शूटिंग रेंज, तुगलकाबाद, नई दिल्ली-44 के सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
8. उप सचिव (सामान्य प्रशासन विभाग), दिल्ली सरकार को दिल्ली राजपत्र असाधारण के भाग-4 में प्रकाशनार्थ दो प्रतियां (प्रत्येक की)। इस अधिसूचना की कम से कम 10 प्रतियां सरकारी प्रयोग के लिए इस विभाग को आवश्यक कार्रवाई एवं अभिलेख के लिए भिजवाने का कष्ट करें।
9. गार्ड फाईल।



(मधुप व्यास)  
सचिव (पर्यावरण एवं वन)

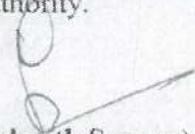
No.F.9/CF/DPTA/THL/MISC./17-18/ 5538-46  
GOVT. OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILDLIFE  
Website: forest\_delhigovt.nic.in

2<sup>nd</sup> Floor, A-Block, Vikas Bhawan,  
I.P. Estate, New Delhi -02  
Tel# 23370963 Fax# 23378513  
Dated: 12 July, 2019

**CERTIFICATE**

It is to state that the contents of the soft copy as well as hard copy are same in respect of the notification attached herewith (the soft copy has been sent on email ID: [may-giprr@nic.in](mailto:may-giprr@nic.in), [gadegazette.delhi@gov.in](mailto:gadegazette.delhi@gov.in)) and the same has been approved by the Competent Authority.

**Encl: As above**

  
**(Nisheeth Saxena)**  
**Conservator of Forests**  
**Mob: +91 9968312090**

[TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE-EXTRAORDINARY DATED ]

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF ENVIRONMENT, FORESTS AND WILDLIFE  
VI-LEVEL, C-WING, DELHI SECRETARIAT  
I.P. ESTATE, NEW DELHI - 110002.

Dated: 12/07/2019

NOTIFICATION

F.No.158/WFD/COT/17-18/5538-46- In exercise of the powers conferred by section 29 of the Delhi Preservation of Trees Act, 1994 (Delhi Act 11 of 1994), the Government of National Capital Territory of Delhi, hereby, in public interest exempts an area of total 3,88,884 Sq. Mtr. Acres. (38.88 ha.) approx as detailed below for the work of construction of Dwarka Expressway Package-II (Part-B) from road under Bridge, Near Sector-21, Dwarka, Delhi to Delhi-Haryana Border from the provision of sub-section (3) of section 9 of the said Act.

Location.	Total No of trees at the project site	No of trees to be			Compensatory plantation required. (Number of trees)
		Felled	Transplanted	Total	
Dwarka Expressway Package-II from Road under Bridge, Near Sector-21, Dwarka Delhi to Delhi-Haryana Border.	9435	2624	3736	6360	63600 by DDA on behalf of User Agency.
<b>Total</b>	<b>9435</b>	<b>2624</b>	<b>3736</b>	<b>6360</b>	<b>63600</b>

The said exemption is in continuation to the earlier Notification issued vide F.No. 158/WFD/COT/17-18/2204-12 dated 13.03.2019 for 2675 trees and subject to fulfillment of the following conditions:-

1. The applicant i.e National Highway Authority of India shall make an advance deposit of an amount of Rs. 36.25,20,000 /- (Rupees Thirty Six Crore Twenty Five Lakh and Twenty Thousand Only) towards security deposit for creation and maintenance of compensatory plantation for a period of Seven years as follows.

SN	Location of Compensatory plantation.	Number of saplings to be planted	Total Amount including other Administrative expenses and contingency charges (in Rs.).	To be Deposited with Forest Division.
(a)	100% Compensatory Plantation will be carried out by DDA on behalf of User Agency as per Minutes of Meeting held on 3 <sup>rd</sup> October, 2018 at 2:00 PM.	63600	36,25,20,000 /-	Deputy Conservator of Forests (West)/ Tree Officer
(b)	Transplantation of 3736 native trees which are standing on site shall be ensured by User Agency in the area 94.42 ha. proposed by NHAI for compensatory tree transplantation. Post transplantation care of the trees will be ensured by the project proponent (NHAI).			

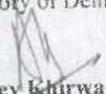
2. 100% Compensatory Plantation of 63600 saplings of native species will be raised and maintained by NHAI for Seven years and monitored till its successful establishment as indicated at 1 (a) & (b) above.
3. User agency shall also deposit extra site improvement expenses which may be required to make the site suitable for plantation as calculated by Tree Officer concerned (as deposits).
4. 1:10 plants of native species 6-8 feet height will be planted as compensatory plantation on non-forest land in lieu of removal of 6360 no. of trees. The plantation will be done following site specific plantation techniques with additional measures on identified land within three months of issue of tree removal permission and maintenance would be carried out there after by NHAI/ User agency with their own funds.
5. The NHAI/ User agency shall implement the improved soil moisture conservation activities on identified land using their own funds.
6. The NHAI/ User agency shall ensure that the site specific (Compensatory plantation site) wildlife conservation plan is implemented through competent wildlife professionals from their own funds.
7. The NHAI/ User agency shall ensure that the plan of this proposal shall not be changed.
8. The land over which compensatory plantation raised shall not be utilized for other purpose without the approval of Tree Officer concerned.
9. Site will have to be secured from encroachment and biotic interference.
10. Extensive interventions will have to be undertaken for soil preparation, wherever required.
11. Detailed plantation schedule will have to be submitted by user agency in compliance with Section 12 of Delhi Preservation of Trees Act, 1994.
12. NHAI/ DDA shall submit a detailed plan for site preparation and plantation.
13. (a) Transplantation of trees must be initiated immediately after permission is issued and should be completed not later than 3 months, after which a completion report has to be submitted to the Tree Officer. The spacing of the translocated trees should not be less than 4 metres (point to point).  
(b). A draft policy on transplantation of trees is under active consideration with State Government of Delhi, therefore any change brought in to effect due to implementation of the policy in future permission would be modified to that extent with the approval of Competent Authority with prospective effect.
14. Completion of documentation regarding compensatory plantation as per provisions in DPTA, 1994 would be done by user agency.
15. Felling/transplant of any trees apart from the proposed 6360 trees by NHAI would constitute an offence.
16. Usual conditions governing felling/transplant of trees would be applicable.
17. Adequate space will have to be provided by user agency for transplantation of proposed trees as assured by them.
18. Permission for felling of 2624 trees and transplantation of 3736 trees i.e., removal of all 6360 trees would be granted at their own risk and without prejudice to the claim (s) of any other person/s who may be having any rights(s) over the land or the trees.

- 67
19. Before the transplantation/ felling of trees from the site is commenced all requisite statutory clearances shall necessarily be obtained by the user agency.
  20. Progress report of felling, transplanting & Compensatory Plantation shall be submitted through inspection officer concerned along with complete details of trees.
  21. For shifting of timber from site of removal/ transplantation of trees, permission for transport of the said wood shall be obtained from the DCF (West)/ Tree Officer.
  22. The timber obtained from removal of felling shall be auctioned by the user agency and deposit the proceeds as Govt. revenue. Lops and tops of the trees, will be sent/ supplied to the nearest public crematoria free of cost.
  23. As investigation/ inquiry of alleged removal of 400 trees is still underway by Tree Officer (West) the outcome/ order issued in this matter shall be binding on NHAI.
  24. On behalf of NHAI, DDA will carry out 100% compensatory plantation in lieu of removal of these 6360 Nos. of trees as per the minutes of meeting held on 3<sup>rd</sup> October, 2018 at 2:00 PM under the Chairmanship of Minister, RT&H, at Transport Bhawan regarding Implementation of Dwarka Expressway (NH-248BB), point No. (XIV), which quotes as:

*VC, DDA mentioned that as the work of compensatory plantation is to be done by DDA, they would ensure that the required number of trees as per compensatory plantation scheme is planted and the onus of verification of this compensatory plantation lies with them for which they will coordinate with Forest Dept. forest Dept. also agreed to this for further coordinating with DDA for taking up compensatory plantation and ensuring verification of the same. PC (Hort.) DDA also assured that the species of trees they would plant in the compensatory plantation site shall be those trees which are in accordance with the definition of the trees in DPTA, 1994. VC, DDA confirmed that in case land identified was found to be insufficient for plantation, balance plantation would be done on other land parcels available with DDA.*

25. Transplantation of 3736 native trees shall be ensured by User Agency in the area 94.42 Hectares proposed by them for compensatory tree transplantation.
26. All the terms and conditions specified in the Notification No. F.158/WFD/COT/17-18/2204-12, Dated: 13/03/2019 will be compiled by NHAI.

By order and in the name of the  
Lt. Governor of the National Capital Territory of Delhi,

  
(Sanjeev Khirwar)  
Principal Secretary (Env. & Forests)

Dated: 12/07/2019

F.No.158/WFD/COT/17-18/ 5538-46

**Copy forwarded to:-**

1. The Pr. Secretary to Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi.
2. The Pr. Secretary to Hon'ble Chief Minister Govt. of NCT of Delhi.
3. The Pr. Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi Sectt., New Delhi.
4. The Secretary to Hon'ble Minister (E&F), GNCT of Delhi.
5. The Principal Chief Conservator of Forests, Govt. of NCT of Delhi, New Delhi.
6. Shri Udeep K. Singhal, G.M (T)/Project Director, National Highway Authority of India (NHAI), D-21, Corporate Park, Near Sec-08 Metro Station, Sector-21 Dwarka, New Delhi—110075.
7. Deputy Conservator of Forests, West Forest Division, Govt. of NCT of Delhi, Mandir Marg, Birla Mandir, Delhi-110060 for information and necessary action. Before issuing of felling permission, the encroachment free possession of the said land be taken over with map from DDA with proper demarcation.
8. The Deputy Secretary (GAD), Govt. of NCT of Delhi Sectt., New Delhi with Hindi version (two copies each) for publication in the Delhi Gazette Part IV – Extraordinary and with the request to supply at least 10 copies of the Gazette to this Department for necessary action and record.
9. Guard file.

  
(Sanjeev Khirwar)  
Principal Secretary (Env. & Forests)

(दिल्ली राजपत्र असाधारण के भाग-चार में प्रकाशनार्थ दिनोंक )  
 राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार  
 पर्यावरण, वन एवं वन्य जीव विभाग  
 छटा तल, 'सी' बिल्डिंग, दिल्ली सचिवालय, आई.पी. ईस्टेट, नई दिल्ली-02

दिनोंक:- 12/07/2019

अधिसूचना

फा.स. 158/डब्ल्यू.एफ.डी./सी.ओ.टी./17-18/553846- दिल्ली वृक्ष संरक्षण अधिनियम, 1994 की धारा 29 (1994 का दिल्ली अधिनियम 11) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार, रोड अंडर ब्रिज के पास, सेक्टर -21, द्वारका दिल्ली से दिल्ली-हरियाणा बार्डर के पास, द्वारका एक्सप्रेसवे पैकेज- II (खंड- ब) के निर्माण के कार्य हेतु नीचे दिए गए विवरण के अनुसार 3,88,884 वर्ग मीटर (38.88 हेक्टेयर) लगभग क्षेत्रफल से उक्त अधिनियम की धारा 9 की उपधारा (3) के उपबंधों से छूट प्रदान करती है।

स्थान	परियोजना स्थल पर वृक्षों की कुल संख्या	वृक्षों की संख्या			अपेक्षित प्रतिपूरक वृक्षारोपण (वृक्षों की संख्या)
		हटाए जाने वाले	प्रत्यारोपण किए जाने वाले	योग	
द्वारका एक्सप्रेसवे पैकेज- II का निर्माण रोड अंडर ब्रिज के पास, सेक्टर -21, द्वारका दिल्ली दिल्ली हरियाणा बार्डर- के पास ।	9435	2624	3736	6360	63600 उपभोगी संख्या की ओर से दिल्ली विकास प्राधिकरण द्वारा) ।
<b>योग</b>	9435	2624	3736	6360	63600

यह छूट पहले जारी की गई 2675 वृक्षों के लिए अधिसूचना फा.स.158/डब्ल्यू.एफ.डी./सी.ओ.टी./17-18/2204-12 दिनांक- 13.03.2019 के विस्तार तथा निम्नलिखित शर्तों के अधीन है।

1. आवेदक भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सात वर्ष की अवधि के लिए पौधों के संपूर्ण विकास एवं रखरखाव हेतु निम्नानुसार 36,25,20,000 /-रुपये (छत्तीस करोड़ पच्चीस लाख बीस हजार मात्र ) की राशि अग्रिम रूप में जमा करवानी होगी।

क्र.सं.	प्रतिपूरक बनीकरण वृक्षारोपण का स्थान	लगाए जाने वाले पौधों की संख्या	अन्य प्रशासनिक व्ययों तथा आकस्मिक सहित कुल राशि	वन प्रभाग में जमा कराई जाए
(क)	100 % प्रतिपूरक वृक्षारोपण 3 अक्टूबर 2018 को अपराह्न 2.00 बजे आयोजित बैठक के कार्यवृत्त के अनुसार, उपभोगी संस्था की की ओर से दिल्ली विकास प्राधिकरण द्वारा किया जाएगा।	63600	36,25,20,000 /-	उप-वन संरक्षक (पश्चिमी)/वन अधिकारी
(ख)	साइट पर लगे हुए 3736 देशी वृक्षों का प्रत्यारोपण 94.42 हेक्टेयर क्षेत्र में उपभोगी संस्था द्वारा सुनिश्चित किया जाएगा। प्रत्यारोपण उपरान्त इन प्रत्यारोपित वृक्षों के रखरखाव की जिम्मेदारी भी उपभोगी संस्था की होगी।			

2. 63600 पौधों का 100 % प्रतिपूरक वृक्षारोपण उपभोगी संस्था द्वारा किया जायेगा और उनका सात वर्षों तक रखरखाव तथा सफलतापूर्वक स्थापना के बाद उपरोक्त 1 (क) & (ख) के अनुसार निगरानी की जाएगी।
3. उपभोगी संस्था अतिरिक्त साइट सुधार वर्कों को भी जमा करेगी जो कि वृक्षारोपण के लिए उपयुक्त वृक्ष अधिकारी द्वारा गणना के रूप में साइट को उपयुक्त बनाने के लिए आवश्यक हो सकता है (जमा राशि के रूप में)।
4. 1:10 स्वदेशी प्रजातियों के 6-8 फीट की ऊंचाई वाले पौधे 6360 वृक्षों को हटाये जाने के बदले में प्रतिपूरक वृक्षारोपण गैर-वन भूमि पर किया जाएगा। वृक्षारोपण की अनुमति के जारी होने के तीन महीने के अंदर निर्धारित की गई भूमि पर अतिरिक्त उपायों के साथ वृक्षारोपण साइट विशिष्ट वृक्षारोपण तकनीकों के बाद किया जाएगा और उसका रखरखाव भारतीय राष्ट्रीय राजमार्ग प्राधिकरण / उपभोगी संस्था द्वारा अपने स्वयं की लागत पर किया जाएगा।
5. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण / उपभोगी संस्था अपने स्वयं के निधियों का उपयोग करके निर्धारित की गई भूमि पर मृदा जमी संरक्षण कार्य की गतिविधियों को लागू करेगी।
6. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण / उपभोगी संस्था यह सुनिश्चित करेगी कि साइट विशिष्ट (प्रतिपूरक वृक्षारोपण का स्थान) वन्यजीव संरक्षण योजना अपने स्वयं के धन से सक्षम वन्यजीव पेशेवरों के माध्यम से कार्यान्वित की जाती है।
7. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण / उपभोगी संस्था यह सुनिश्चित करेगी कि इस प्रस्ताव की योजना को परिवर्तित नहीं किया जाएगा।
8. जिस भूमि पर प्रतिपूरक वृक्षारोपण किया गया है, उसका उपयोग संबंधित वृक्ष अधिकारी की स्वीकृति के बिना अन्य प्रयोजन के लिए नहीं किया जाएगा।
9. साइट को अतिक्रमण और वायोटेक हस्तक्षेप से सुरक्षित करना होगा।
10. जहां कहीं भी आवश्यक हो, मृदा तैयार करने के लिए व्यापक हस्तक्षेप करना आवश्यक होगा।
11. दिल्ली वृक्ष संरक्षण अधिनियम, 1994 की धारा 12 के अनुपालन में उपभोगी संस्था द्वारा विस्तृत वृक्षारोपण अनुमूची प्रस्तुत की जाएगी।
12. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण/ दिल्ली विकास प्राधिकरण द्वारा साइट की तैयारी और वृक्षारोपण के लिए एक विस्तृत योजना प्रस्तुत किया जाएगा।
13. (क) अनुमति जारी होने के तुरंत बाद पेड़ों का प्रत्यारोपण शुरू किया जाना चाहिए और इसे 3 महीने के अंतराल में पूरा किया जाना चाहिए, जिसके बाद एक पूर्ण रिपोर्ट वृक्ष अधिकारी को प्रस्तुत की जानी चाहिए। स्थानांतरित किए जाने वाले वृक्षों की दूरी 4 मीटर (बिंदु से बिंदु) से कम नहीं होनी चाहिए।  
(ख) वृक्षों के प्रत्यारोपण हेतु एक प्रस्तावित नीति दिल्ली सरकार से विचाराधीन है, इसलिए भविष्य की अनुमति में नीति के कार्यान्वयन के कारण प्रभावी होने वाले किसी भी बदलाव को संभावित प्रभाव के साथ सक्षम प्राधिकरण की मंजूरी के साथ उस सीमा तक संशोधित किया जाएगा।
14. दिल्ली वृक्ष संरक्षण अधिनियम, 1994 के प्रावधानों के अनुसार प्रतिपूरक वृक्षारोपण के संबंध में प्रलेखन का समापन उपभोगी संस्था द्वारा किया जाएगा।
15. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण/ उपभोगी संस्था द्वारा प्रस्तावित 6360 वृक्षों के अलावा किसी भी वृक्ष की कटाई / प्रत्यारोपण एक अपराध होगा।
16. वृक्षों की कटाई / प्रत्यारोपण को नियंत्रित करने वाली सामान्य शर्तें लागू होंगी।
17. प्रस्तावित वृक्षों के प्रत्यारोपण के लिए उपभोगी संस्था द्वारा पर्याप्त स्थान उपलब्ध कराना होगा, जैसा कि उनके द्वारा आव्हान दिया गया है।
18. 2624 वृक्षों की कटाई और 3736 वृक्षों के प्रत्यारोपण की अनुमति अर्थात् 6360 वृक्षों को हटाने के लिए उनके स्वयं के जोखिम पर दी जाएगी और किसी भी अन्य व्यक्ति के दावे के पक्षपात के बिना अनुमति दी जाएगी, जो वृक्षों और भूमि पर सही हो सकती है।

19. वृक्षों को हटाने/प्रत्यारोपण किए जाने से पहले सभी वैधानिक प्रावधानों का अनुपालन उपभोगी संस्था द्वारा किया जाएगा।
20. वृक्षों का सम्पूर्ण प्रगति विवरण संबंधित निरीक्षण अधिकारी के माध्यम से हटाने/ गिराने, प्रत्यारोपण एवं प्रतिपूरक वृक्षारोपण की प्रगति रिपोर्ट उपभोगी संस्था द्वारा प्रस्तुत की जाएगी।
21. वृक्षों को हटाने/ प्रत्यारोपण के स्थल से लकड़ी ले जाने से पूर्व उक्त लकड़ियों की दुलाई के लिए वृक्ष अधिकारी (पश्चिमी) से दुलाई अनुमति प्राप्त करनी होगी।
22. वृक्षों को हटाने/ प्रत्यारोपण किए जाने के उपरान्त प्राप्त लकड़ी की मीलामी भू-स्वामित्व संस्था द्वारा की जाएगी और उससे प्राप्त धनराशि को सरकार को राजस्व के रूप में जमा कर दी जाएगी। वृक्षों की ऊपरी शाखाएं (टॉप्स कोट्स एंड)की लकड़ी को काटे जाने के पश्चात प्राप्त लकड़ी मुफ्त में निकटतम सार्वजनिक शवदाहों में प्रयोग हेतु सौंपी जाए।
23. कथित आरोप के तहत 400 वृक्षों को हटाने की जांच अभी भी वृक्ष अधिकारी (पश्चिम) द्वारा चल रही है तथा इस मामले में जारी किए गए परिणाम / आदेश के लिए भारतीय राष्ट्रीय राजमार्ग प्राधिकरण के लिए बाध्य होंगे।
24. परिवहन भवन में दिनांक 03 अक्टूबर, 2018 को अपराह्न 02 बजे द्वारका एक्सप्रेसवे के कार्यान्वयन से संबंधित (रा.रा. 248 बी. बी.) (बिंदु संख्या XIV) माननीय मंत्री, सड़क परिवहन और राजमार्ग मंत्रालय की अध्यक्षता में हुई बैठक के कार्यवृत्त के अनुसार दिल्ली विकास प्राधिकरण उपभोगी संस्था की ओर से 6360 वृक्षों की कटाई के एवज में 100 % प्रतिपूरक वृक्षारोपण करेगा, जिसमें कहा गया है कि:  
उपाध्यक्ष, दिल्ली विकास प्राधिकरण ने उल्लेख किया कि प्रतिपूरक वृक्षारोपण का कार्य दिल्ली विकास प्राधिकरण द्वारा किया जाना है, वे यह सुनिश्चित करेंगे कि प्रतिपूरक वृक्षारोपण योजना के अनुसार आवश्यक संख्या में वृक्ष लगाए जाएं और इस प्रतिपूरक वृक्षारोपण के सत्यापन का कार्य उन्हीं के द्वारा किया जायेगा, इसके लिए वे वन विभाग के साथ समन्वय करें। वन विभाग ने प्रतिपूरक वृक्षारोपण के लिए दिल्ली विकास प्राधिकरण के साथ समन्वय करने और उसी के सत्यापन को सुनिश्चित करने के लिए भी सहमति व्यक्त की है। प्रमुख आयुक्त (उद्यान) दिल्ली विकास प्राधिकरण ने यह भी आश्वासन दिया कि वे वृक्षों की प्रजातियां जो वे प्रतिपूरक वृक्षारोपण स्थल में लगाएंगे, वे पौधे होंगे जो दिल्ली वृक्ष संरक्षण अधिनियम, 1994 में वृक्षों की परिभाषा के अनुसार हैं। उपाध्यक्ष, दिल्ली विकास प्राधिकरण ने पुष्टि की है कि इस मामले में जो भूमि निर्धारित की गई थी, यदि वृक्षारोपण के लिए वह भूमि अपर्याप्त पायी गयी, तो शेष वृक्षारोपण दिल्ली विकास प्राधिकरण द्वारा उपलब्ध अन्य भूमि खंड पर किया जाएगा।
25. उपभोगी संस्था द्वारा प्रतिपूरक वृक्ष प्रत्यारोपण के लिए प्रस्तावित 94.42 हेक्टेयर क्षेत्र में 3736 देशी वृक्षों का प्रत्यारोपण सुनिश्चित किया जाएगा।
26. अधिसूचना फा.स.158/डब्ल्यू.एफ.डी./सी.ओ.टी./17 12-2204/18-दिनांक 13/03/2019-में निर्दिष्ट सभी नियम और शर्तें भारतीय राष्ट्रीय राजमार्ग प्राधिकरण द्वारा संकलित की जाएंगी।

राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल  
के आदेश से तथा उनके नाम पर,

(संजीव खिरवार)

प्रधान सचिव (पर्यावरण एवं वन)

दिनांक: 12/07/2019

फा.स. 158/डब्ल्यू.एफ.डी./सी.ओ.टी./17-18/5538-46

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित:-

1. प्रधान सचिव, माननीय उपराज्यपाल, दिल्ली सरकार, राजनिवास, दिल्ली।
2. प्रधान सचिव, माननीय मुख्यमंत्री, दिल्ली सरकार, दिल्ली सचिवालय, नई दिल्ली।
3. प्रधान सचिव, विधि एवं न्याय विभाग, दिल्ली सरकार, दिल्ली।
4. सचिव, माननीय मंत्री ( पर्यावरण एवं वन ) दिल्ली सरकार, दिल्ली।
5. अतिरिक्त प्रधान मुख्य संरक्षक वन, दिल्ली सरकार, दिल्ली।
6. श्री उदीप के. सिंघल, जी. एम. (टी) / परियोजना निदेशक, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, डी.-21, कॉर्पोरेट पार्क, सेक्टर-08 मेट्रो स्टेशन के पास, सेक्टर -21 द्वारका, नई दिल्ली- 110075।
7. उप-वन संरक्षक, दक्षिणी वन विभाग, शूटिंग रेंज, तुंगलकाबाद, नई दिल्ली-44 के सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
8. उप सचिव (सामान्य प्रशासन विभाग), दिल्ली सरकार को दिल्ली राजपत्र असाधारण के भाग-4 में प्रकाशनार्थ दो प्रतियां (प्रत्येक की)। इस अधिसूचना की कम से कम 10 प्रतियां सरकारी प्रयोग के लिए इस विभाग को आवश्यक कार्रवाई एवं अभिलेख के लिए भिजवाने का कष्ट करें।
9. माई फाईल।

(संजीव खिरवार)

प्रधान सचिव (पर्यावरण एवं वन)

FORM 'E' (See rule 6)  
TREE OFFICER AND DEPUTY CONSERVATOR OF FORESTS  
DEPARTMENT OF FOREST & WILDLIFE, GOVERNMENT OF NCT OF DELHI  
WEST FOREST DIVISION, MANDIR LANE, NEW DELHI-60

Annexure-IV

71

No.F.158/WFD/COT/17-18/Package-II(Part-B)/ 4503-09

Dated 19-08-19

Permission under DPTA, 1994

Subject: - Permission to fell/transplant trees.

With reference to Notification No. F.158/WFD/COT/17-18/5538-46, dated: 12/07/2019, I am directed to state that, with reference to his/her application Diary No- 6993 Dated: 08/03/2018 & 4231 Dated 26/10/2018 for grant of permission to fell trees, Sh. Udeep Kr. Singhal, General Manager (T) & Project Director, National Highway Authority of India (NHAI), Project Implement Unit-Dwarka, Gurgaon 201E/A, 2<sup>nd</sup> Floor, D-21, Corporate Park, Near Sec-08 Metro Station, Sec-21, Dwarka, Delhi, is hereby informed that he is granted permission to fell 2624 Nos. tree & transplant of 3736 Nos. trees (as per details indicated below) from the Govt. property situated at the site for work of construction of Dwarka Expressway Package-II (Part-B) from Road Under Bridge, Near Sec-21 Dwarka, Delhi to Delhi Haryana Border, subject to the satisfaction of the terms and conditions hereinto specified:-

Details of Trees

S.No.	Species of trees	No. of trees
1	As per list enclosed - 6360 Nos. (Six Thousand Three Hundred Sixty)	2624 Nos.(Two Thousand Six Hundred Twenty Four) permission to be felled. 3736 Nos. ( Three Thousand Seven Hundred Thirty Six) permission to be transplanted.

*19.8.19*  
DY. CONSERVATOR OF FOREST/  
TREE OFFICER (WEST)

To,

Sh. Udeep Kr. Singhal, General Manager (T) & Project Director  
National Highway Authority of India (NHAI)  
Project Implement Unit-Dwarka 201E/A, 2<sup>nd</sup> Floor, D-21  
Corporate Park, Near Sec-08 Metro Station, Sec-21, Dwarka, Delhi

Terms & Condition



1. All the terms and condition specified in the Notification No. F.158/WFD/COT/17-18/5538-46, dated: 12/07/2019 & Notification No.F.158/WFD/COT/17-18/12204-12, dated: 13/03/2019 must be complied by the user agency.
2. The Range Forest Officer shall mark the trees before cutting them.
3. Permission to fell/remove/transplant the tree is granted at his/her own risk and without prejudice to the claim(s) of any other person/s who may be having any right(s) over the land or the trees.
4. Felling/transplant of trees shall be completed within 90 days.
5. Material produced from felled/transplant trees shall not be removed or disposed without permission of the Tree Officer.
6. The compensatory plantations of Nil times the no of trees permitted for felling/transplanted i.e. Nil should be completed by the Forest Department and only the Non-refundable component of the security deposit i.e. Rs. 4,45,20,000/- (Rs. Four Crore Forty Five Lakh Twenty Thousand only) will be utilized.

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72

The compensatory plantations of Ten times the no. of trees permitted for felling/transplant i.e. 63600 will be done by the DDA on behalf of the NHAI over 63.60 Ha area in Green Belt along with UER-II, Delhi, for which refundable component of the security deposit i.e. Rs.31,80,00,000/- (Rupees Thirty One Crore Eighty Lakhs only) will be refunded if the applicant carries out compensatory plantation in the stipulated period and successfully maintains the plantations for 07 (Seven) years.

- 8 (a) Transplantation of trees must be initiated immediately after permission is issued and should be completed not later than 3 months, after which a completion report has to be submitted to the Tree Officer. The spacing of the translocated trees should not be less than 4 metres (point to point).  
(b). A draft policy on transplantation of trees is under active consideration with State Government of Delhi, therefore any change brought in to effect due to implementation of the policy in future permission would be modified to that extent with the approval of Competent Authority with prospective effect.
- 9 In the event of failure on the part of the permit holder to replant the trees as indicated at serial number 7 above, the Tree Officer shall himself arrange to replant the trees and recover the cost thereof from the permit holder by way of adjustment against the security deposit made by the permit holder or failing that, by recovery of as arrears of land revenue and take suitable action as per DPTA, 1994.
- 10 The user agency will auction the wood derived from felling of 2624 Nos of trees and transplantation of 3736 and the proceeds may be deposited as Govt. Revenue. Lops and Tops may be sent to nearest Public Cremation Ground Free of Cost and receipt may sent to this office.
- 11 In-charge of Tree Cell of this division is being deputed for the monitoring of the above work. You are requested to intimate this office atleast 3 days in advance before commencing the cutting tree.
- 12 Progress report of felling & transportation shall be submitted through Range Officer concerned along with complete details of Sr. No. of trees in the authenticated list.
- 13 The user agency has been directed vide this office order No.F.3 (130)/WFD/TCOFF/17-18/4401-05 Dated:16/08/2019 to deposit a compounding fee of Rs. 2,40,00,000/- (Rs. Two Crore Forty Lakh Only) for illegal removal/missing of 400 Nos. trees listed in the above mentioned proposal.

N.B. The required security deposit of Rs.36,25,20,000/- (Rupees Thirty Six Crore Twenty Five Lakhs Twenty Thousand only), D.D. No 593787 dated 06.08.2019, from Canara Bank, Dwarka, Delhi, has already been received.

**Copy to:**

1. The Range Forest Officer, Moti Bagh, New Delhi for information & necessary action
2. In-Charge Tree Cell (Division Hqr) for information and necessary action.
3. Account Section, West Forest Division, for information and necessary action.

**Copy also to:-**

1. The PCCF/HOD, Department of Forest & Wildlife, Vikas Bhawan, A Block, 2<sup>nd</sup> Floor, I.P. Estate, New Delhi-110002
2. The Chief Conservator of Forests (A), Department of Forest & Wildlife, Vikas Bhawan, A Block, 2<sup>nd</sup> Floor, I.P. Estate, New Delhi-110002.
- 3 The Conservator of Forests , Department of Forest & Wildlife, Vikas Bhawan, A Block, 2<sup>nd</sup> Floor, I.P. Estate, New Delhi-110002.

TR-5 No-113, dated: 19/08/2019

19.8.19  
DY. CONSERVATOR OF FOREST/  
TREE OFFICER (WEST)



FORM 'E' (See rule 6)  
**TREE OFFICER AND DEPUTY CONSERVATOR OF FORESTS**  
 DEPARTMENT OF FOREST & WILDLIFE, GOVERNMENT OF NCT OF DELHI  
 WEST FOREST DIVISION, MANDIR LANE, NEW DELHI-60

No.F.158/WFD/COT/17-18/Package-II/ **4510-16**

Dated **19-08-19**

Permission under DPTA, 1994

**Subject: - Permission to fell/transplant trees.**

With reference to the Notification No.F.158/WFD/COT/17-18/12204-12, dated: 13/03/2019, I am directed to state that with reference to his/her application Diary No- 6993 Dated: 08/03/2018 & 4231 Dated 26/10/2018 for grant of permission to fell trees, Sh. Udeep Kr. Singhal, General Manager (T) & Project Director, National Highway Authority of India (NHAI), Project Implement Unit-Dwarka, Gurgaon201E/A, 2<sup>nd</sup> Floor, D-21, Corporate Park, Near Sec-08 Metro Station, Sec-21, Dwarka, Delhi, is hereby informed that he is granted permission to fell 694 Nos. tree & transplant of 1981 Nos. trees (as per details indicated below) from the Govt. property situated at the site for work of construction of Dwarka Expressway Package-II from Road Under Bridge, Near Sec-21 Dwarka, Delhi to Delhi Haryana Border, subject to the satisfaction of the terms and conditions hereinto specified:-

Details of Trees

S.No.	Species of trees	No. of trees
1	As per list enclosed - 2675 Nos. (Two Thousand Six Hundred Seventy Five)	694 Nos. (Six Hundred Ninety Four) permission to be felled. 1981 Nos. ( One Thousand Nine Hundred Eighty One) permission to be transplanted.

DY. CONSERVATOR OF FOREST/  
 TREE OFFICER (WEST)

To,

Sh. Udeep Kr. Singhal, General Manager (T) & Project Director  
 National Highway Authority of India (NHAI)  
 Project Implement Unit-Dwarka201E/A, 2<sup>nd</sup> Floor, D-21  
 Corporate Park, Near Sec-08 Metro Station, Sec-21, Dwarka, Delhi



Terms & Condition

- All the terms and condition specified in the Notification No. F.158/WFD/COT/17-18/5538-46, dated: 12/07/2019 & Notification No.F.158/WFD/COT/17-18/12204-12, dated: 13/03/2019 must be complied by the user agency.
- The Range Forest Officer shall mark the trees before cutting them.
- Permission to fell/remove/transplant the tree is granted at his/her own risk and without prejudice to the claim(s) of any other person/s who may be having any right(s) over the land or the trees.
- Felling/transplant of trees shall be completed within 90 days.
- Material produced from felled/transplant trees shall not be removed or disposed without permission of the Tree Officer.
- The compensatory plantations of Nil times the no of trees permitted for felling/transplanted i.e. Nil should be completed by the Forest Department and only the Non-refundable component of the security deposit i.e. Rs. 1,87,25,000/- (Rs. One Crore Eighty Seven Lakh Twenty Five Thousand only) will be utilized.

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- 24
- 7 The compensatory plantations of Ten times the no. of trees permitted for felling/transplant i.e. 63600 will be done by the DDA on behalf of the NHAI over 26.75 Ha area in {Aravali Biodiversity Park (6.23 Ha.), Tughlakabad Biodiversity Park (5.52 Ha.) Yamuna Flood Plains, near Delhi Police Grass Farm opposite Shastri Park Metro Station, Delhi (15 Ha.)}, for which refundable component of the security deposit i.e. Rs.13,37,50,000/- (Rupees Thirteen Crore Thirty Seven Lakh Fifty Thousand only) will be refunded if the applicant carries out compensatory plantation in the stipulated period and successfully maintains the plantations for 07 (Seven) years.
- 8 (a) Transplantation of trees must be initiated immediately after permission is issued and should be completed not later than 3 months, after which a completion report has to be submitted to the Tree Officer. The spacing of the translocated trees should not be less than 4 metres (point to point).  
(b). A draft policy on transplantation of trees is under active consideration with State Government of Delhi, therefore any change brought in to effect due to implementation of the policy in future permission would be modified to that extent with the approval of Competent Authority with prospective effect.
- 9 In the event of failure on the part of the permit holder to replant the trees as indicated at serial number 7 above, the Tree Officer shall himself arrange to replant the trees and recover the cost thereof from the permit holder by way of adjustment against the security deposit made by the permit holder or failing that, by recovery of as arrears of land revenue and take suitable action as per DPTA, 1994.
- 10 The user agency will auction the wood derived from felling of 2624 Nos. of trees and transplantation of 3736 and the proceeds may be deposited as Govt. Revenue. Lops and Tops may be sent to nearest Public Cremation Ground Free of Cost and receipt may sent to this office.
- 11 In-charge of Tree Cell of this division is being deputed for the monitoring of the above work. You are requested to intimate this office atleast 3 days in advance before commencing the cutting tree.
- 12 Progress report of felling & transportation shall be submitted through Range Officer concerned along with complete details of Sr. No. of trees in the authenticated list.
- 13 The user agency has been directed vide this office order No.F.3 (130)/WFD/TCOFF/17-18/4401-05 Dated:16/08/2019 to deposit a compounding fee of Rs. 2,40,00,000/- (Rs. Two Crore Forty Lakh Only) for illegal removal/missing of 400 Nos. trees listed in the above mentioned proposal.

N.B. The required security deposit of Rs.15,24,75,000/- (Rupees Fifteen Crore Twenty Four Lakhs Seventy Five Thousand only), D.D. No 593786 dated 06.08.2019, from Canara Bank, Dwarka, Delhi, has already been received.

**Copy to:**

1. The Range Forest Officer, Moti Bagh, New Delhi for information & necessary action
2. In-Charge Tree Cell (Division Hqr) for information and necessary action.
3. Account Section, West Forest Division, for information and necessary action.

**Copy also to:-**

1. The PCCF/HOD, Department of Forest & Wildlife, Vikas Bhawan, A Block, 2<sup>nd</sup> Floor, I.P. Estate, New Delhi-110002
2. The Chief Conservator of Forests (A), Department of Forest & Wildlife, Vikas Bhawan, A Block, 2<sup>nd</sup> Floor, I.P. Estate, New Delhi-110002.
- 3 The Conservator of Forests , Department of Forest & Wildlife, Vikas Bhawan, A Block, 2<sup>nd</sup> Floor, I.P. Estate, New Delhi-110002.

TR-5 No-112, dated: 19/08/2019

19.8.19  
DY. CONSERVATOR OF FOREST/  
TREE OFFICER (WEST)





Decimal DMS

Latitude 28.538044 28°32'16" N

Longitude 77.036117 77°2'10" E

2019-09-21 (Sat) 09:54 (AM)

29°C  
84°F

Lau's clover leaf farm  
Najalgarh Kapsasara Rd  
Shu  
Rajm  
Rajm

Google



Decimal	DMS	
Latitude	28.538044	28°32'16" N
Longitude	77.036117	77°2'10" E
2019-09-21 (Sat) 09:52(AM)		

29°C  
84°F

Lau's clover leaf farm  
Najafgarh Kapeshera Rd  
Shu  
Kapeshera  
Rd  
Google





SDMC DISTRICT

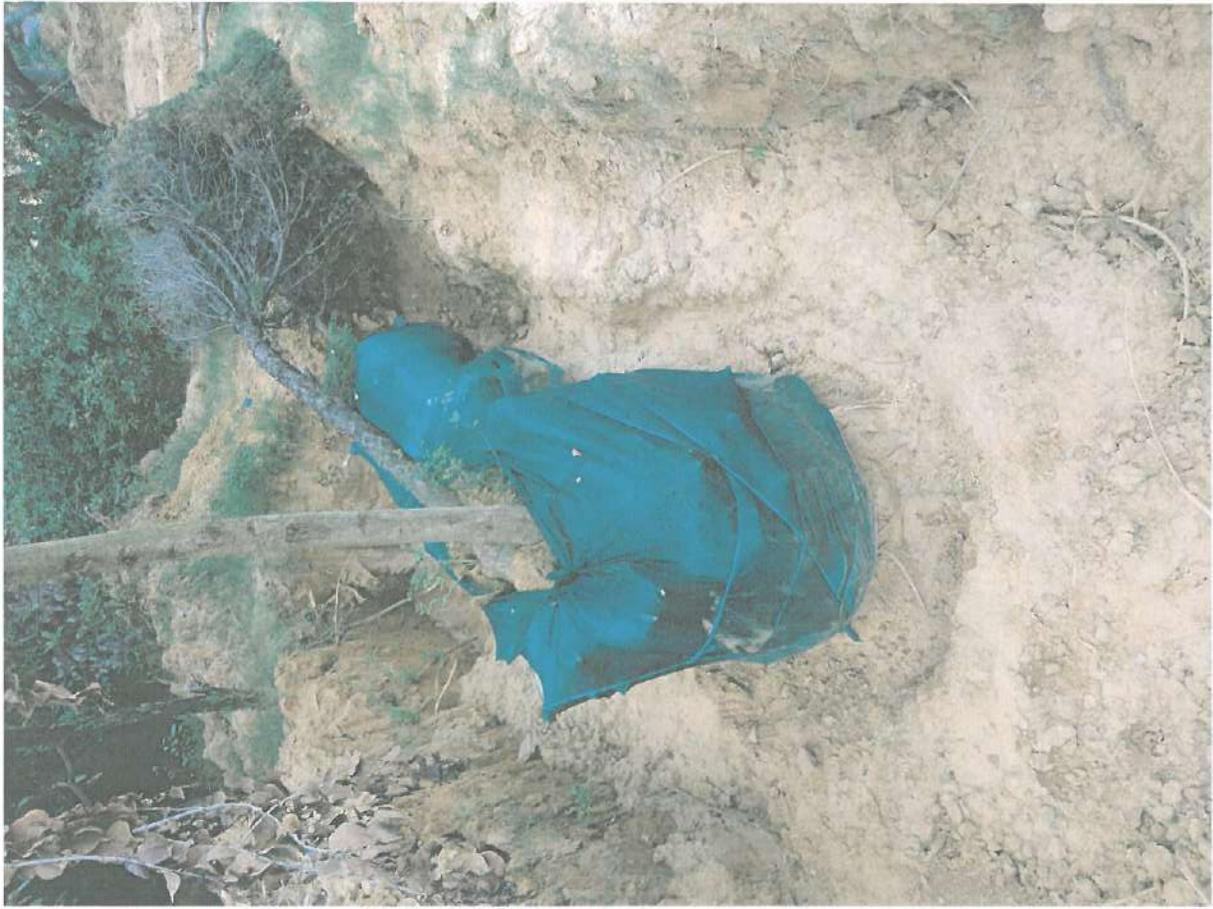
Shubham Garden  
शुभम गार्डन  
पंचसरोवर

SECTOR 27  
DWARAKA  
प्लॉट 27  
अटल

Google

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84°F





Decimal DMS

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Longitude 77.036117 77°2'10" E

2019-09-21 (Sat) 09:54(AM)

29°C  
84°F

Lau's clover leaf farm

Nagarjuna Kapas/tera Rd

Shu amir fikara

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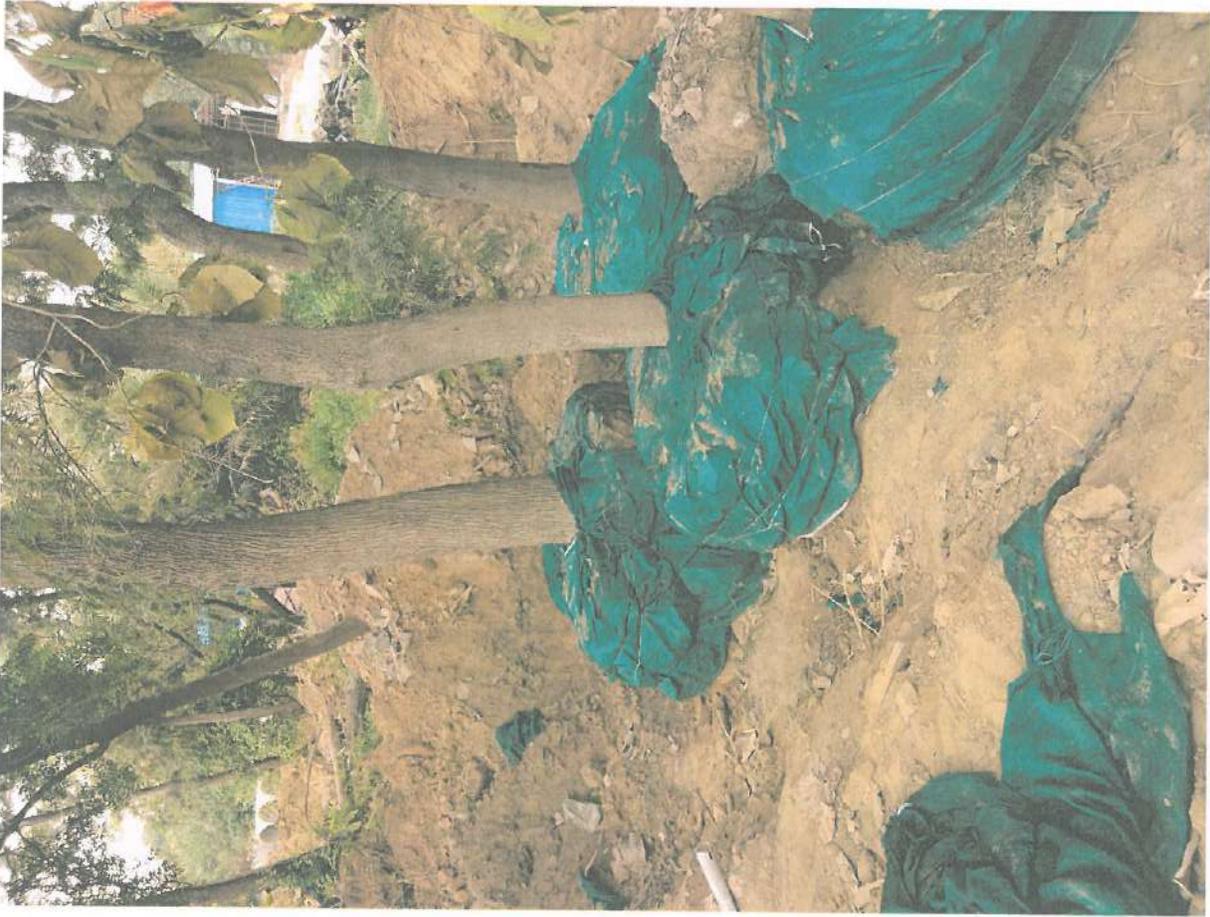
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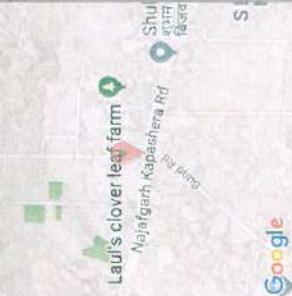


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Longitude 77.036117 77°2'10" E  
2019-09-21(Sat) 09:54(AM)

Decimal DMS

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84°F





Lau's clover leaf farm  
NejarGerh Kapashera Rd  
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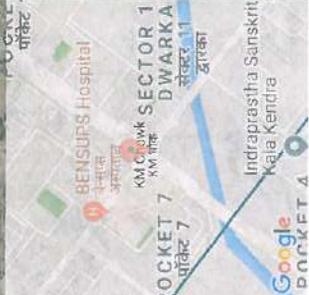
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Latitude 28.538044	28°32'16" N
Longitude 77.036117	77°2'10" E
2019-09-21(Sat) 09:52(AM)	

29°C  
84°F





Decimal	DMS	Latitude	Longitude	Date	Time	Temperature
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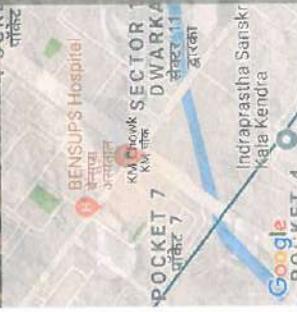


 A screenshot of a Google Maps interface overlaid on the photograph. It includes a map snippet in the top left corner showing the current location in Dwarka, Delhi, near BENSUPS Hospital and Indra Prastha Sansk Kala Kendra. The map labels include 'POCKET 7', 'POCKET 11', and 'POCKET 4'.
 

Decimal	DMS	Latitude	Longitude	Time	Temperature
28.591627	28°35'29" N	28°35'29" N	77°2'44" E	2019-09-21(Sat) 10:45(AM)	29°C / 84°F



 POCKET 4

 POCKET 7  
INDRAPRASTHA SATSKR  
KALJA KENDRA  
KVA CHOKK SECTOR  
DWARAKA  
BENSUPS Hospital  
KVA CHOKK  
INDRAPRASTHA

Decimal	DMS	☁
Latitude 28.591801	28°35'30" N	
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2019-09-21 (Sat) 10:45 (AM)		
29°C		
84°F		

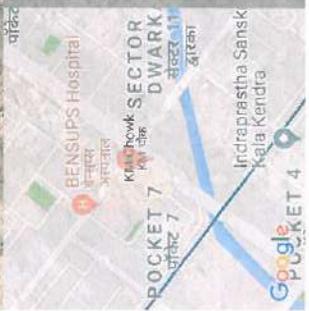


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29°C  
84°F



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Longitude	77.045828	77°2'44" E
Date/Time	2019-09-21(Sat) 10:41(AM)	



☁️  
29°C  
84°F



Decimal	DMS
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Longitude 77.046392	77°24'7" E
2019-09-21(Sat) 10:48(AM)	

31°C  
88°F



POCKET 1  
BENSUPS Hospital  
POCKET 7  
NMCHWKK SECTOR 11  
DWARKA  
POCKET 11  
Indraprastha Sanskriti  
Kala Kendra

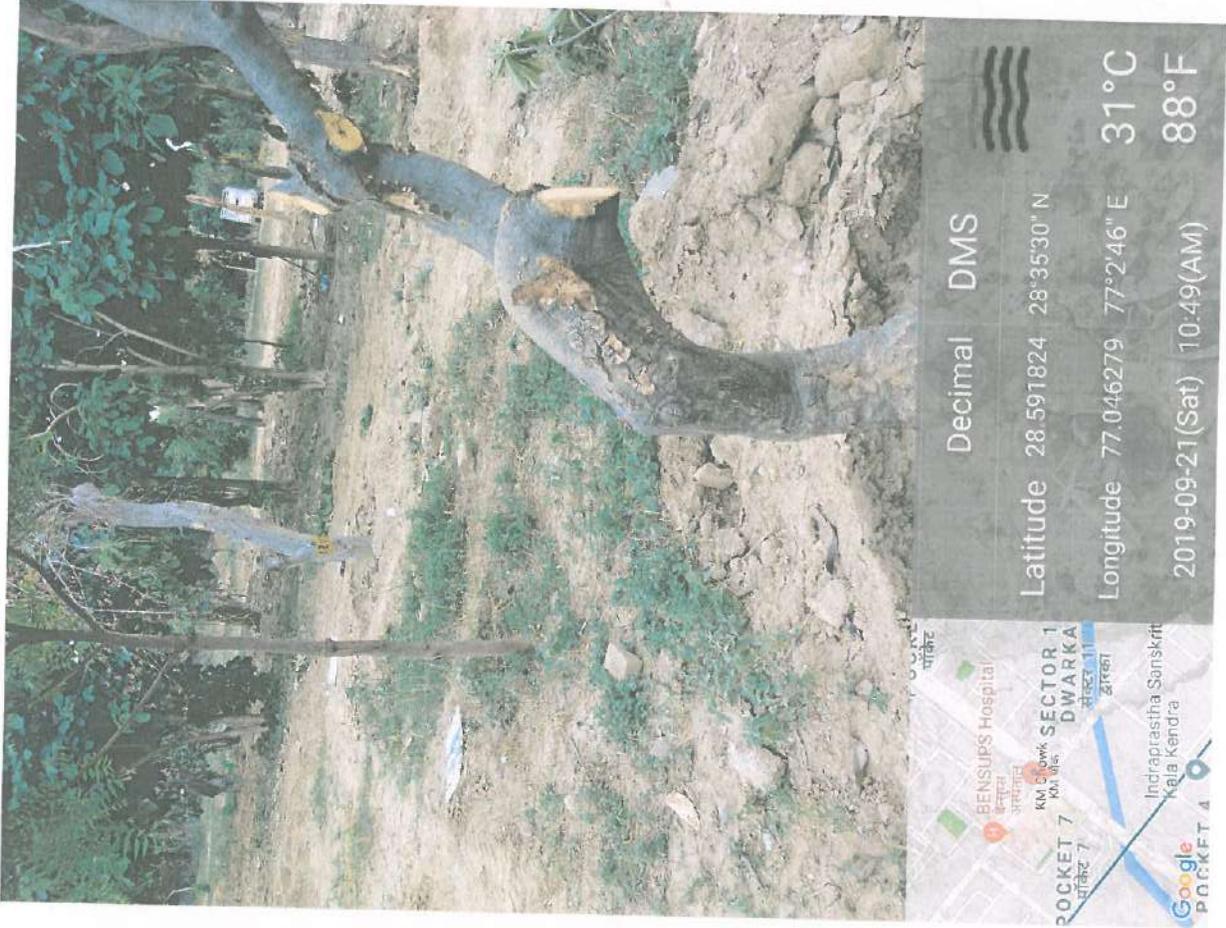
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	Decimal	DMS
Latitude	28.591836	28°35'30" N
Longitude	77.046297	77°2'46" E
2019-09-21 (Sat) 10:48 (AM)		

31°C  
88°F



912



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National Highways Authority of India

**Project Name**

Construction of Dwarka Expressway from Road under Bridge (RUB) near Sector 21 Dwarka to Delhi Haryana Border (Km 5.300 to Km 9.500)- Package 2 in Delhi on EPC mode



**METHOD STATEMENT FOR TREE TRANSPLANTATION**

Document No. :

Revision Number	Current Revision	Revision History
Date		

**CONTROLLED / UNCONTROLLED COPY**

Prepared By	Name	Designation	Signature	Date
Prepared By	Vijay Singh Raghav.	Planning Manager	V.S RAGHAV	20/09/2019
Reviewed By	N. K. Upadhyay	QA/ QC Manager	[Signature]	20/09/2019
Reviewed by	Krishankumar	SHE Manager	[Signature]	20/09/2019
Approved By		Project Manager	[Signature]	20/09/19



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Delhi Haryana Border (Km 5.300 to Km 9.500)-  
Package 2 in Delhi on EPC mode



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## CONTENTS

S.NO	DESCRIPTION	Page No
1	INTRODUCTION	03
2	SEASON OF TRANSPLANTING	03
3	MAIN PROCEDURE	03 - 09
4	MACHINERY AND MANPOWER REQUIREMENT	10 - 11
5	POST TRANSPLANTING CARE	12
6	POST TRANSPLANTATION TREATMENT	12 - 15
7	OBSERVATIONS AND MONITORING	15 - 16
8	SAFETY PRECAUTIONS	16
9	CHECK LIST	17

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Construction of Dwarka Expressway from Road under Bridge (RUB) near Sector 21 Dwarka to Delhi Haryana Border (Km 5.300 to Km 9.500)- Package 2 in Delhi on EPC mode

## 1. Introduction

Tree transplantation is the latest technology to suite the need to conserve trees. The trees are an important part of our ecosystem, and play a vital role in maintaining the biodiversity of the area. In order to facilitate construction of large scale projects without cutting of trees, this technology has been developed. Due to the wide extent and morphology of tree root system, transplanting of trees usually involves substantial removal of roots. The whole transplanting process in particular for large trees is an engineering feat and requires substantial involvement of resources and time.

## 2. Season of Transplanting

- 2.1 Transplanting is done when there is enough moisture in the soil. Hence, monsoon is the right time as there is enough moisture in the soil.
- 2.2 Some species may survive transplanting any time during the year when the ground is not dry, but woody plants are preferably moved in the spring after the ground dries and before the buds on the tree or shrubs begin to swell.
- 2.3 They may also be moved in the fall after leaf drop but before the ground dries.
- 2.4 Fall planting should take place soon after leaf drop, providing time for new water absorb in roots to develop before the soil dries.
- 2.5 Since evergreens are especially prone to winter browning if planting is delayed until shortly before the ground freezes in the fall, they should be moved late in the summer to early rain fall.



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2.6 Wood plants that are transplanted in late spring and early summer, when shoot growth is at its peak, tend to show the greatest transplant injury.

**3. Main Procedure**

During the process of transplantation we see that the tree responds to a two tier root system and a new system is then gradually encapsulated in a root ball. The entire method is divided into the following steps:

**3.1 Initial Preparation**

- Preliminary root investigation,
- Health diagnosis of the tree,
- Treating the infected trees

**3.2 Soil Sampling, Testing & Site Selection**

The condition of the soil where the tree has to be transplanted is thoroughly checked & necessary treatments are applied to the soil after digging a pit. The pit size has to be in accordance with the root ball of the tree. There are great differences in the environmental requirement for each tree. The light conditions, moisture, soil pH, wind exposure & improved drainage should be taken into consideration. All plants require space for root and crown development therefore adequate distance between other plants is necessary.



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### 3.3 Preparation of root ball

Root pruning is sometimes required before transplanting a tree. Sufficient time should be allowed between preparation and final lifting for development of new roots capable of sustaining and continuing the growth of the transplanted tree.

The root system of a woodland or open-grown tree will normally be widespread. Lifting such trees without initial preparation of a root ball will result in much of the root system being left in the soil. After transplanting, the tree crown may then die back, or the tree may not be able to recover and will die eventually.

The root ball size varies depending on species, habit, location and specific attributes which shall be as large as practicable to maximize the potential of survival during and after transplanting while balancing other logistical and cost concerns. In general, the root ball diameter to tree diameter varies according to tree size. The root ball sizes should be of a diameter and depth to encompass enough of the root system as necessary for establishment. Normally the diameter of a root ball is larger than its depth which seldom exceeds 1 metre. There may be practical difficulties in forming a root ball of regular shape or recommended size due to intrinsic conditions of the site or tree, e.g. conflict with adjacent structures or utilities. In such cases the advice of a tree specialist has to be sought on the optimal dimensions of the root ball to be achieved specific to the situation.



**Project Name**  
 Construction of Dwarka Expressway from Road  
 under Bridge (RUB) near Sector 21 Dwarka to  
 Delhi Haryana Border (Km 5.300 to Km 9.500)-  
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Fig : 1

Tree Packing, feeding and monitoring - Packed Tree



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Fig : 2

### Tree Packing, feeding and monitoring - Packed Tree

#### 3.4 Initiating fresh root growth

The roots are systematically pruned in phases and to initiate fresh growth of roots and make the plant adapt itself gradually into a new routine whereby after cutting the roots, treat the cut parts and feed it with alternative methods. It is a gradual process and it takes about 3-4 months to actually pack a tree into a new system of living. Not a single root is left without cutting and initiating fresh growth of roots in a packed system. Since roots are cut in a phased manner labor is required all through this period. Also before initiating root cutting process, make sure that the tree is not infected and if it is then treated accordingly.



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Construction of Dwarka Expressway from Road  
under Bridge (RUB) near Sector 21 Dwarka to  
Delhi Haryana Border (Km 5.300 to Km 9.500)-  
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### 3.4.1 Branches pruning and initiating fresh branch growth

The branches are systematically pruned in phases and to initiate fresh growth of branches and make the plant adapt itself gradually into a new routine whereby after pruning the branches treat the cut parts and feed it with alternative methods. It is a gradual process and it takes about 3-4 months to actually pack a tree into a new system of living. Since branches are cut in a phased manner labour is required all through this period. Also before initiating branch pruning process, make sure that the tree is not infected and if it is then treated accordingly.

### 3.4.2 Tree Packing, Feeding and Monitoring for Adaptation

This involves packing of trees, timely feeding of the plant with soluble fertilizers and watering. There has to be regular monitoring regarding fertilizer schedules and the chemicals like insecticides, pesticides during the course for general treatment. Simultaneously expert staff is to sew packing material properly and tightly according to the root requirement. Now since plant is packed in the same environment it needs external support to remain in the same position without falling down because of wind pressure. Scaffolding is required for about one and a half to three months depending upon the condition of the tree for each transplanted tree to give it external support.



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## 3.5 Transplantation of Trees

Crane is required to lift the packed tree and usually a trolley or truck is used to transport the tree depending upon its size from its original location to the place where it is to be transplanted. JCB is used for digging pits. Pruning may be required depending upon the size of the root ball, the plant canopy, health of the plant, species transplanted or because of overhead wires and spread of the road while transplantation of the tree. After about 3 months we lift the tree with the help of crane.

- Plant should be bodily lifted with as many roots as possible and taken to the new position immediately. Ball of earth surrounding the root should be also be lifted.
- Cover the root ball with damp material which will retain moisture (burlap, peat moss, canvas, plastic, etc.) until planting.
- Plastic should only be used in shaded areas for less than a day or heat injury and/or root suffocation may occur.
- When a tree or shrub is stored, it should be protected from direct sunlight, winds, and temperature extremes. If any woody plants cannot be planted for more than a week, their roots should be covered with a match or moist soil and the plants should be placed in a shades area.
- In all cases root systems should not be allowed to dry out. Dry roots can severely decrease the potential for transplant success.
- Roots should not be injured. It must be cut so that the amount of water absorbed in the new site can be checked. There is a change in the environment, thus more amount of water might create problems.
- If the earth breaks away from the root area, it must be smeared with clay, cow dung and water.



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- The entire plant is then placed within the pit and fine soil can be added. Finally good soil will cover up the root. The replanting is to be done to the same depth as as at the old location.
  - Broken limbs should be removed and leaf area to be removed and leaf area to be reduced to check evapo-transpiration. At the same time branches have to be cut back.
- #### 4. Machinery and Manpower Requirement
- One water tanker with driver and labor.
  - One labour for lopping branches at uprooting sites.
  - One labour for treatment to the pit at transplanting site.
  - Spray pump, bucket, hand gloves, shovel and branch cutting/lopping instrument.
  - Necessary fertilizers, insecticides.

#### 4.1 Lifting & Pruning

Tree lifting operations shall be carefully timed so as to enable direct delivery to the receptor site. No transplanting operations should commence until either the receptor site or the holding nursery is fully prepared. Tree uplifted must be transplanted and watered the same day. Watering before lifting is recommended.

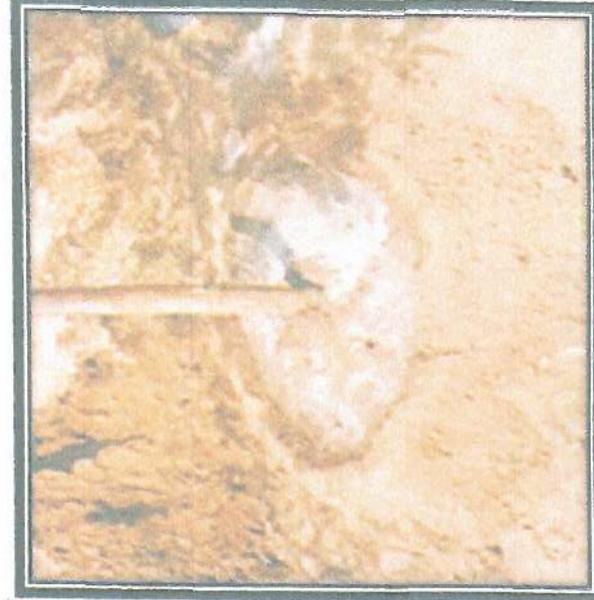
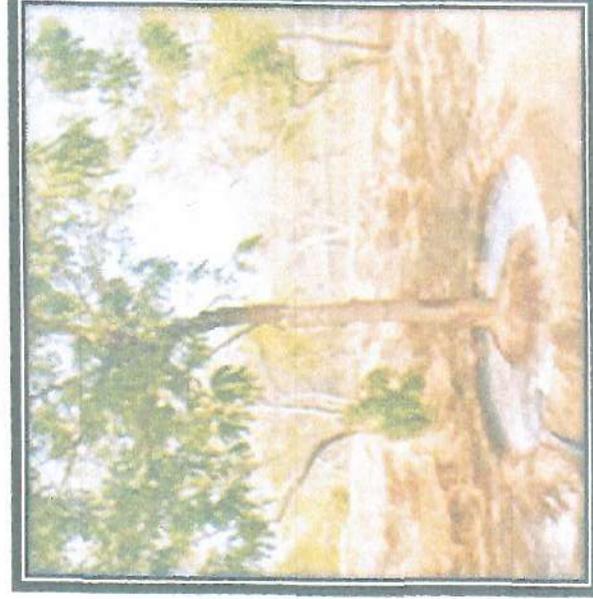
Before uplifting, the outer edge of the previously dug trenches shall be loosened from the surrounding soil, and the root ball can be shaped with taper on the sides, slanting inward toward the base. The first cut around the perimeter of the root ball should be made with a sharp tool. Cuts should be clean to avoid tearing or breaking the roots. The shaping and final cuts should be done by hand. Do not stand on the root ball during the process. The root ball should stand on a pedestal of soil for shaping and burilapping before it is undercut.

#### 4.2 Protection during transportation

Trees are often too tall to be transplanted in the upright position and are tipped to a horizontal position. Root ball may be flattened during transportation. When trees are being loaded on a lorry or trailer bed, care must be taken to avoid injuring the tree or breaking the soil ball. Crown of the tree should be carefully wrapped to minimize the risk of drying, branch damage due to excessive movements, and wind damage. The tree branches can be tied, without breaking them, to enable smooth movement. The vehicle should move at such a speed which should not cause any injury to the tree. All the overhead cables/wires/obstacles should be kept free all along the route. The traffic police should facilitate smooth movement of the vehicle.

#### 5. Post Transplanting Care

After transplanting it should be watered thoroughly. 2-3 watering per week during first month and then after 1 watering per week for 1 month is found suitable. It also observed at the leaves shed off in 1 month. New leaves sprout thereafter.





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## 6. Post Transplantation Treatments

### 6.1 Watering

- Too much or too little water after transplanting is a major cause of tree or shrub loss. The site should be thoroughly watered immediately after planting.
- Thereafter, the soil must be regularly monitored to prevent drying out.
- If rainfall is inadequate, the soil around the plant's roots should be deeply watered approximately every 10 -14 days.
- If unsure if the soil is drying, dig down 3 to 4" next to the plant. Wet soil at that depth verifies watering is not needed at that time.

Insect infested stems or those infected with disease should be removed doing transplanting and treatment given. Any broken stems during transplant should be removed cautiously. Sometimes, additional pruning may be required to balance the leaf area with the reduced size of root system.

NAME	CHEMICAL	Active Ingredient	QUANTITY per Tree
Anti-termite	Chlorpyrifos 20% EC	4 ml / 3 L water	8 L
Antibacterial	Bactinash 200	17 gms / 3 L	2 L
Antifungal	Corbondazim (Bavistin)	2 gms / 3 L water	15 L
Root hormone	IBA	20 ppm	20 L
Vermi-compost	---	15-25 kg / pit	

Plant protection measures can be taken depending on the pest/disease. Growth regulators can be used if necessary. Mild pruning of those branches which are injured or damaged during transport, may be done, to avoid further infection. Apply dung paste or neem paste to the abrasions or injured portions of the trunk or branches. Water spray can be given if the weather is very harsh. Fertilizers and nutritional supplements can be given to enhance its establishment.



### Project Name

Construction of Dwarka Expressway from Road under Bridge (RUB) near Sector 21 Dwarka to Delhi Haryana Border (Km 5.300 to Km 9.500)- Package 2 in Delhi on EPC mode



All newly planted trees are subject to stress until a normal spreading root system has developed. The primary objective of planting site preparation is to provide a quantity of backfill soil that promotes rapid initial root development and does not restrict root spread beyond the planting hole.

Too much or too little water after transplanting is a major cause of tree or shrub loss. The site should be thoroughly watered immediately after planting.

Thereafter, the soil must be regularly monitored to prevent drying out.

If rainfall is inadequate, the soil around the plant's roots should be deeply watered approximately every 10 - 14 days.

If unsure if the soil is drying, dig down 3 to 4" next to the plant. Wet soil at that depth verifies watering is not needed at that time.

## 6.2 Pruning

- Pruning may be required when transplanting trees or shrubs. The amount of pruning depends on the size of the root ball and plant canopy, health of the plant, and the species transplanted.
- Insect infested stems or those infected with disease should be removed during transplanting.
- Any broken stems should be removed as well.
- Additional pruning of shrubs may be required to balance the leaf area with the reduced size of the root system, but further pruning of deciduous trees should be postponed for at least one year after transplanting.



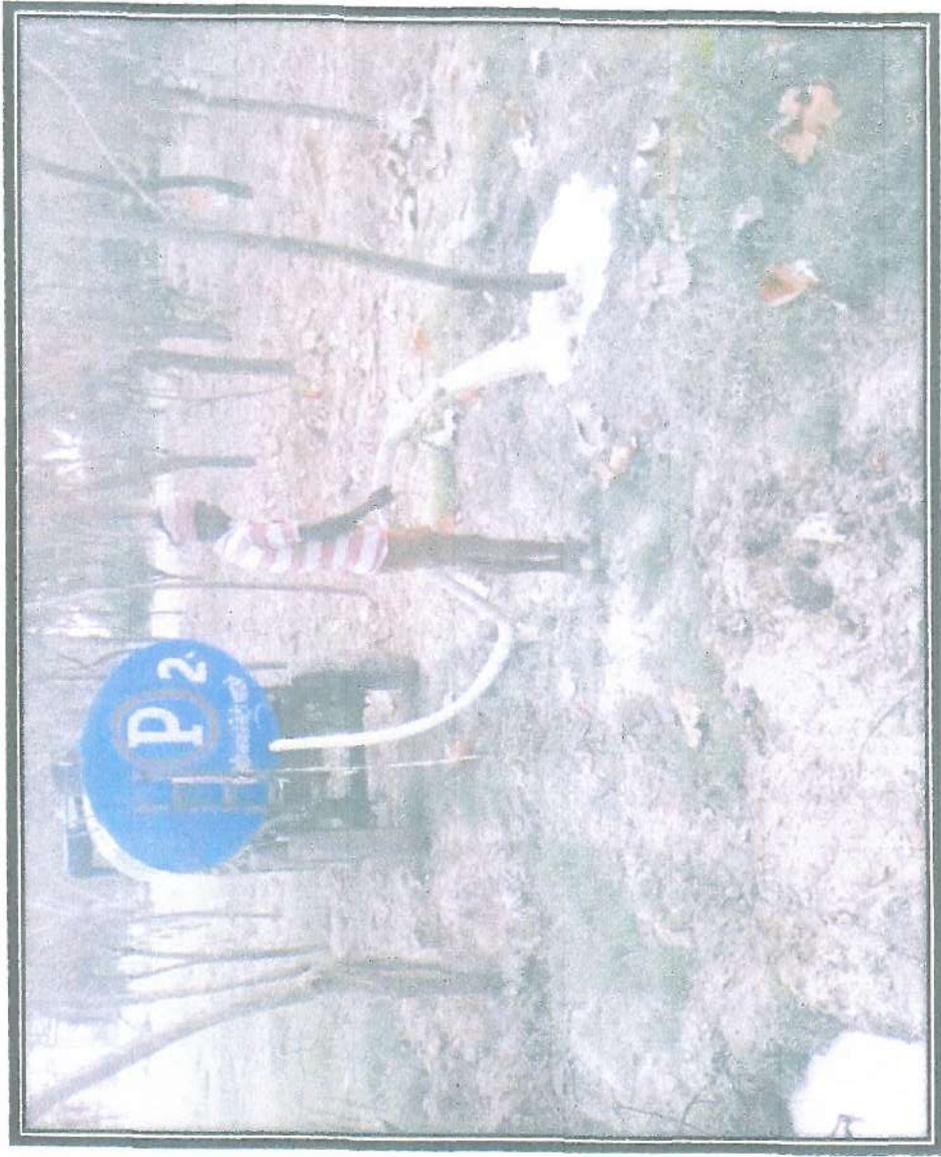
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National Highways Authority of India

**Project Name**

Construction of Dwarka Expressway from Road under Bridge (RUB) near Sector 21 Dwarka to Delhi Haryana Border (Km 5.300 to Km 9.500)- Package 2 in Delhi on EPC mode



- Pruning of conifers should be limited to diseased, insect, and broken limbs. If additional pruning of conifers is necessary, it should be limited to one-year-old wood whenever possible.
- Late season plantings may require additional pruning since the plants have less time to become established before winter than those planted earlier in the season.



Watering the transplanted Trees



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Transplanted Palm Trees

## 7. Observations and Monitoring

The transplanted tree needs to be observed on daily basis for its survival, growth, pests, diseases and other physiological symptoms/ expressions. It is possible to witness temporary wilting of leaves for few days, leaf fall also can happen and the tree may even decide to go in for 'Transitory Dormancy' phase, to avoid moisture loss and desiccation. But can show revival symptoms within weeks like, new sprouts, turgid leaves, arrest of leaf fall, etc., It is also possible that sometimes, there will be a 'Distress' reaction in the form of premature flowering and fruiting.



NHAI Representative

Authority Engineer

JKIL Representative

Sub-Contractor's Representative

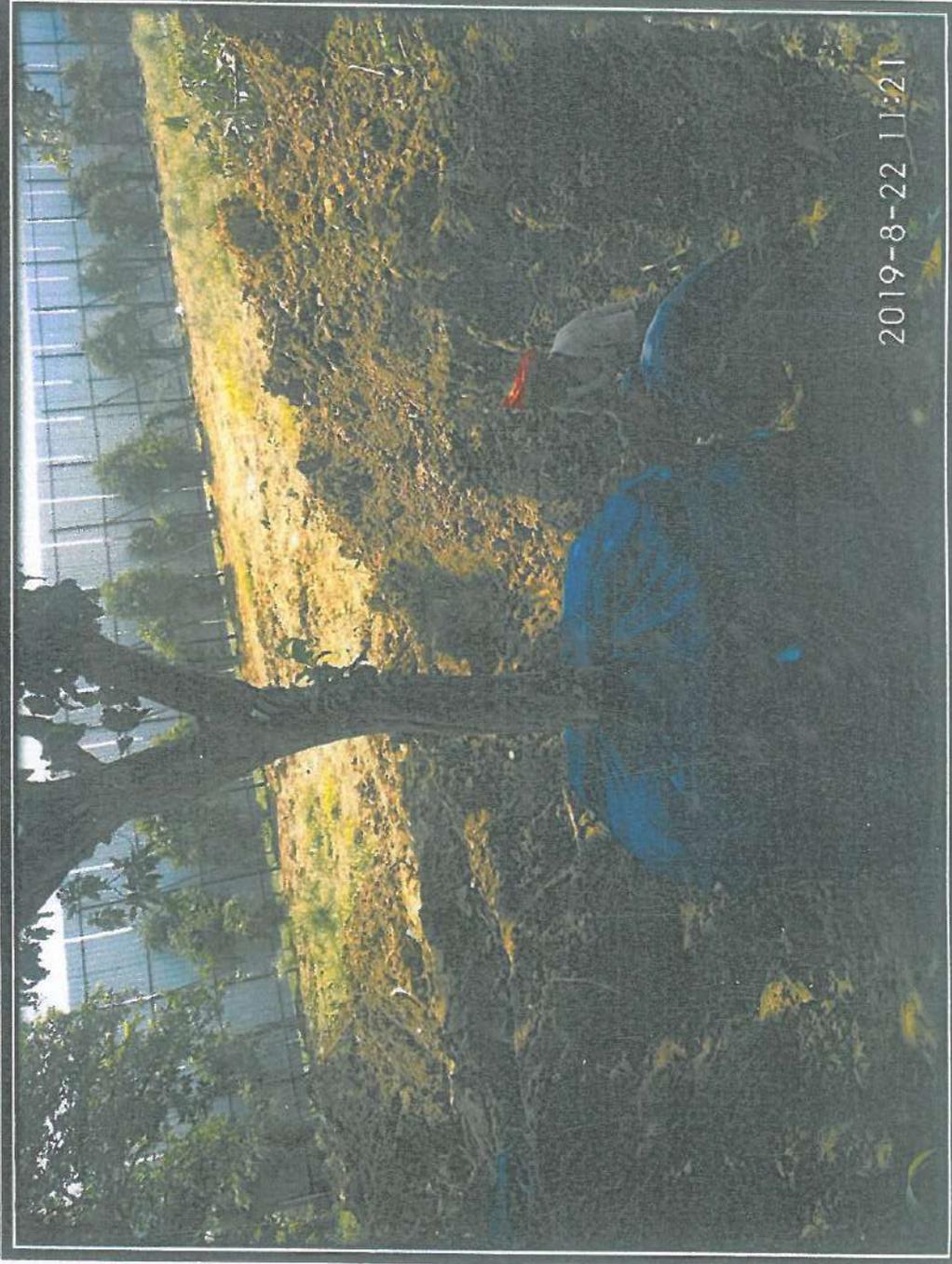
S.No	TREE NO.	TREE NAME	GIRTH In CM	HEIGHT In Mtr.	LOCATION	CARRIAGEWAY	EXISTING CO-ORDINATES X	Y	TRANSPLANT CO-ORDINATES X	Y	APPROVAL	REMARKS
1												
2												
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CHECK LIST FOR TREE TRANSPLANTATION

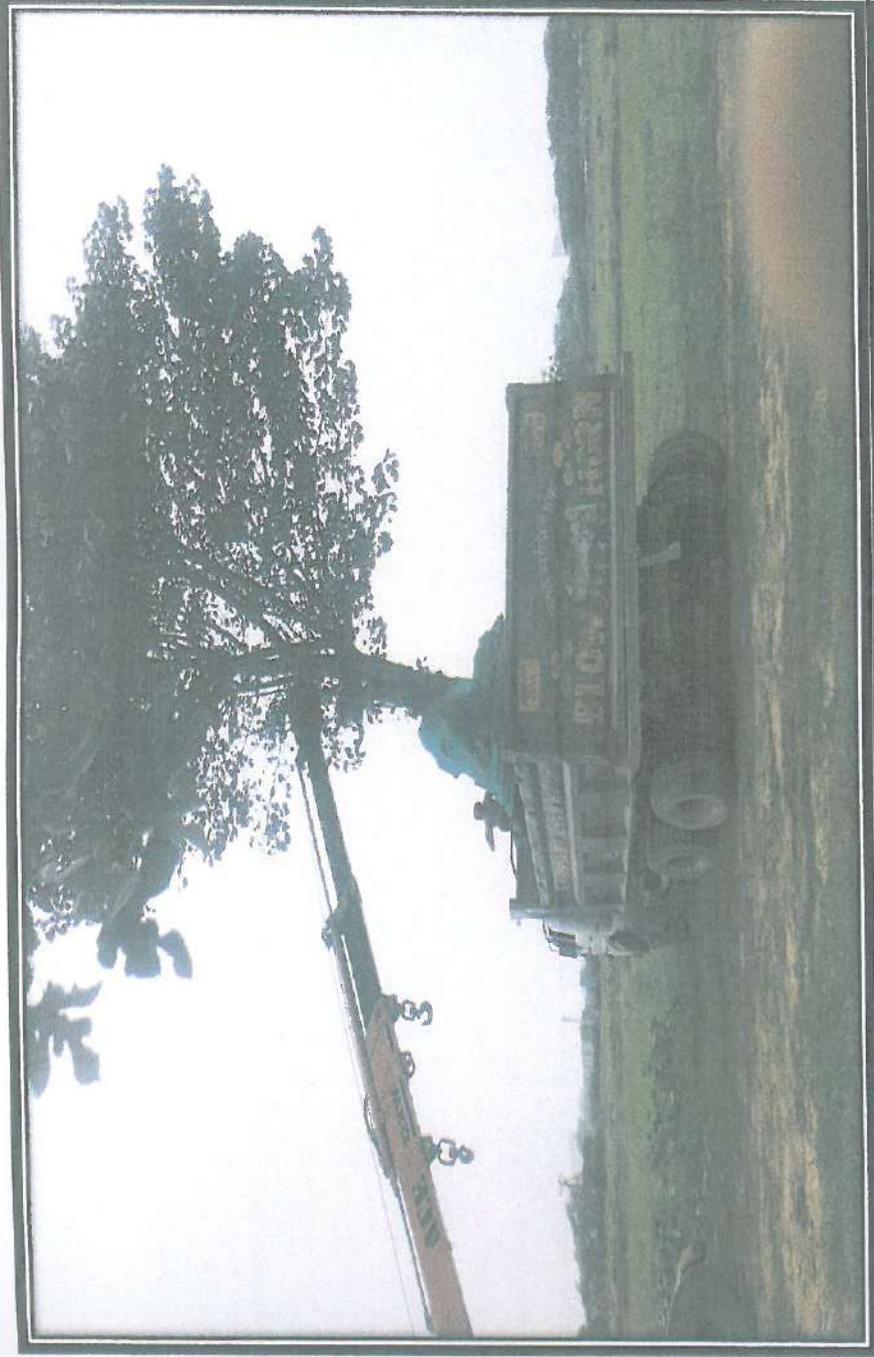
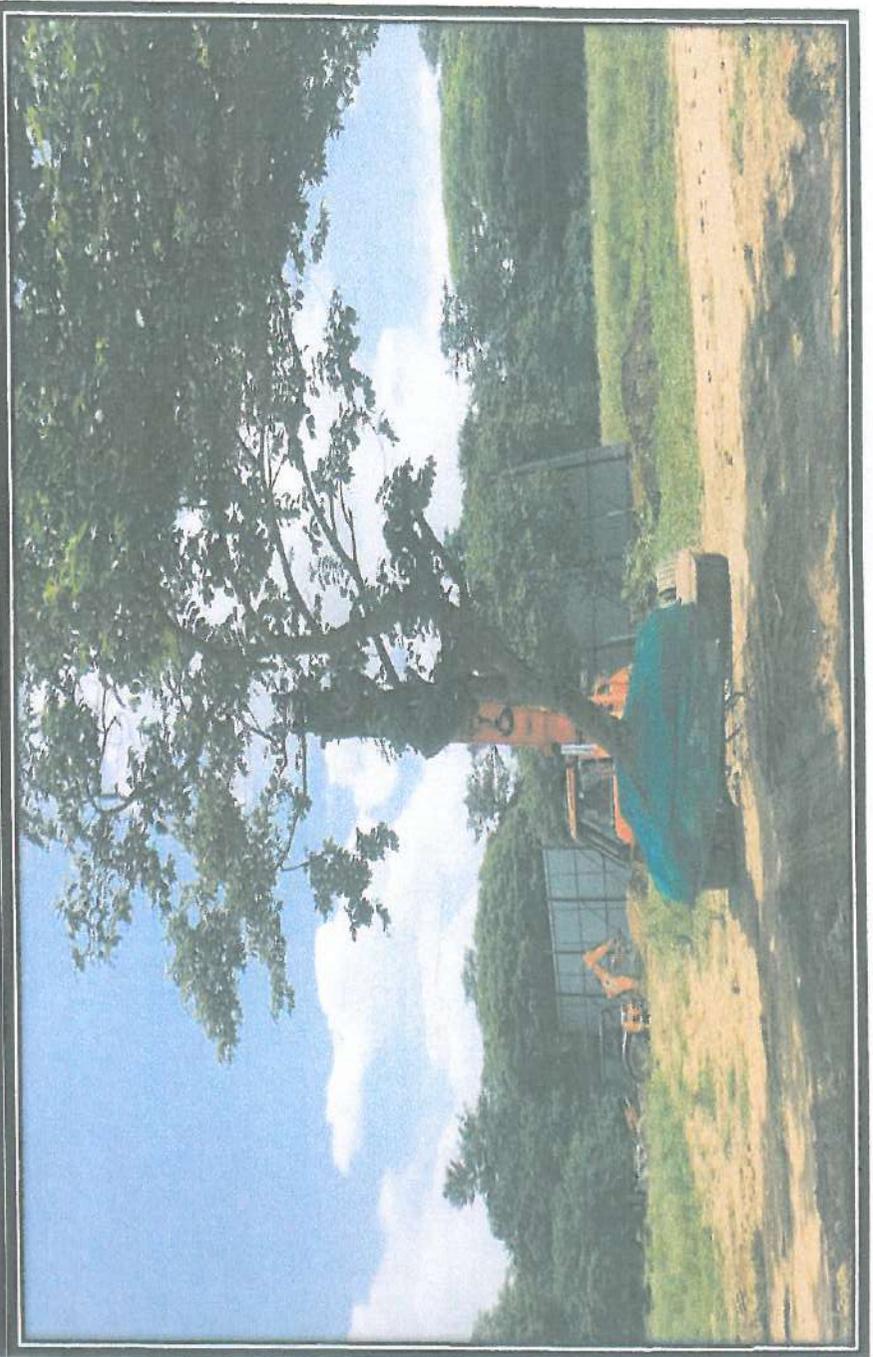
DATE:-

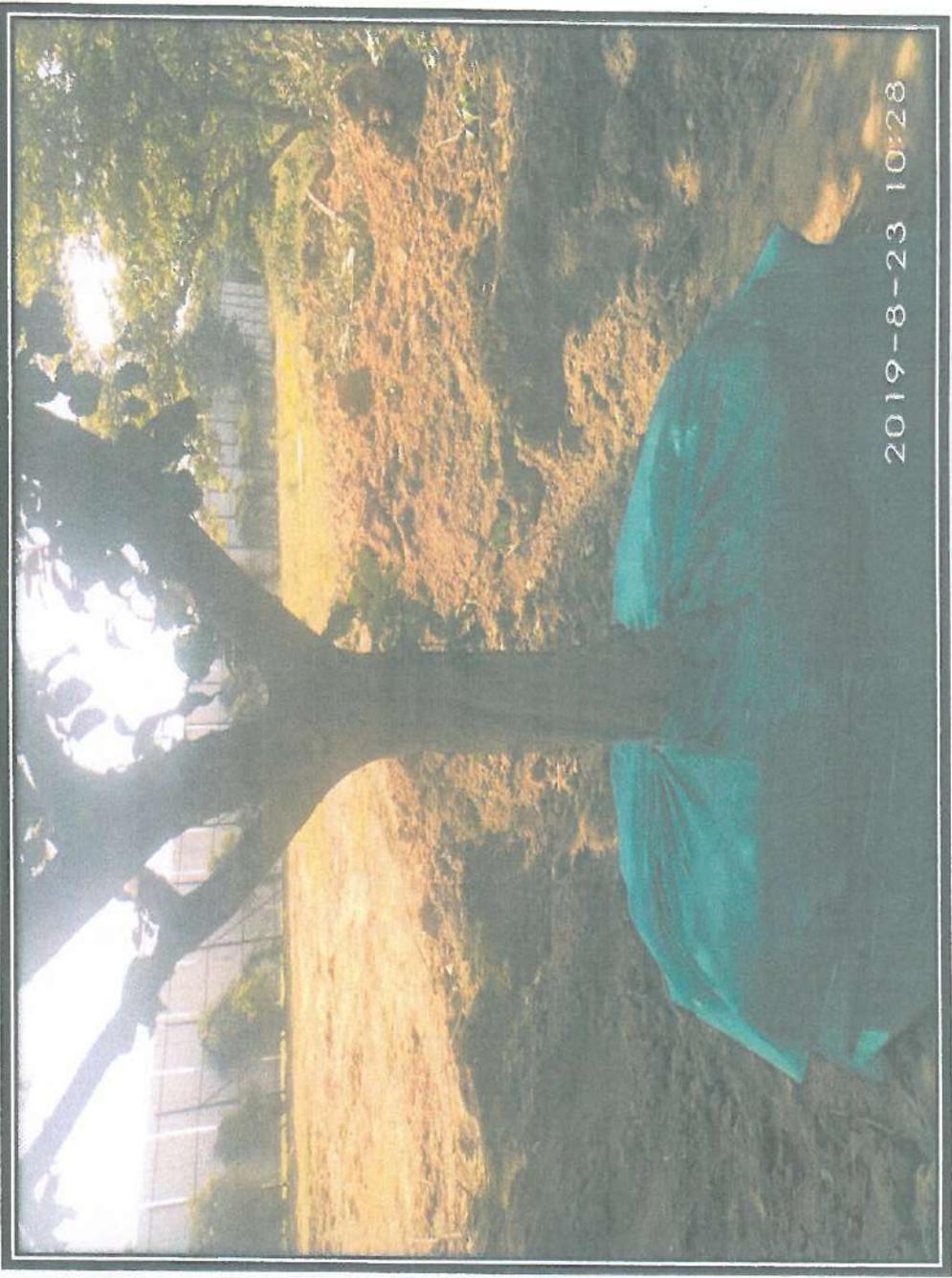
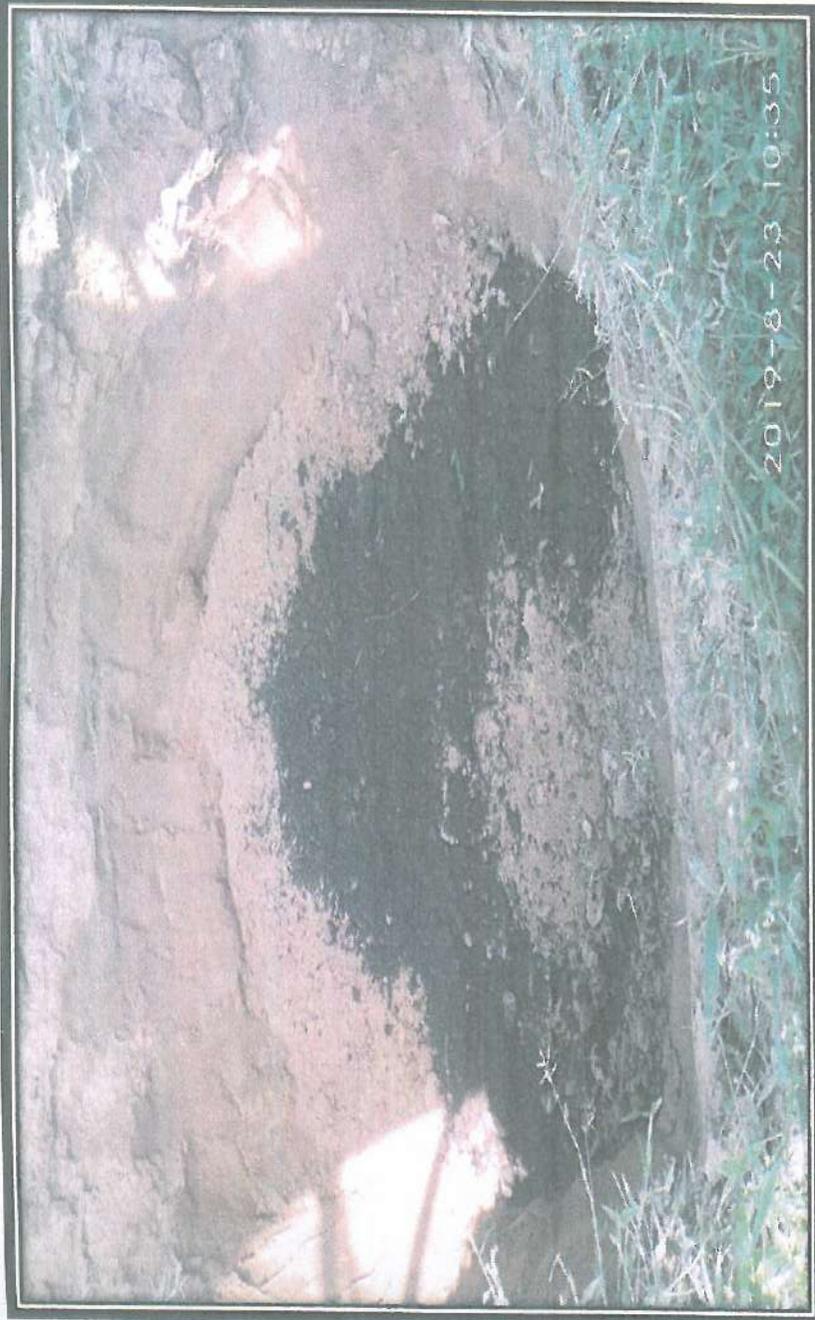
# METHODOLOGY PROCESS

(THROUGH  
IMAGES)



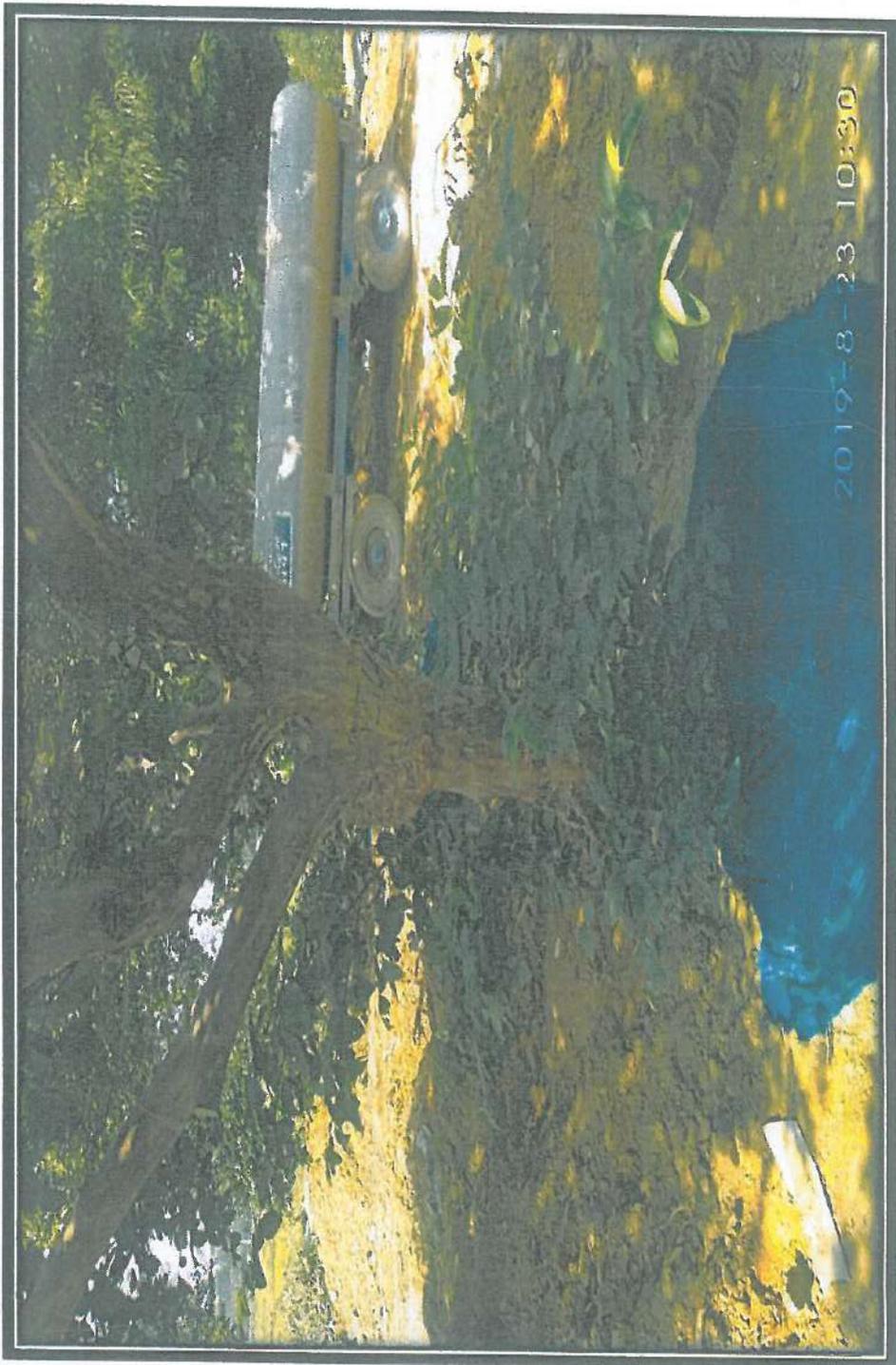
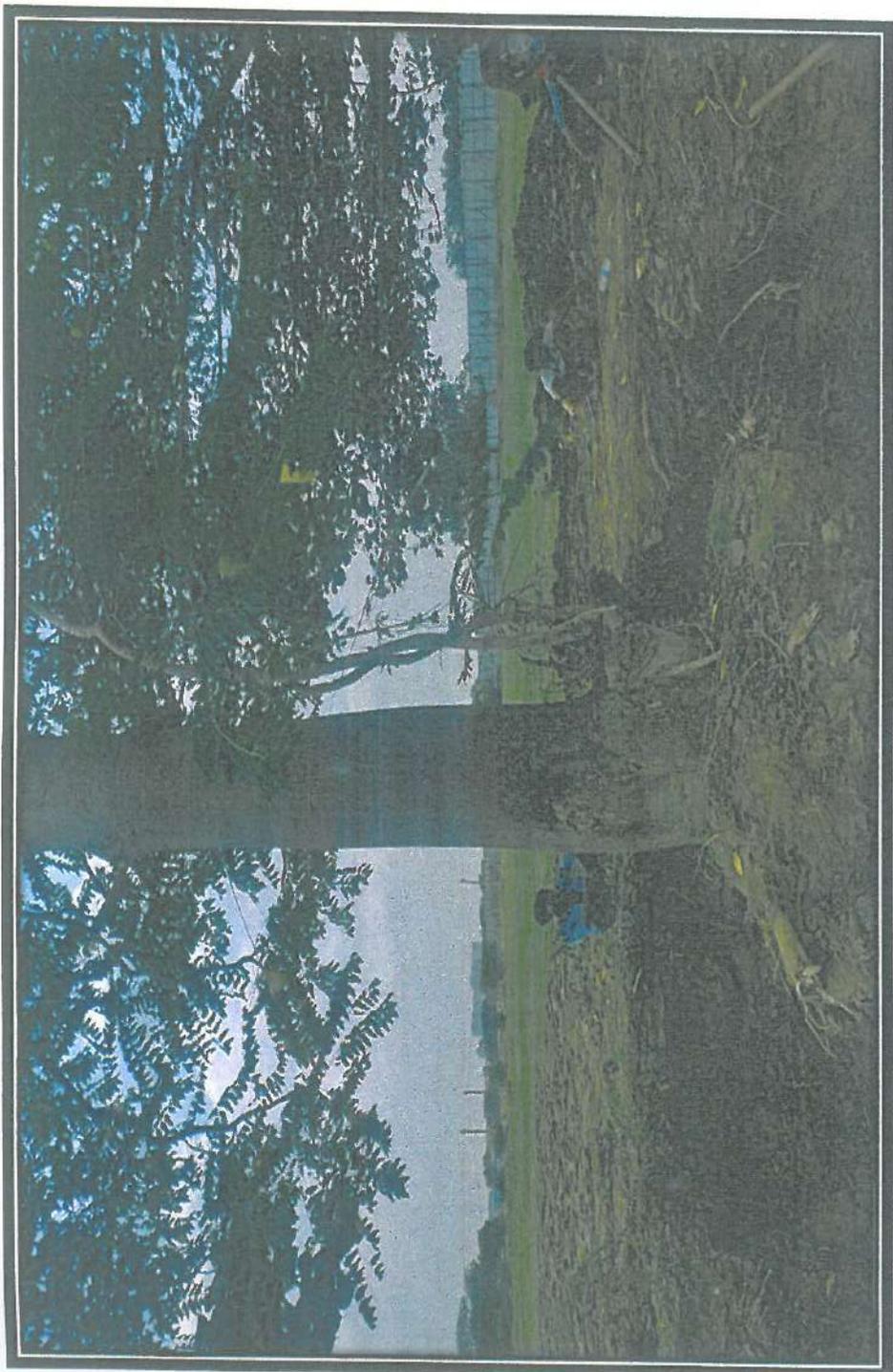
2019-8-22 11:21





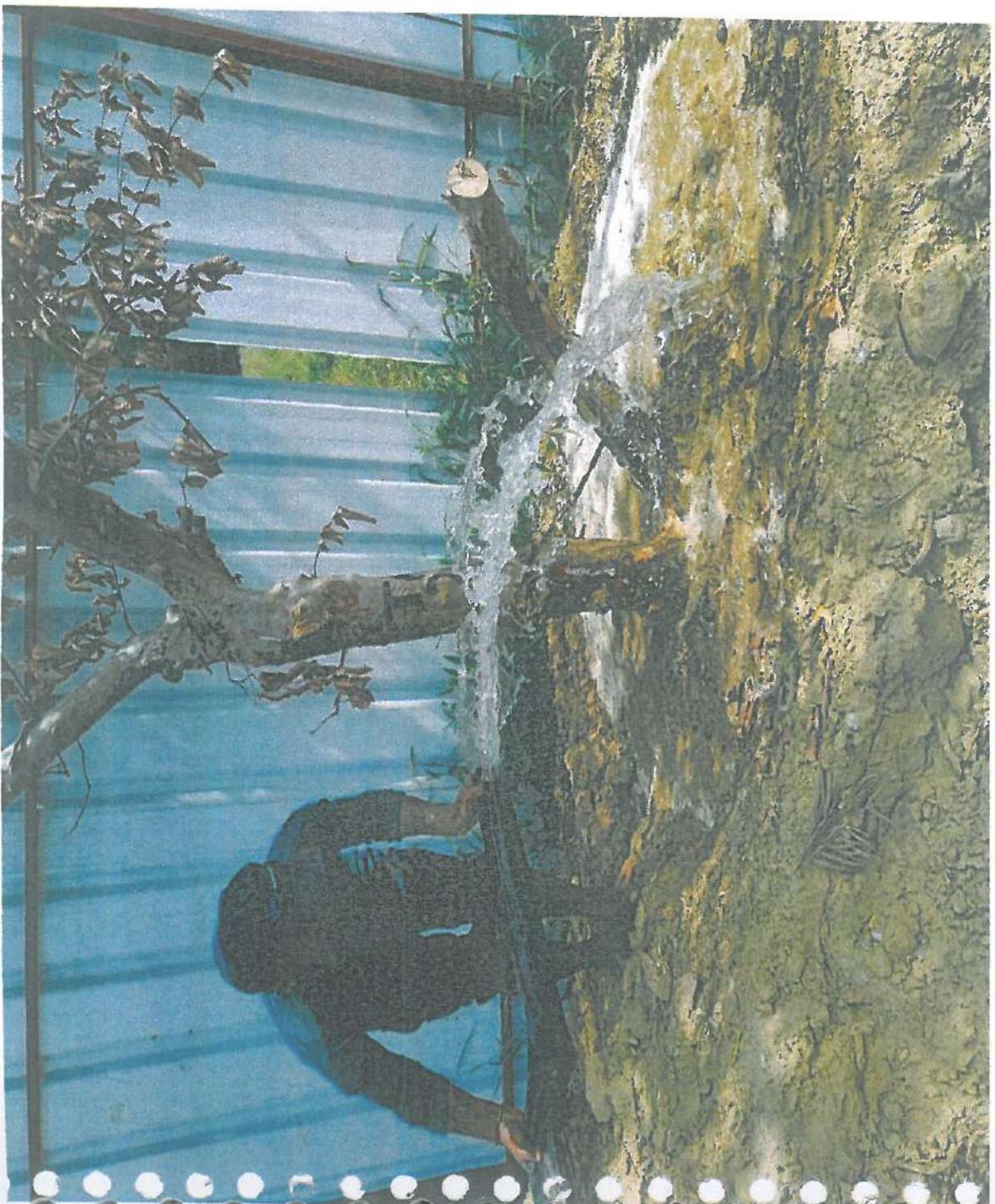












# TREE

## TRANSPLANTATION

(To Sec 11B)

Total No's of tree = 294

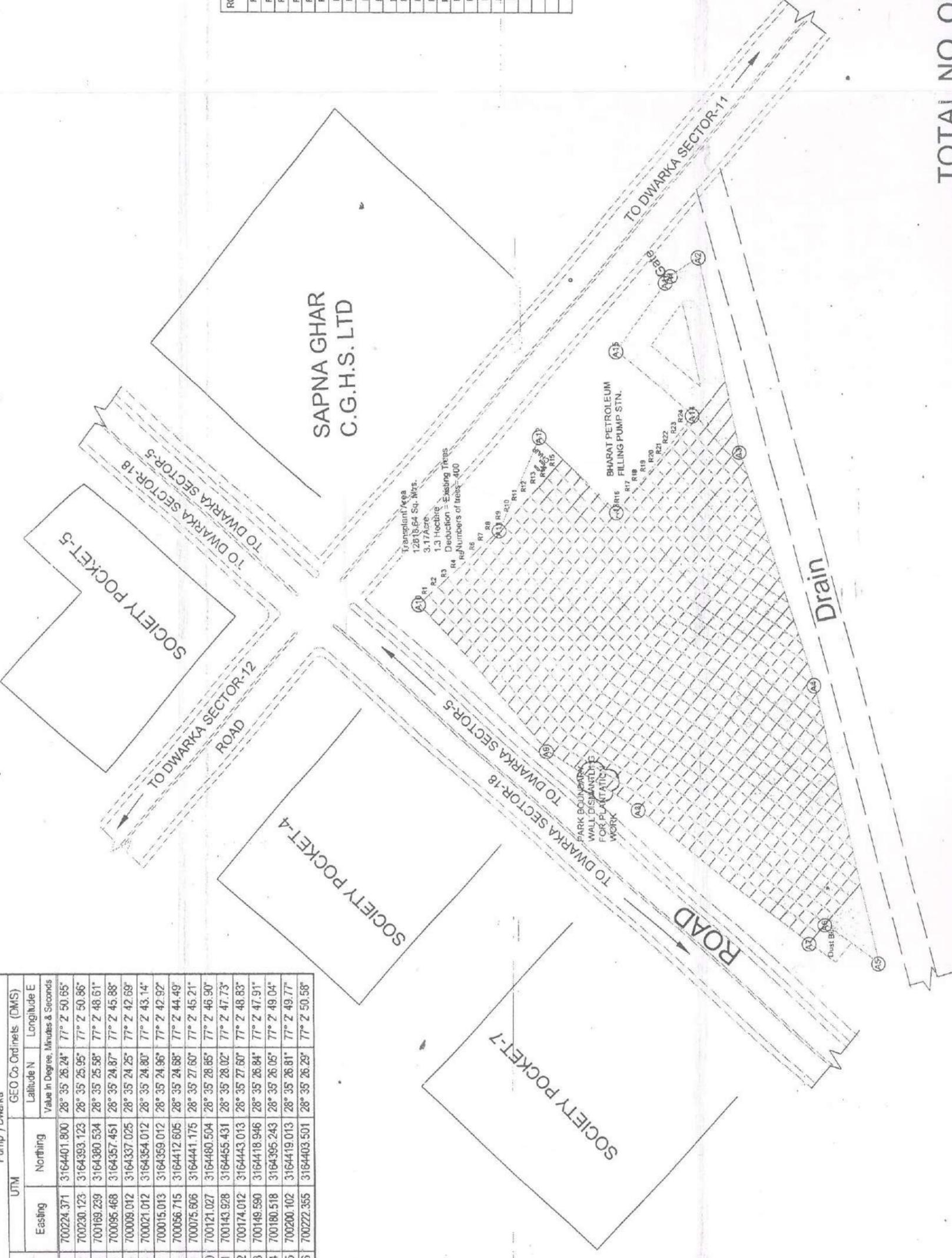
1 root = 1 tree = 216

# TREE TRANSPLANT AREA LOCATION M/O MP GREEN PARK SEC-11 DWARKA (BEHIND BHARAT PETROL PUMP) NUMBER OF TREES WITH AREA



ID	UTM		GEO Co Ordinates (DMS)	
	Easting	Northing	Latitude N Value in Degree, Minutes & Seconds	Longitude E
A1	700224.371	3164401.800	28° 35' 26.24"	77° 2' 50.65"
A2	700230.123	3164393.123	28° 35' 25.95"	77° 2' 50.86"
A3	700169.239	3164380.534	28° 35' 25.58"	77° 2' 48.61"
A4	700095.468	3164357.451	28° 35' 24.87"	77° 2' 45.88"
A5	700009.012	3164337.025	28° 35' 24.25"	77° 2' 42.69"
A6	700021.012	3164354.012	28° 35' 24.80"	77° 2' 43.14"
A7	700015.013	3164359.012	28° 35' 24.96"	77° 2' 42.92"
A8	700056.715	3164412.605	28° 35' 24.68"	77° 2' 44.49"
A9	700075.606	3164441.175	28° 35' 21.60"	77° 2' 45.21"
A10	700121.027	3164460.504	28° 35' 28.65"	77° 2' 46.90"
A11	700143.928	3164455.431	28° 35' 28.02"	77° 2' 47.73"
A12	700174.012	3164443.013	28° 35' 27.60"	77° 2' 48.83"
A13	700149.590	3164418.946	28° 35' 26.84"	77° 2' 47.91"
A14	700180.518	3164395.243	28° 35' 26.06"	77° 2' 49.04"
A15	700200.102	3164419.013	28° 35' 26.81"	77° 2' 49.77"
A16	700222.355	3164403.501	28° 35' 26.29"	77° 2' 50.58"

ROW NO.	NO OF TREES	EXISTING TREE
R1	38	
R2	38	
R3	38	
R4	38	
R5	38	
R6	38	
R7	33	
R8	34	
R9	36	
R10	34	
R11	32	
R12	30	
R13	28	
R14	25	
R15	23	
R16	20	
R17	21	
R18	18	
R19	13	
R20	11	
R21	10	
R22	09	
R23	09	
R24	06	
TOTAL=621		



**TOTAL NO. OF TREES 621**

Project Title		DRAWN BY		CHECKED BY	
No. PS/PC (pers., Hort. & LS)2018/DDAS.No.4		Date :		Name :	
Drawing Title TREE TRANSPLANT AREA LOCATION M/O MP GREEN PARK SEC-11 DWARKA (BEHIND BHARAT PETROL PUMP) NUMBER OF TREES WITH AREA		Date :		Name :	
Status WORKING		Drawing No. No. PS/PC (per. Hort. & LS)2018/DDAS.No.4		Date 08 /April/2019	
Revision		R0			

**Tree Enumeration: Package-2 (Bharthal Village to Delhi/Haryana Border)**

Sl. No.	Number on Trees	Branch Viz	Number on Trees	Tree Species	Girth (in cm)	Status	Height (Mtr)	Existing coordinates	OLD Tree Location Toll Plaza Area	Transplant Tree Location
1	105	105	105	Ullu (Neem)	66	Green	5	283451 / 77230	Ch-8+600To 9+500	Sector-11B
2	106	106	106	Arjun	20	Green	3.5	283451 / 77230	Ch-8+600To 9+500	Sector-11B
3	107	107	107	Ullu (Neem)	150	Green	3	283451 / 77230	Ch-8+600To 9+500	Sector-11B
4	110	110	110	Neem	140	Green	5	283451 / 77230	Ch-8+600To 9+500	Sector-11B
5	111	111	111	Ullu (Neem)	140	Green	4	283451 / 77230	Ch-8+600To 9+500	Sector-11B
6	112	112	112	Ullu (Neem)	113	Green	3	283451 / 77230	Ch-8+600To 9+500	Sector-11B
7	113	113	113	Silver	88	Green	5	283451 / 77230	Ch-8+600To 9+500	Sector-11B
8	114	114	114	Neem	177	Green	5	283451 / 77230	Ch-8+600To 9+500	Sector-11B
9	115	115	115	Neem	174	Green	5	283451 / 77230	Ch-8+600To 9+500	Sector-11B
10	116	116	116	Shisham	115	Green	4	283451 / 77230	Ch-8+600To 9+500	Sector-11B
11	118	118	118	Neem	253	Green	4	283451 / 77230	Ch-8+600To 9+500	Sector-11B
12	119	119	119	Pakhri	15	Green	4	283451 / 77230	Ch-8+600To 9+500	Sector-11B
13	281A	281A	281	Nimbu	44	Green	4	283453 / 77231	Ch-8+600To 9+500	Sector-11B
14	281B	281B	281	Nimbu	33	Green	4	283453 / 77231	Ch-8+600To 9+500	Sector-11B
15	282A	282A	282	Amrud	23	Green	3.5	283453 / 77231	Ch-8+600To 9+500	Sector-11B
16	282B	282B	282	Amrud	24	Green	3.5	283453 / 77231	Ch-8+600To 9+500	Sector-11B
17	282C	282C	282	Amrud	23	Green	3.5	283453 / 77231	Ch-8+600To 9+500	Sector-11B
18	283A	283A	283	Ashok	25	Green	5	283451 / 77230	Ch-8+600To 9+500	Sector-11B
19	283B	283B	283	Ashok	22	Green	5	283451 / 77230	Ch-8+600To 9+500	Sector-11B
20	283C	283C	283	Ashok	15	Green	5	283451 / 77230	Ch-8+600To 9+500	Sector-11B
21	284A	284A	284	Ashok	27	Green	6	283452 / 77231	Ch-8+600To 9+500	Sector-11B
22	284B	284B	284	Ashok	33	Green	6	283452 / 77231	Ch-8+600To 9+500	Sector-11B
23	285A	285A	285	Silver	43	Green	3	283452 / 77231	Ch-8+600To 9+500	Sector-11B
24	285B	285B	285	Silver	38	Green	3	283452 / 77231	Ch-8+600To 9+500	Sector-11B
25	286	286	286	Ashok	74	Green	3	283452 / 77231	Ch-8+600To 9+500	Sector-11B
26	287A	287A	286	Ficus	38	Green	3	283452 / 77231	Ch-8+600To 9+500	Sector-11B

Sl. No.	Number on Trees	Branch Viz	Number on Trees	Root Viz.	Tree Species	Girth (in cm)	Status	Height (Mtr)	Existing coordinates	Old Tree Location Toll Plaza Area	Transplant Tree Location
27	287B		287		Ficus	30	Green	3	283452 / 77231	CH-8+600To 9+500	Sector-11B
28	287C				Ficus	25	Green	3	283452 / 77231	CH-8+600To 9+500	Sector-11B
29	287D				Ficus	29	Green	3	283452 / 77231	CH-8+600To 9+500	Sector-11B
30	288		288		Neem	115	Green	3	283452 / 77231	CH-8+600To 9+500	Sector-11B
31	298A				Ficus	15	Green	4	283453 / 77232	CH-8+600To 9+500	Sector-11B
32	298B		298		Ficus	24	Green	5	283453 / 77232	CH-8+600To 9+500	Sector-11B
33	298C				Ficus	21	Green	4.5	283453 / 77232	CH-8+600To 9+500	Sector-11B
34	299A		299		Tota Ficus	18	Green	5	283453 / 77232	CH-8+600To 9+500	Sector-11B
35	299B				Tota Ficus	20	Green	5	283453 / 77232	CH-8+600To 9+500	Sector-11B
36	300A				Ficus	24	Green	5	283453 / 77232	CH-8+600To 9+500	Sector-11B
37	300B		300		Ficus	22	Green	4	283453 / 77232	CH-8+600To 9+500	Sector-11B
38	300C				Ficus	24	Green	5	283453 / 77232	CH-8+600To 9+500	Sector-11B
39	301A				Ficus	20	Green	5	283453 / 77232	CH-8+600To 9+500	Sector-11B
40	301B		301		Ficus	20	Green	5	283453 / 77232	CH-8+600To 9+500	Sector-11B
41	448		448		Tota Ficus	37	Green	3.5	283452 / 77231	CH-8+600To 9+500	Sector-11B
42	451		451		Arjun	100	Green	3.5	283452 / 77231	CH-8+600To 9+500	Sector-11B
43	487		487		Neem	109	Green	3.5	283452 / 77231	CH-8+600To 9+500	Sector-11B
44	540		540		Botal Buras	56	Green	6	283452 / 77231	CH-8+600To 9+500	Sector-11B
45	542		542		Silver	76	Green	6	283452 / 77231	CH-8+600To 9+500	Sector-11B
46	545		545		Silver	87	Green	6	283452 / 77231	CH-8+600To 9+500	Sector-11B
47	546		546		Silver	76	Green	6	283452 / 77231	CH-8+600To 9+500	Sector-11B
48	548		548		Silver	81	Green	6	283452 / 77231	CH-8+600To 9+500	Sector-11B
49	551		551		Silver	78	Green	5	283553 / 77232	CH-8+600To 9+500	Sector-11B
50	552		552		Silver	80	Green	6	283553 / 77232	CH-8+600To 9+500	Sector-11B
51	553		553		Silver	73	Green	6	283553 / 77232	CH-8+600To 9+500	Sector-11B
52	559		559		Silver	120	Green	6	283553 / 77232	CH-8+600To 9+500	Sector-11B
53	582		582		Silver	102	Green	6	283553 / 77232	CH-8+600To 9+500	Sector-11B
54	583		583		Arjun	109	Green	6	283553 / 77232	CH-8+600To 9+500	Sector-11B
55	608		608		Machkon	83	Green	5	283553 / 77232	CH-8+600To 9+500	Sector-11B
56	610		610		Machkon	71	Green	5	283553 / 77232	CH-8+600To 9+500	Sector-11B
57	611		611		Machkon	88	Green	5	283553 / 77232	CH-8+600To 9+500	Sector-11B
58	612		612		Machkon	161	Green	5	283553 / 77232	CH-8+600To 9+500	Sector-11B

Sl. No.	Number on Trees	Branch Viz	Root Viz.	Number on Trees	Tree Species	Girth (in cm)	Status	Height (Mtr)	Existing coordinates	Old Tree Location Toll Plaza Area	Transplant Tree Location
59	664	664	664	664	Silver	82	Green	6	283553 / 77232	Ch-8+600To 9+500	Sector-11B
60	668	668	668	668	Silver	80	Green	3	283553 / 77232	Ch-8+600To 9+500	Sector-11B
61	670A	670A	670	670	Neem	85	Green	5	283553 / 77232	Ch-8+600To 9+500	Sector-11B
62	670B	670B	670	670	Neem	88	Green	5	283553 / 77232	Ch-8+600To 9+500	Sector-11B
63	690	690	690	690	Chir	64	Green	5	283553 / 77232	Ch-8+600To 9+500	Sector-11B
64	693A	693A	693	693	Gunja	86	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
65	693B	693B	693	693	Gunja	62	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
66	698	698	698	698	Ullu (Neem)	106	Green	5	283553 / 77233	Ch-8+600To 9+500	Sector-11B
67	699	699	699	699	Silver	50	Green	5	283553 / 77233	Ch-8+600To 9+500	Sector-11B
68	700	700	700	700	Silver	72	Green	5	283553 / 77233	Ch-8+600To 9+500	Sector-11B
69	704	704	704	704	Peepal	30	Green	3	283553 / 77233	Ch-8+600To 9+500	Sector-11B
70	705	705	705	705	Silver	100	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
71	706	706	706	706	Peepal	40	Green	6.5	283553 / 77233	Ch-8+600To 9+500	Sector-11B
72	789	789	789	789	Neem	140	Green	5	283553 / 77233	Ch-8+600To 9+500	Sector-11B
73	793	793	793	793	Silver	115	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
74	794	794	794	794	Silver	70	Green	4	283553 / 77233	Ch-8+600To 9+500	Sector-11B
75	795	795	795	795	Silver	97	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
76	796	796	796	796	Silver	80	Green	5	283553 / 77233	Ch-8+600To 9+500	Sector-11B
77	797	797	797	797	Silver	55	Green	5	283553 / 77233	Ch-8+600To 9+500	Sector-11B
78	798	798	798	798	Silver	80	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
79	802	802	802	802	Silver	40	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
80	803	803	803	803	Silver	85	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
81	805	805	805	805	Silver	60	Green	5	283553 / 77233	Ch-8+600To 9+500	Sector-11B
82	806	806	806	806	Silver	54	Green	5	283553 / 77233	Ch-8+600To 9+500	Sector-11B
83	807	807	807	807	Silver	46	Green	5	283553 / 77233	Ch-8+600To 9+500	Sector-11B
84	808	808	808	808	Silver	56	Green	5	283553 / 77233	Ch-8+600To 9+500	Sector-11B
85	809	809	809	809	Silver	86	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
86	810	810	810	810	Shahoot	24	Green	2	283553 / 77233	Ch-8+600To 9+500	Sector-11B
87	811	811	811	811	Silver	95	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
88	812	812	812	812	Silver	58	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
89	813	813	813	813	Silver	67	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B
90	814	814	814	814	Silver	54	Green	6	283553 / 77233	Ch-8+600To 9+500	Sector-11B

Sl. No.	Number on Trees	Branch Viz	Number on Trees Root Viz.	Tree Species	Girth (in cm)	Status	Height (Mtr)	Existing coordinates	Old Tree Location Toll Plaza Area	Transplant Tree Location
91	817			Silver	64	Green	5	283553 / 77233	Ch-8+600Tø 9+500	Sector-11B
92	818		817	Silver	78	Green	6	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
93	819		819	Silver	65	Green	6	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
94	820		820	Silver	72	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
95	823		823	Neem	42	Green	4.5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
96	826		826	Gunja	54	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
97	827		827	Gunja	78	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
98	900		900	Neem	105	Green	6	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
99	901		901	Neem	125	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
100	909		909	Alastronia	96	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
101	910		910	Aloesia	48	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
102	911		911	Pepal	65	Green	4.5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
103	912		912	Pepal	145	Green	4	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
104	914		914	Neem	85	Green	4.5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
105	915		915	Bargad	36	Green	4.5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
106	916		916	Ashok	25	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
107	917		917	Pepal	168	Green	4	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
108	918		918	Ullu (Neem)	140	Green	6.5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
109	919		919	Pepal	185	Green	3	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
110	920		920	Aloesia	100	Green	5.5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
111	921		921	Neem	104	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
112	924A		924	Neem	41	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
113	924B		924	Neem	19	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
114	924C		924	Neem	33	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
115	925A		925	Kanji	34	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
116	925B		925	Kanji	72	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
117	926		926	Neem	76	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
118	933		933	Neem	61	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
119	968		968	Neem	115	Green	4.5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
120	977A		977	Shahloor	55	Green	4.5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
121	977B		977	Shahloor	77	Green	4.5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B
122	979		979	Shahloor	111	Green	5	283552 / 77232	Ch-8+600Tø 9+500	Sector-11B

129

4-0110

Sl. No.	Number on Trees	Branch Viz	Number on Trees	Root Viz.	Tree Species	Girth (in cm)	Status	Height (Mtr)	Existing coordinates	Old Tree Location Toll Plaza Area	Transplant Tree Location
126	1010	1010	1010	1010	Neem	58	Green	2	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
127	1017	1017	1017	1017	Neem	125	Green	2	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
128	1039	1039	1039	1039	Baken	20	Green	5	283250 / 77230	Ch-8+600Tø 9+500	Sector-11B
129	1065B	1066A	1066A	1066A	Ullu (Neem)	72	Green	5	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
130	1087	1087	1087	1087	Botal Buras	55	Green	4.5	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
131	1087	1087	1087	1087	Aloesia	41	Green	4	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
132	1091A	1091B	1091A	1091A	Ullu (Neem)	42	Green	2	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
133	1091B	1091C	1091B	1091B	Ullu (Neem)	22	Green	2	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
134	1091C	1091D	1091C	1091C	Ullu (Neem)	41	Green	2	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
135	1094	1094	1094	1094	Neem	23	Green	2.5	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
136	1095	1095	1095	1095	Neem	25	Green	2.5	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
137	1097A	1097B	1097A	1097A	Peepal	25	Green	2	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
138	1097B	1097C	1097B	1097B	Peepal	28	Green	2	283456 / 77235	Ch-8+600Tø 9+500	Sector-11B
139	1097C	1097D	1097C	1097C	Peepal	23	Green	2	233455 / 77235	Ch-8+600Tø 9+500	Sector-11B
140	1099	1099	1099	1099	Neem	44	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
141	1100	1100	1100	1100	Neem	40	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
142	1102	1102	1102	1102	Shahroor	46	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
143	1103	1103	1103	1103	Aloesia	49	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
144	1104A	1104B	1104A	1104A	Ber	20	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
145	1104B	1104C	1104B	1104B	Ber	18	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
146	1104C	1104D	1104C	1104C	ber	22	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
147	1104D	1104E	1104D	1104D	ber	18	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
148	1105	1105	1105	1105	Shahroor	22	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
149	1106	1106	1106	1106	Shisham	16	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
150	1108	1108	1108	1108	Shisham	16	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
151	1109	1109	1109	1109	Shahroor	23	Green	3.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
152	1123	1123	1123	1123	Neem	34	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
153	1124	1124	1124	1124	Neem	34	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
154	1125	1125	1125	1125	Neem	24	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
155	1126	1126	1126	1126	Kanji	27	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
156	1129	1129	1129	1129	Ullu (Neem)	40	Green	3.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
157	1157	1157	1157	1157	Neem	18	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B

521

6 of 10

Sl. No.	Number on Trees	Branch Viz	Number on Trees	Root Viz.	Tree Species	Girth (in cm)	Status	Height (Mtr)	Existing coordinates	OLD Tree Location Toll	Transplant Tree Location
158	1174		1174		Neem	22	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
159	1176		1176		Ullu (Neem)	47	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
160	1177		1177		Neem	109	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
161	1178		1178		Shahoot	80	Green	2	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
162	1179A		1179A	1179	Peepal	30	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
163	1179B		1179B		Peepal	32	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
164	1181A		1181A		Kanji	22	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
165	1181B		1181B		Kanji	34	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
166	1181C		1181C		Kanji	51	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
167	1181D		1181D		Kanji	27	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
168	1181E		1181E		Kanji	29	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
169	1182		1182		Shahoot	29	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
170	1205		1205		Neem	78	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
171	1206		1206		Neem	94	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
172	1210		1210		Neem	71	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
173	1211		1211		Neem	114	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
174	1215		1215		Peepal	90	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
175	1218A		1218A	1218	Shahoot	32	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
176	1218B		1218B		Shahoot	33	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
177	1221A		1221A	1221	Shahoot	21	Green	2	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
178	1221B		1221B		Shahoot	16	Green	2	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
179	1225		1225		Peepal	19	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
180	1226		1226		Shahoot	130	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
181	1228A		1228A	1228	Peepal	36	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
182	1228B		1228B		Peepal	23	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
183	1228C		1228C		Peepal	26	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
184	1228D		1228D		Peepal	23	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
185	1228E		1228E		Peepal	40	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
186	1228F		1228F		Peepal	70	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
187	1228G		1228G		Peepal	27	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
188	1229		1229		Peepal	25	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
189	1230		1230		Neem	60	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B

Sl. No.	Number on Trees	Branch Viz	Number on Trees	Tree Species	Girth (in cm)	Status	Height (Mtr)	Existing coordinates	OLD Tree Location Toll	Transplant Tree Location
190	1231A		19	Peepal	19	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
191	1231B		16	Peepal	16	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
192	1231C		17	Peepal	17	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
193	1231D		18	Peepal	18	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
194	1231E		15	Peepal	15	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
195	1231F		16	Peepal	16	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
196	1232		37	Shahoot	37	Green	2	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
197	1233		67	Neem	67	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
198	1234		76	Neem	76	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
199	1235		58	Neem	58	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
200	1236		77	Peepal	77	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
201	1237		97	Peepal	97	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
202	1238		79	Neem	79	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
203	1239		65	Neem	65	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
204	1240		160	Peepal	160	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
205	1245		220	Peepal	220	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
206	1246		40	Shahoot	40	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
207	1253		52	Peepal	52	Green	7	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
208	1272A		22	Nimbu	22	Green	1.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
209	1272B		32	Nimbu	32	Green	2	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
210	1272C		17	Nimbu	17	Green	2	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
211	1278		49	Tota Ficus	49	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
212	1281		72	Silver	72	Green	13	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
213	1283		59	Tota Ficus	59	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
214	1284		15	Arjun	15	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
215	1285		87	Silver	87	Green	15	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
216	1286		92	Silver	92	Green	15	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
217	1287A		32	Peepal	32	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
218	1287B		32	Peepal	32	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
219	1288		21	Peepal	21	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
220	1289		33	Peepal	33	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
221	1294A		35	Nimbu	35	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B

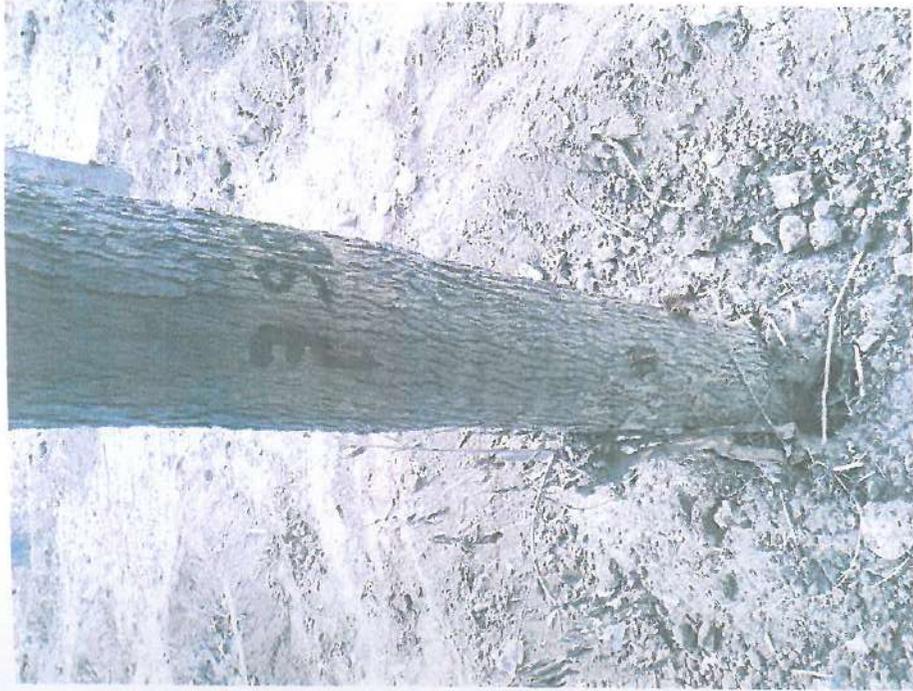
4281

Sl. No.	Number on Trees	Branch Viz	Root Viz.	Number on Trees	Tree Species	Girth (in cm)	Status	Height (Mtr)	Existing coordinates	Old Tree Location Toll	Transplant Tree Location
222	1294B		1294		Nimbu	30	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
223	1294C				Nimbu	34	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
224	1296		1296		Amrud	26	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
225	1297A				chiku	25	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
226	1297B				chiku	25	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
227	1297C				chiku	40	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
228	1297D				chiku	31	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
229	1304A				Amrud	27	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
230	1304B				Amrud	36	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
231	1304C				Amrud	35	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
232	1304D				Amrud	39	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
233	1304E				Amrud	23	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
234	1305		1305		Bel	29	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
235	1307		1307		Chiku	63	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
236	1308		1308		Champa	37	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
237	1309		1309		Champa	48	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
238	1311		1311		Rubber Plant	110	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
239	1312		1312		Ficus	20	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
240	1313		1313		Rubber Plant	90	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
241	1314		1314		Ficus	20	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
242	1315		1315		Jaykalendar	66	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
243	1317		1317		Tota Ficus	66	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
244	1318A				Ficus	19	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
245	1318B				Ficus	26	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
246	1318C				Ficus	20	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
247	1319		1319		Ficus	38	Green	3	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
248	1328		1328		Alastronia	125	Green	7	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
249	1330		1330		Peepal	48	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
250	1331A				Peepal	51	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
251	1331B				Peepal	47	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
252	1332		1332		Alastronia	113	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
253	1333		1333		Barrad	40	Green	2.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B

Sl. No.	Number on Trees	Branch Viz	Number on Trees	Root Viz.	Tree Species	Girth (in cm)	Status	Height (Mtr)	Existing coordinates	Old Tree Location Toll	Transplant Tree Location
254	1334		1334		Alastronia	92	Green	5.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
255	1335		1335		Alastronia	82	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
256	1336		1336		Alastronia	77	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
257	1337		1337		Alastronia	110	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
258	1338		1338		Alastronia	95	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
259	1339		1339		Alastronia	85	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
260	1340		1340		Alastronia	128	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
261	1342		1342		Peepal	60	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
262	1343A		1343A		Peepal	42	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
263	1343B		1343B		Peepal	25	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
264	1343C		1343C		Peepal	50	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
265	1343D		1343D		Peepal	40	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
266	1344A		1344A		Peepal	35	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
267	1344B		1344B		Peepal	34	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
268	1344C		1344C		Peepal	70	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
269	1344D		1344D		Peepal	55	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
270	1345A		1345A		Peepal	30	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
271	1345B		1345B		Peepal	40	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
272	1345C		1345C		Peepal	58	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
273	1346		1346		Peepal	90	Green	4.5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
274	1347		1347		Alastronia	160	Green	5	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
275	1348A		1348A		Peepal	40	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
276	1348B		1348B		Peepal	27	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
277	1348C		1348C		Peepal	30	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
278	1348D		1348D		Peepal	22	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
279	1348E		1348E		Peepal	29	Green	4	283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
280	37A		37A	37	Neem	30	Mundi Kata		283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
281	37B		37B		Neem	35	Green		283527 / 77244	Ch-8+600Tø 9+500	Sector-11B
282	37C		37C		Neem	35	Green		283527 / 77244	Ch-8+600Tø 9+500	Sector-11B

Sl. No.	Number on Trees	Branch Viz	Number on Trees Root Viz.	Tree Species	Girth (in cm)	Status	Height (Mtr)	Existing coordinates	OLD Tree Location Toll Plaza Area	Transplant Tree Location	Total Nos Of Tree - 294 Nos			1 root = 1 Tree - 216 Nos		
286	40A	40A	40	Nem	17	Green		283527 / 77244	Ch-8+600To 9+500	Sector-11B						
287	40B	40B		Nem	15	Green		283527 / 77244	Ch-8+600To 9+500	Sector-11B						
288	40C	40C		Nem	18	Green		283527 / 77244	Ch-8+600To 9+500	Sector-11B						
289	66	66	66	Kajrena	87	Green		283527 / 77244	Ch-8+600To 9+500	Sector-11B						
290	67	67	67	Kajrena	105	Green		283527 / 77244	Ch-8+600To 9+500	Sector-11B						
291	68	68	68	Kajrena	90	Green		283527 / 77244	Ch-8+600To 9+500	Sector-11B						
292	69	69	69	Kajrena	90	Green		283527 / 77244	Ch-8+600To 9+500	Sector-11B						
293	70	70	70	Peepal	105	Green		283527 / 77244	Ch-8+600To 9+500	Sector-11B						
294	71	71	71	Shahtoot	76	Green		283527 / 77244	Ch-8+600To 9+500	Sector-11B						

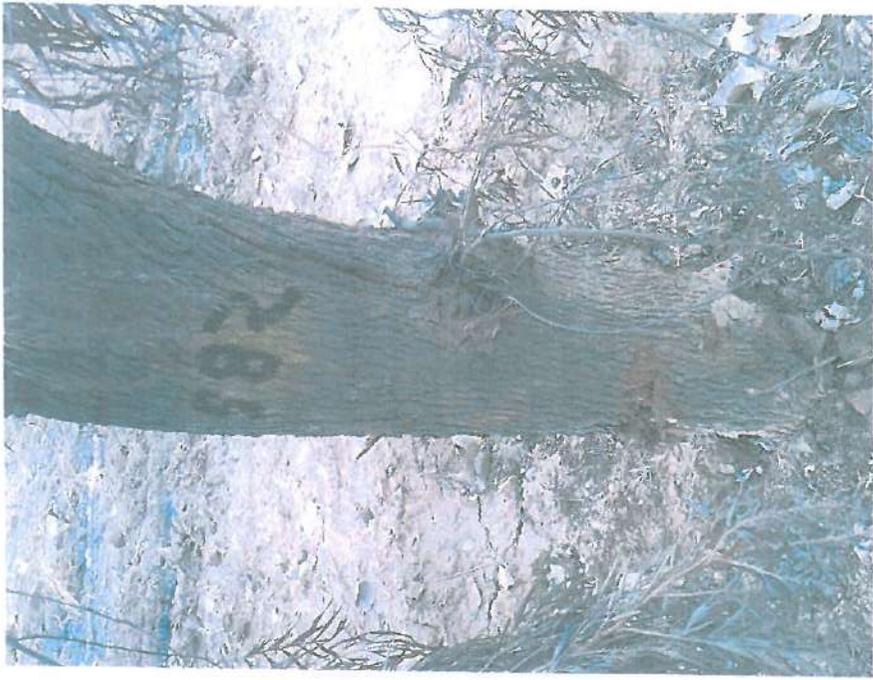












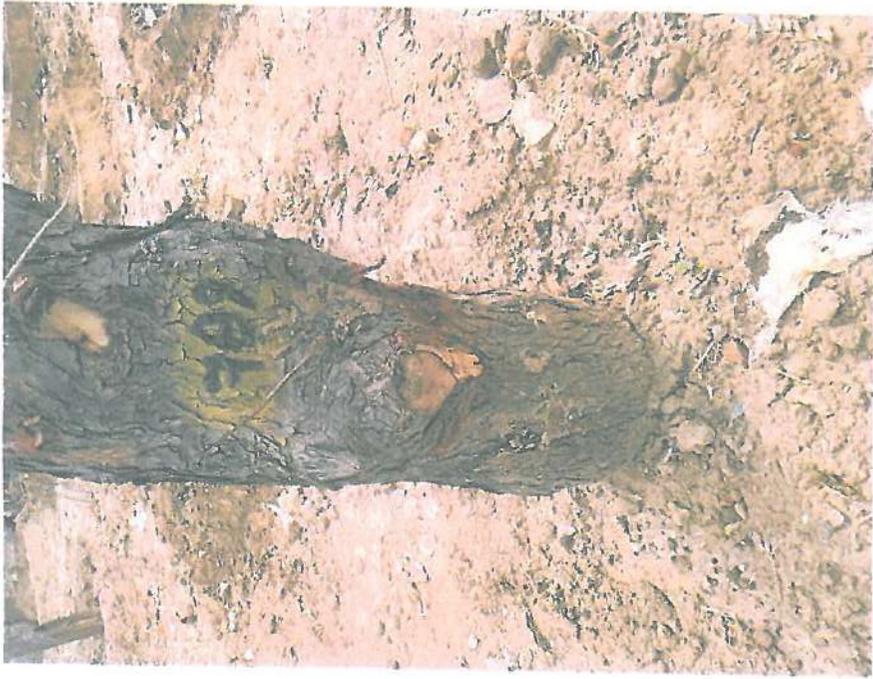


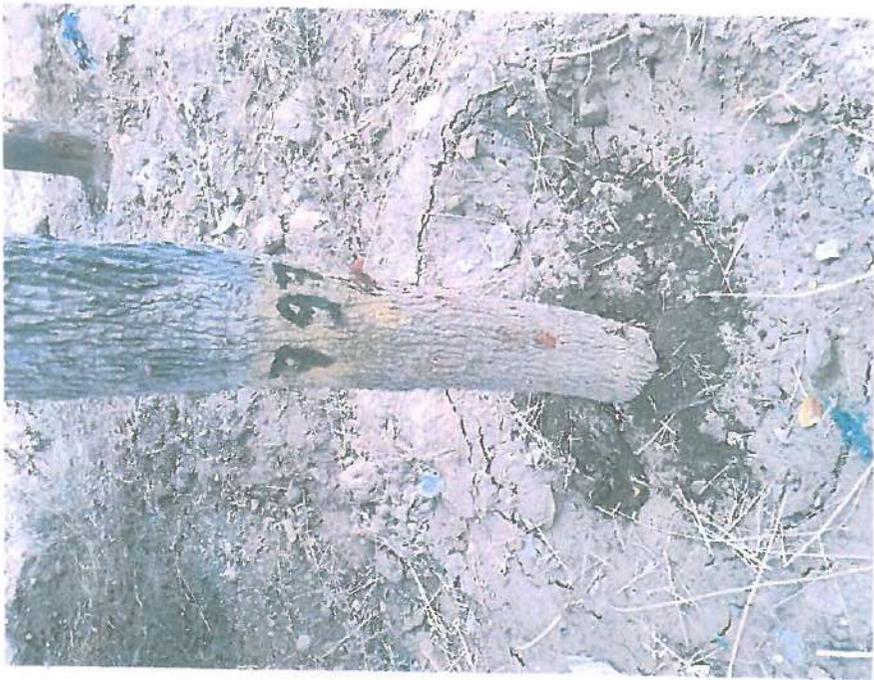




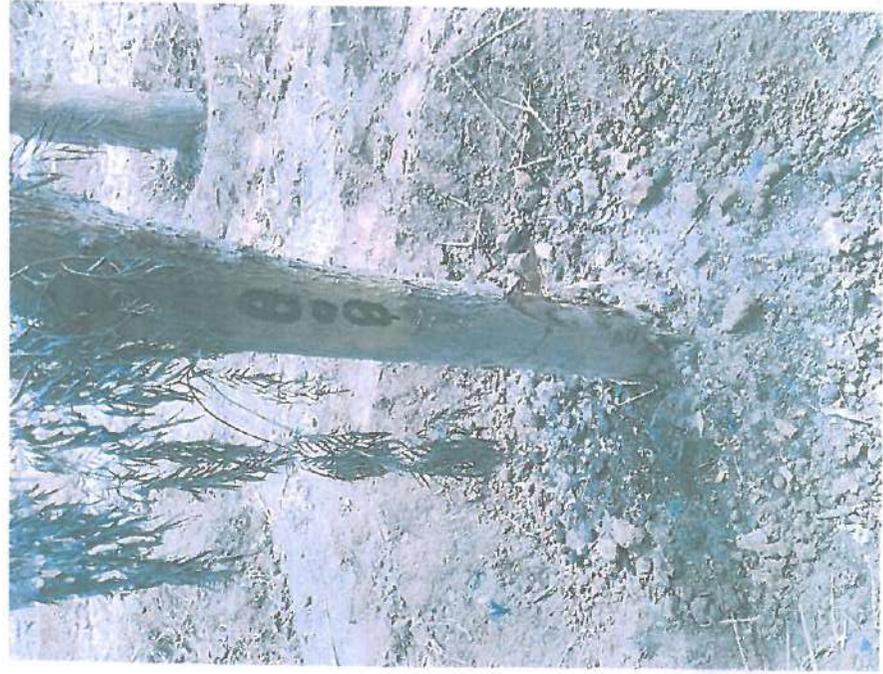


121





143













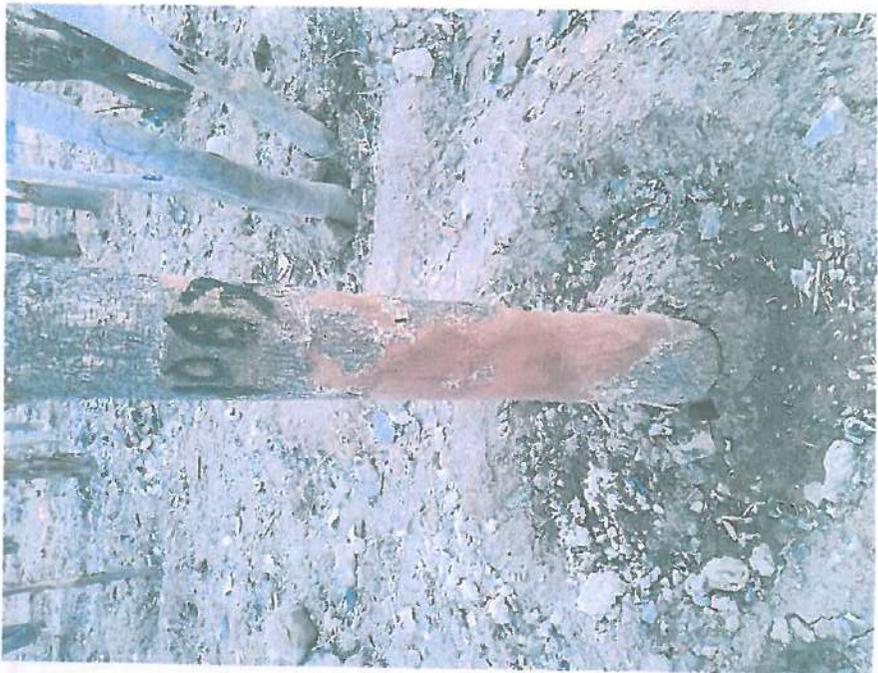


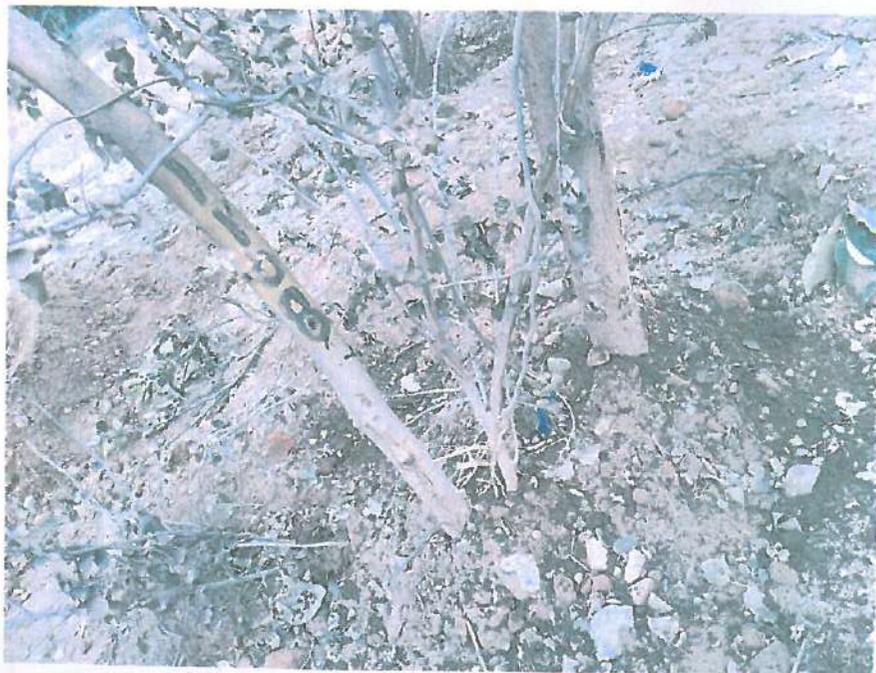




152

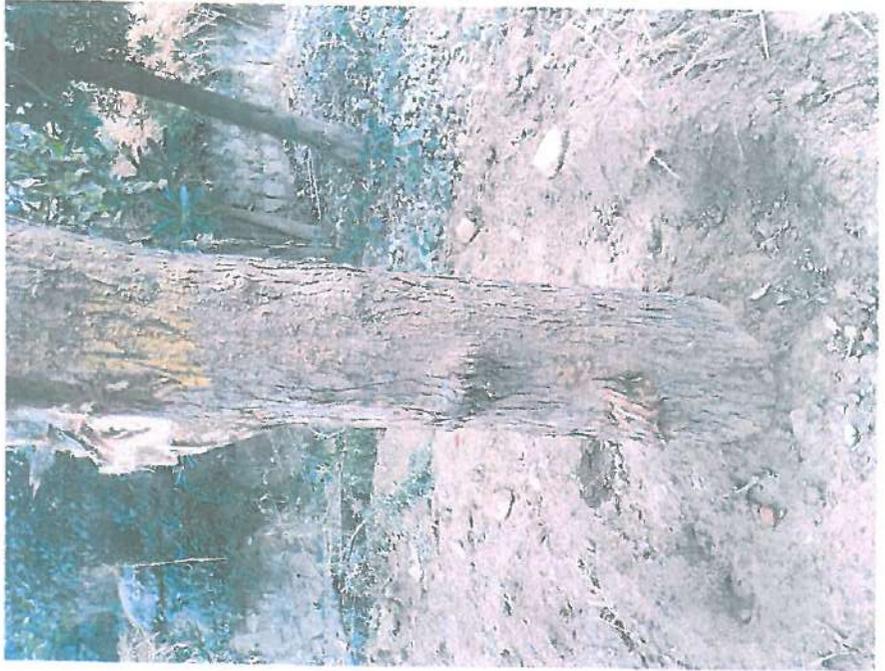














551











# TREE CUTTING

Total No's of tree = 36

1 root = 1 tree = 22

Tree Enumeration: Package-2 (Bharthal Village to Delhi/Haryana Border)

Sl. No.	Number on Trees	Branch Viz	Number on Trees	Root Viz.	Tree Species	Cirth (in cm)	Status	Height (Mtr)	Existing coordinates	Cutting Trees	Wether fit For Transplant
1	575	575	Kajrena	54	Dry	3	283553 / 77232	Yes			
2	575	576	Kajrena	55	Dry	3.5	283553 / 77232	Yes			
3	619	619	Kadam	78	Dry	4	28320 / 77211	Yes			
4	857	857	Silver	40	Dry	5	283451 / 77230	Yes			
5	1089A	1089B	Babul	32	Green	6	28323 / 77210	Yes			
6	1089B	1089A	Babul	51	Green	4	28323 / 77210	Yes			
7	1090A	1090B	Babul	80	Green	6	28323 / 77210	Yes			
8	1090B	1090A	Babul	26	Green	1.5	28323 / 77210	Yes			
9	1092	1092	Babul	67	Green	6	28323 / 77210	Yes			
10	1115	1115	Babul	71	Green	4	28322 / 7729	Yes			
11	1116	1116	Babul	66	Green	5	28322 / 7729	Yes			
12	1117	1117	Babul	70	Green	6	28322 / 7729	Yes			
13	1118	1118	Babul	71	Green	5	28321 / 7729	Yes			
14	1171A	1171B	Babul	39	Green	3	28321 / 7729	Yes			
15	1171B	1171A	Babul	27	Green	3	28321 / 7729	Yes			
16	1173A	1173B	Babul	29	Green	5	283527 / 77244	Yes			
17	1173B	1173C	Babul	53	Green	4.5	283527 / 77244	Yes			
18	1173C	1173D	Babul	54	Green	5	283527 / 77244	Yes			
19	1173D	1197	Babul	23	Green	5	283527 / 77244	Yes			
20	1197	1197	Babul	25	Green	3	23157 / 77210	Yes			
21	1198A	1198B	Babul	18	Green	2.5	23157 / 77210	Yes			
22	1198B	1198C	Babul	33	Green	2.5	23157 / 77210	Yes			
23	1198C	1198D	Babul	25	Green	2.5	23157 / 77210	Yes			
24	1198D	1198E	Babul	20	Green	2.5	23157 / 77210	Yes			
25	1198E		Babul	27	Green	2.5	23157 / 77210	Yes			

Sl. No.	Number on Trees Branch Viz	Number on Trees Root Viz	Tree Species	Girth (in cm)	Status	Height (Mtr)	Existing coordinates	Cutting Trees	Wether Fit For Transplant	
26	1199A	1199	Babul	15	Green	3	23157 / 77210	Yes		
27	1199B		Babul	25	Green	3	23157 / 77210	Yes		
28	1199C		Babul	25	Green	2.5	23157 / 77210	Yes		
30	1201A	1201	Babul	21	Green	4	283157 / 77210	Yes		
31	1201B		Babul	37	Green	4.5	283157 / 77210	Yes		
32	1201C		Babul	45	Green	4.3	283157 / 77210	Yes		
33	1201D		Babul	39	Green	4	283157 / 77210	Yes		
34	1202A		1202	Babul	40	Green	3.5	283157 / 77210	Yes	
35	1202B			Babul	40	Fell down	4	283157 / 77210	Yes	
36	1282	1282	Silver	100	Dry	14	283157 / 77210	Yes		

Total Nos Of Tree - 36 Nos  
1 root = 1 Tree - 22 Nos







241



171





A - VIII (93)

# J. Kumar Infraprojects Ltd.

We dream ... So we achieve...



Regd. Off.: 16-A, Andheri Industrial Estate, Veera Desai Road, Andheri (W), Mumbai - 400053, INDIA  
Ph.: +91-22-6774 3555, Fax : 91-22-2673 0814. E-mail : info@jkumar.com Website: www.jkumar.com  
CIN No. - L74210MH1999PLC122886

## WORK ORDER

Reference No. JKIL/DEW-2WO/2019-45

Date: 25<sup>th</sup> Sep. 2019

To,  
**M/s. Rohit Nursery**  
E-70, Shyama Prasad Mukherjee Enclave,  
Palam-Dabri Road,  
New Delhi-110045.

<b>Name of Works:</b>	Tree transplantation	<b>Document No.:</b>	Work Order
<b>Subcontractor Name:</b>	Rohit Nursery	<b>Contact No.:</b>	9310474010
<b>Project:</b>	DWARKA EXPRESS WAY - PACKAGE 1 & 2	<b>Document :</b>	Work Order
<b>Location of work:</b>	Dwarka -New Delhi	<b>Type of order</b>	Labour only

Kind Attention : **Mr. Ajay Nagar**

**Sub: Work Order for Tree transplantation**

We, J.Kumar Infraprojects Ltd. having registered office at 16-A, Andheri Industrial Estate, off Veera Desai Road, Andheri west, Mumbai 400053, hereinafter referred to as "JKIL" are pleased to issue this Work Order as per the terms and conditions listed as under in favor of **M/s. Rohit Nursery**

### 1. Subcontract Price-

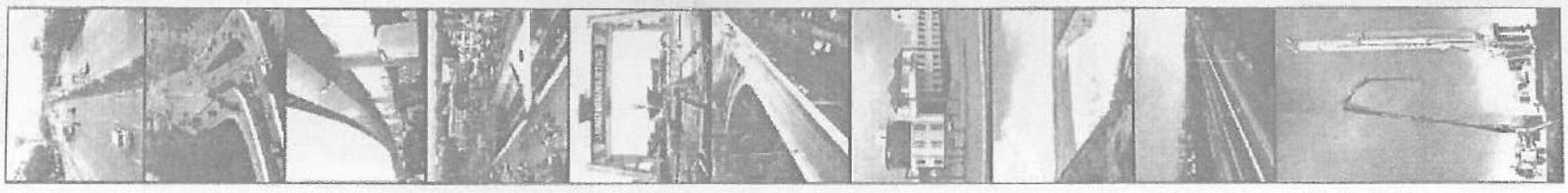
The Subcontract Price for the entire scope of work under the Subcontract shall be **ONE CRORE NINETEEN LACS SIXTY EIGHT THOUSAND ONE HUNDRED FIFTY ONLY** as per Bill of Quantities (BOQ) attached herewith.

This is an Item Rate Re-measurable Contract. The subcontractor is required to execute various items of work mentioned in the BOQ to the extent required as per applicable Specifications and Drawings. The payment shall be made to the Subcontractor for these items as per quantities actually executed by the Subcontractor at the rates agreed in BOQ for these items duly considering the various terms and conditions of this Work Order. All the work within the Subcontractor's scope shall be executed as per applicable specifications & drawings.

### 2. Brief Scope of Work -

The Scope of works to be carried out by the Subcontractor under this Work Order is briefly summarized but not limited to the following -

- a. Preparation of the site tree report, technical feasibility report, tree preservation proposal, etc. and obtaining approval thereof from the Forest Department of Govt of NCT of Delhi for carrying out transplantation works. All works and procedures shall comply with the technical guidelines, policies and specifications as issued from time to time by the Department of Forests and Wildlife, GNCTD and any other government authorities and bodies. All necessary documents,



Page 1 of 5

JKIL/DEW-2WO/2019-45



CIN: U66300UP2013SGC066836  
Tel.: 0522-2304015 Fax: 0522-2304012

## LUCKNOW METRO RAIL CORPORATION LIMITED

Administrative building, Vipin Khand, Gomtinagar, Lucknow - 226010

### To Whomsoever it may concern

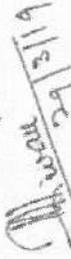
This is to certify that M/S ROHIT NURSERY, E - 70, Shyama Prasad Mukherjee Enclave, Palam Dabri Road, New Delhi - 110045 has done transplantation of trees inside Polytechnic area, Transport Nagar area, Aggarwal House area, Guru Kripa area and Semus School area for 'L & T LTD, LKCC 07' for Lucknow Metro.

Total number of trees transplanted 12 out of which one is dead, rest are alive after one year of maintenance and are in healthy condition.

Project Location	:	LKCC 07, Lucknow Metro
Job Description	:	Tree Transplantation
Survival Status	:	91.67%

M/s ROHIT NURSERY has done this job successfully to the complete satisfaction of concerned authorities.

Authorised Signatory



MOHAN TIWARI

Forest Officer, LMRC

Forest Officer  
Lucknow Metro Rail Corporation



TO WHOM IT MAY CONCERN

This is certify that M/s Rohit Nursery E-70, Shiyama Prasad Mukherjee Enclave, Palam -Dabri Road New Delhi-110045 has done Transplantation of trees at our CC-47 Project of Mundka-Bahadurgarh Corridor of Phase-III of Delhi MRTS (Delhi Portion). M/s Rohit Nursery has successfully transplanted following trees.

S. No	Item Description	Nos
1	Transplantation of trees having girth 76-125 cm to the satisfaction of the Engineer-In-Charge.	1
2	Transplantation of trees having girth 126-200 cm to the satisfaction of the Engineer-In-Charge.	1
3	Transplantation of trees having girth 30 cm to the satisfaction of the Engineer-In-Charge.	2
4	Transplantation of trees having girth 30 cm to upto 50cm the satisfaction of the Engineer-In-Charge.	4

These trees of different species and height were transplanted near Tikri Border Station.

M/s Rohit Nursery has done this job to the complete satisfaction of Concern Authorities.

For, Sadbhav Engineering Ltd.



Authorized Signatory

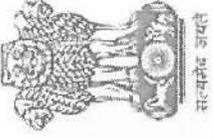
Corporate Office :

**Sadbhav Engineering Limited**  
 702, "C" Wing, Godrej Coliseum,  
 Behind Everard Nagar, Sion (E), Mumbai - 400022.  
 T: 022-24095887 F: 022 - 24096883

Delhi Office :

**Sadbhav Engineering Limited**  
 J - 59, Saket, New Delhi - 110017  
 T: 011 40574213

डॉ. पराग मधुकर धकाते (भा.व.से.)  
 DR. PARAG MADHUKAR DHAKATE (I.F.S.)  
 TEL : 05946-254309, FAX : 05946-250298  
 Mob.: 9412992711



प्रभागीय वनाधिकारी  
 तराई पूर्वी वन प्रभाग, हल्द्वानी  
 वन विभाग, उत्तराखण्ड सरकार  
 Divisional Forest Officer  
 Tarai East Forest Division,  
 Haldwani  
 Dept. Of Forest  
 Govt. Of Uttarakhand

TO WHOMSOEVER IT MAY CONCERN

This is to certify that Mr. Ajay Nagar of M/S Rohit Nursery, E 70 Shyamprasad Mukherji Enclave, Delhi-45 has transplanted 1056 trees for us at Sitarganj Sidcul Area for road widening project.

He had transplanted trees of different varieties and girths up to 300cm with a success rate of 85% as per terms and conditions in due time and specifications.

We are highly satisfied with the technical and systematic work done professionally by his team under his guidance and recommend him strongly for other transplantation projects.

Dr. Parag Madhukar Dhakate

Divisional Forest Officer  
 Tarai East Forest Division, Haldwani

प्रभागीय वनाधिकारी  
 तराई पूर्वी वन प्रभाग हल्द्वानी



SAMSUNG

HCC

## ALPINE - SAMSUNG - HCC JV

Airport Metro Express Line - AMEL C1

4<sup>th</sup> March'10

TO WHOMSOEVER IT MAY CONCERN

This is to certify that the M/s. Rohit Nursery, E-70 Shyam Prasad Mukherjee Enclave, Palam Dabri Road, New Delhi-45 have completed the following work as detailed below for our AMELC1 Project.

**Project Location:** Design and Construction of Two Underground Station and Tunnel between New

Delhi Station and Talkatora Garden.

**Job Description:** Tree Cutting & Tree Transplantations.

**Letter of Award Ref:** Ref.No. 56/CTS/05/1019

**Value of Work** Rs.1, 077,550.00 (Further bill under process, amount may vary)

**Survival Status of Trees:** Survival of Trees 85%

M/s. Rohit Nursery has successfully transplanted trees with Girth varying from 0 to 250 cms. These trees of different Species and heights were transplanted at New Delhi Station, Shivaji Stadium Station & Talkatora Garden.

M/s. Rohit Nursery has done this job to the complete satisfaction of Concern Authorities. This Certificate is issued upon the request of sub-contractor and is only for Tendering / Prequalification purpose & without any financial implication to ASH JV against this work order.

For ALPINE-SAMSUNG-HCC JV

  
ERICH B GOLGER

PROJECT MANAGER



Phone No: 0522-2716609  
Fax No. 0522-2716603

## Uttar Pradesh Forest Corporation

Office of Managing Director,

Aranya Vikash Bhawan, 21/475, Indira Nagar, Lucknow-226016

Website: [www.upforestcorporation.co.in](http://www.upforestcorporation.co.in)

Letter no. AMD

/ Tree Translocation

Date: 19/11/2017

### Work Completion Certificate

This is to certify that in compliance to this office order No. AMD-8559/Tree Translocation, dated 19.01.2015, M/S Rohit Nursery, E-70, Shiyama Prasad Mukherjee Enclave, Palam-Dabri Road, New Delhi-110045 has done Translocation of 421 trees of different species and different girth classes along National Highway-2 under Social Forestry Division, Agra during January 2015 to July 2015. As per the final report submitted by DFO Agra vide his office letter no. 459/22-1, dated 30.06.2016, out of total 421 trees, 334 trees were found to be alive after one year of maintenance. The survival percentage remained 79.33 %.

(Gopal Singh)

Sales Officer (Systems)

Letter no. AMD 2976 (1)/Dated

Copy forwarded to M/S Rohit Nursery, E-70, Shiyama Prasad Mukherjee Enclave, Palam-Dabri Road, New Delhi-110045

(Gopal Singh)

Sales Officer (Systems)



**LUCKNOW METRO RAIL CORPORATION LIMITED**  
 Administrative Building, Vipin Khand, Gomti Nagar, Lucknow-226010  
 Phone : 0522- 2304014, 15 Fax : 0522-230401

CIN : U68300UP2013SGC060836

DATE: 27.09.2018

To Whomsoever it may Concern

This is to Certify that M/S Rohit Nursery , E-70, Shyama Prasad Mukherjee Enclave, Palam-Dabri Road, New Delhi-110045 has done Transplantation of trees inside Hanuman Setu Area in front of Gomti River Lucknow For 'GULERMAK-TPL JV LKCC06' for Lucknow Metro.

Total number of trees transplanted 62 out of which 1 is dead, rest are alive after 1 year of maintenance and are in healthy condition.

Project Location	:	Sachivalaya, Lucknow.
Job Description	:	Tree Transplantation
Survival Status	:	98.38%

*M/S Rohit Nursery has done this job successfully to the complete satisfaction of concerned authorities.*

Authorised Signatory

MOHAN TIWARI  
 Forest Officer, LMRC



# IJM - IJMII JOINT VENTURE

Date: February 02, 2010

## TO WHOMSOEVER IT MAY CONCERN

This is to certify that the M/s.Rohit Nursery, E-70 ShyamPrasad Mukherjee Enclave,Palam Dabri Road,New Delhi-45 have completed the following work as detailed below for our AMEL C2 Project

<b>Project Location</b>	Construction of Viaduct and Dhaula Kuan Station for Airport Metro Express Line including Ramps - AMEL C2	
<b>Job Description</b>	Tree Transplantation	
<b>Letter of Intent Ref:</b>	Our Letter of Intent No. IJMDMRC/C2/Cont/3.03/011 Dated May 26, 2008	
<b>Letter of Award Ref:</b>	Ref No. IJMDMRC/C2/Cont/3.03/011, Date: June 06, 2008	
<b>Value of work</b>	Rs.14,72,250/-	
<b>Survival Status of Trees</b>	80% survival on completion of 1 Year Maintenance	85% Actual survival on completion of 1 Year Maintenance

Work done by M/s. Rohit Nursery has Successfully transplanted trees with Girth varying from 0 to 200 cms.These trees of different Species and heights were transplanted at DhaulaKuan station and Maratha Regiment area of Army. M/s.Rohit Nursery has done this job Complete satisfaction of Concern Authorities ,and we wish them all the best for future Works / Assignments.

For and on Behalf of  
**IJM(INDIA)INFRASTRUCTURE LIMITED**

  
Manoj Kumar Singh  
PROJECT MANAGER

For and on Behalf of  
**OC-PEL-JARTS-TONICHI-RITES**

  
AUTHORISED SIGNATORY

TO WHOM SO EVER IT MAY CONCERN

This is to certify that M/s Rohit Nursery, E-70 Shyama Prasad Mukherjee Enclave, Palam-Dabri Road, New Delhi-45 has transplanted 65 trees (17 tree for IJM IJM II and 48 trees for AFCONS on the area of Maratha LI near Delhi Airport for DMRC.

All these trees were transplanted in the month of July 2009 and till date 65 trees are good & healthy.



*W. S. Wadhvani*  
LT COLONEL  
SECOND-IN-COMMAND  
9 MARATHA LI



CIN: U60300UP2013GCG060836  
Tel: 0522-2304015 Fax: 0522-2304012

# LUCKNOW METRO RAIL CORPORATION LIMITED

Administrative building, Vipin Khand, Gomtinagar, Lucknow - 226010

## To Whomsoever it may concern

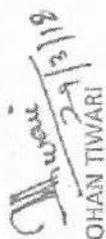
This is to certify that M/S ROHIT NURSERY, E - 70 , Shyama Prasad Mukherjee Enclave, Palam Dabri Road, New Delhi - 110045 has done transplantation of trees at Bandariabag Hazratganj and DRM office Lucknow for 'GULERMAK - TPL IV ,LKCC 06' for Lucknow Metro.

Total number of trees transplanted 16 out of which 02 are dead, rest are alive after one year of maintenance and are in healthy condition.

Project Location	:	Sachivalaya, Lucknow
Job Description	:	Tree Transplantation
Survival Status	:	87.5%

M/s ROHIT NURSERY has done this job successfully to the complete satisfaction of concerned authorities.

Authorised Signatory

  
MOHAN TIWARI

MOHAN TIWARI  
Forest Officer, LMRC  
Lucknow Metro Rail Corporation



Itahan-Thai Development Public Company Limited  
ITD Cementation India Limited

Contract CC-32

Design and Construction of Tunnels by shield TBM, Palam and  
L.S.D. Airport Underground Stations by Cutt & Cover Method between  
Palam (including) & Shankar Vihar (excluding) on Janakpuri West -  
Kailindi Kurj Corridor under Delhi MRTS Project of Phase-III

**TO WHOMSOEVER IT MAY CONCERN**

This is to certify that **M/S Rohit Nursery, E - 70 Shyama Prasad Mukherji Enclave, Delhi - 45**, has transplanted 16 trees of different varieties and girth with one year maintenance and has achieved a success rate of 94% as per terms and conditions in due time and specification to our satisfaction at our CC 32 Project of DMRC.

We wish them success in their future endeavors. This certificate is being issued to **M/S Rohit Nursery** on their request for the purpose of their Business Development.

Thanking you,

Yours faithfully,

**For ITD ITD Cem JV**

**(Dibyendu Choudhuri)**

**Co-Project Director**

Place: New Delhi

Dated: The 8<sup>th</sup> October 2015



Site Office: Plot # 14, 3<sup>rd</sup> floor, 301-302, Sagar Tower  
District Center Janakpuri New Delhi 110058

PROJECT OFFICE ADDRESS :

DMRC CC-29 Project  
Behind Booster Pump  
Sector-20, Dwarka,  
New Delhi-110075



AFCONS INFRASTRUCTURE LIMITED



Shapoorji Pallonji

DATE 01/10/2015

TO WHOMSOEVER IT MAY CONCERN

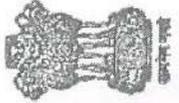
This is to certify that Mr. Ajay Nagar of M/S Rohit Nursery , E-70 Shayama Prasad Mukherji Enclave, Delhi-45 has successfully transplanted 25 nos. of trees of different varieties and girths with one year maintenance and achieved a success rate of 100% as per terms and conditions in due time and specifications to the best of our satisfaction at our Shankar Vihar site ,DMRC CC-29 project. We recommend him strongly for other transplantation projects.

For, AFCONS Infrastructure Ltd.





कार्यपालक अभियंता  
आई. आई. टी. परियोजना मॉडल-II  
के.लो.नि.वि., (नियर इंडस्ट्रीयल डिजाइन स्टूडियो)  
आई. आई. टी. कैम्पस, हाउस खास,  
नई दिल्ली- 110016



भारत सरकार  
GOVT. OF INDIA

Executive Engineer  
I.I.T. Project Division-II,  
C.P.W.D., (Near Industrial Design Studio)  
I.I.T. Campus, Hauz Khas,  
New Delhi- 110016

संख्या:- 54(4)/का.अभि./आई.आई.टी., परि.म-II/2011

दिनांक:- 20/05/2011

**To whom it may concern:**

This is certified that M/s ROHIT NURSERY E-70, Shyam Prasad Mukharjee Enclave, Palam Dabri Road, New Delhi-45 has done Transplantation of trees in IIT Delhi Campus from the Construction site of the Project Lecture Theatre cum Lab Complex at IIT Delhi. Total 39 trees were transplanted successfully out of 45 trees(Total 48 trees were selected to transplant however Three trees were not transplanted due to underground electric cables).

Project Location	:	IIT Delhi Campus
Job Description	:	Tree Transplantation
Letter of Award Ref.	:	03/EE/IIT/PD-II/2010-11
Value of work	:	Rs. 5,02,250/-
Survival status of trees	:	86.67%

M/s ROHIT NURSERY has successfully transplanted trees with Girth varying from 0 to 75 cms. These trees of different species and height were transplanted at IIT Delhi Campus.

*M/s Rohit nursery has taken initiative to transplant trees having girth more than 100Cms. One tree of Alistonia scholaris having girth of 112cms and one tree of Ficus religiosa having girth of 104Cms were transplanted successfully by M/s Rohit Nursery.*

M/s ROHIT NURSERY has done this job to the complete satisfaction of concern Authorities.

  
Assistant Executive Engineer  
I.I.T. Project Division- II  
Central Public Work Department,  
I.I.T. Campus, Hauz Khas, New Delhi



CIN : U60300UP2013SGCC068836  
**LUCKNOW METRO RAIL CORPORATION LIMITED**  
Administrative Building, Vipin Khand, Gomti Nagar, Lucknow-226010  
Phone : 0522- 2304014, 15 Fax : 0522-230401

DATE: 27.09.2018

To Whomsoever it may Concern

This is to Certify that M/S Rohit Nursery ,E-70, Shyama Prasad Mukherjee Enclave, Palam-Dabri Road, New Delhi-110045 has done Transplantation of trees inside Munshipuliya Area, Polytechnic Area, Babu Stadium Area, Laksham Park Area, Hanuman Area in front of Gomti river and Subhash Chowk area For 'L & T Ltd- LKCC07' for Lucknow Metro.

Total number of trees transplanted 179 out of which 22 are dead, rest are alive after 1 year of maintenance and are in healthy condition.

Project Location	:	LKCC07, Lucknow Metro.
Job Description	:	Tree Transplantation
Survival Status	:	87.70%

*M/S Rohit Nursery has done this job successfully to the complete satisfaction of concerned authorities.*

Authorised Signatory

*Mohani*  
29/9/18

MOHAN TIWARI  
Forest Officer, LMRC



CIN : U60300UP2013SGC060836  
**LUCKNOW METRO RAIL CORPORATION LIMITED**  
 Administrative Building, Vipin Khand, Gomti Nagar, Lucknow-226010  
 Phone: 0522- 2304011

Date: 20.01.2017

To Whom It May Concern

This is to Certify that M/s ROHIT NURSERY E-70, Shyama Prasad Mukherjee Enclave, Palam-Dabri Road, New Delhi-110045 has done Transplantation Of Trees Inside 32 , PAC Battalion Compound Area at Transport Nagar(Asaram Bapu Ashram), Lucknow,UP for SAM (INDIA) BUILT WELL PVT. LTD. Total 595 Trees were Transplanted out of which 529 trees are alive after one year maintenance and are in healthy condition.

<b>Project location</b>	:	32 , PAC Battalion Compound Area at Transport Nagar(Asaram Bapu Ashram), Lucknow,UP
<b>Job Description</b>	:	Tree Transplantation
<b>Value Of Work</b>	:	Rs 28,41,463/-
<b>Survival Status of Trees</b>	:	88.91%

*M/s ROHIT NURSERY has successfully Transplanted trees with girth bearing from 0 to 5 meters.*

*The trees of different species and height were transplanted.*

M/s ROHIT NURSERY has done this job to the complete satisfaction of concern authorities.

Authorized Signatory

MOHAN TIWAR.  
 Forest Officer  
 Lucknow Metro Rail Corporation

# HCC

Date: 18.06.11

## To Whom It May Concern

This is to certify that M/s ROHIT NURSERY E-70, Shyama Prasad Mukherjee Enclave, Palam-Dabri Rd, New Delhi-45 has done Transplantation of trees at Badarpur Elevated Corridor Project. Total 31 trees were transplanted out of which 28 are alive after six months maintenance and are in healthy condition.

Project Location	:	Badarpur
Job Description	:	Tree Transplantation
W.O No.	:	14012108 dated 21.06.2010
Value of Work	:	Rs. 5, 80,000/-
Survival status of trees	:	90%

*M/s ROHIT NURSERY has successfully transplanted trees with Girth varying from 0 to 85 cms. These trees of different species and height were transplanted at Badarpur.*

M/s. ROHIT NURSERY has done this job to the complete satisfaction of concern authorities.



Authorized Signatory

Hindustan Construction Co.Ltd

Hcc Badarpur (BOT) Project  
H No. 537, Sector 37  
Faridabad-121001, Haryana

**PROJECT OFFICE :**

DMRC Project (Airport Metro Express Line)  
 Opposite Mahipalpur Crossing, Old Nangal Dairy Area,  
 Near International Airport, NH-8, Mahipalpur, New Delhi-110037  
 Ph. : 011-64641117 Fax : 011-25654053



**AFCONS INFRASTRUCTURE LIMITED**  
**ENGINEERS & CONTRACTORS**

An ISO 9001: 2000 Company

Date: 01/06/2016

TO WHOM IT MAY CONCERN

It is certified that Rohit Nursery has re-planted 50 Numbers of trees of different girth in Defense area for AMEL- C3 package.

All the re-planted trees are in healthy condition and job was completed in specified time frame and to the best of our satisfaction.

J.K. Yadav  
 (Project Manager)  
 AMEL- C3  
 Afcons Infrastructure Limited

